



**Government of India**  
**Ministry of Commerce and Industry**  
**Department of Commerce**

**DIRECTORATE GENERAL OF FOREIGN TRADE**  
**(DES - V SECTION)**

**MINUTES OF THE NORMS COMMITTEE- V**

**MEETING No.** NC/5/MEET/Mar/202122/17

**DATED:** 20/04/2022

Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Mar/202122/17 dated 20/04/2022 of Norms Committee - V for the year 2022-23 was held on 20/04/2022 under the Chairmanship of Amiya Chandra, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	MANOJ MEENA ,Deputy Director	Directorate General of Foreign Trade, Delhi
2	P. Kumar,Assistant Section Officer	Directorate General of Foreign Trade, Delhi
3	KulDEP Singh,Technical Authority	Technical Consultant,DGFT
4	ramasrey lal,Technical Authority	Technical Consultant,DGFT
5	NAND Lal,Technical Authority	Technical Consultant,DGFT
6	SHAISH KUMAR,Technical Authority	Technical Consultant,DGFT

**Case Details and Decision(s):**

Case No.	1 / NC/5/MEET/Mar/202122/17
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Case Status	Case Rejected
Party Name	SARITA HANDA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	018505000217AM19
RA File Number	052404000062 AM18
Licence No and Date	0510402543/12/05/2017
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that this case has already been rejected in NC-6, meeting no 23/85-ALC3/2019 dated 12.03.2020 due to non submission of application copy for fixation of norms. Consequent to that decision, the firm has filed a request for review of norms with file no HQRNORMREVIW00289392AM22 dated 17.12.2021 in NC-6, and that file was transferred to NC-5 on 28.03.2022. The committee went through the details submitted in this case and decided to process the case having file no-HQRNORMREVIW00289392AM22 for fixation of norms. Hence, this case is rejected.</p> <p>RA may take subsequent consequential action accordingly.</p>	

Case No.	2 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	GOLITE INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	018405000329AM20
RA File Number	052304000300 AM20
Licence No and Date	0510412315/31/10/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply vide dated 11.03.2022. Based on recommendation of Technical authority, committee decided to approve the input output norms as under:</p> <p><b>Export Item 1:</b></p> <p>GENTS FOOTWEAR MADE FROM POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1022, JF-2041, JF-1024, JF-2067 AND JF-3014</p> <p><b>(Import content)</b></p> <p>POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1022-<b>23000</b> kg</p> <p>POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2041-<b>29900</b> kg</p> <p>POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1024-<b>10036.4</b> kg</p> <p>POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2067- <b>11500</b> kg</p> <p>POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-3014-<b>836.4</b> kg</p>	

Qty.: 230000 pairs

**Import Items:**

S. no	Description	Qty. recommended
1	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1022	24150 kg
2	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2041	31395 kg
3	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1024	10538.2 kg
4	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2067	12075 kg
5	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-3014	878.2 kg

**Export Item 2:**

LADIES FOOTWEAR MADE FROM POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1022, JF-2041, JF-1024, JF-2067 AND JF-3014

**(Import content)**

POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1022-**6500** kg

POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2041-**71545** kg

POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1024-**1560** kg

POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2067- **2273.6** kg

POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-3014-**190.9** kg

Qty.: 65000.0 pairs

**Import Items :**

S. no	Description	Qty. recommended
1	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1022	6825 kg
2	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2041	7512.3 kg

3	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1024	1638 kg
4	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2067	2387.3 kg
5	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-3014	200.5 kg

**Export Item 3:**

KIDS FOOTWEAR MADE FROM POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1022, JF-2041, JF-1024, JF-2067 AND JF-3014

**(Import content)**

POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1022-**2000** kg

POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2041-**2245.5** kg

POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1024-**750** kg

POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2067- **874.5** kg

POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-3014- **62.7** kg

**Qty.** : 65000.0 pairs

**Import Items:**

S. no	Description	Qty. recommended
1	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1022	2100 kg
2	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2041	2362.2 kg
3	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1024	787.5 kg
4	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2067	918.3 kg
5	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-3014	65.9 kg

RA may take subsequent consequential action accordingly.

Case No.	3 / NC/5/MEET/Mar/202122/17
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Case Status	Case Rejected
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	018405000438AM20
RA File Number	052404000603 AM20
Licence No and Date	0510413114/27/12/2019
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm asked to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Proper CAD with name of product.</li> <li>2. Proper measurement chart.</li> <li>3. Image.</li> <li>4. justification for requirement</li> </ol> <p>Firm has submitted their reply vide dated 22.03.2022. The committee went through the details submitted in this case and noted that the firm has not submitted specific reply to queries raised, many measurement charts and CADs are faint and not legible, no. of bundles in a CAD are not mentioned. Therefore the committee couldn't calculate the requested qty of inputs and decided to reject the case with direction to the firm to pay the applicable duty for EODC.</p> <p>RA concerned may take necessary action subject to compliance of usual conditions.</p>	

Case No.	4 / NC/5/MEET/Mar/202122/17
Case Status	Case Rejected
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	018405000519AM20
RA File Number	072404000278 AM20
Licence No and Date	0710116147/20/02/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and noted that firm was asked to furnish following details vide letter dated 02.02.2020:</p> <ol style="list-style-type: none"> <li>1. CAD.</li> <li>2. Image, measurement chart.</li> </ol> <p>Firm has submitted a reply vide their letter dated 07.03.2022. Based on recommendation of technical authority, the committee noted that the firm has provided only a cutting plan for the export items and has not submitted the actual size specifications/measurement sheet and sketch of export items. Therefore the committee couldn't calculate the requested qty of inputs and decided to reject the case with direction to the firm to pay the applicable duty for EODC.</p> <p>RA concerned may take necessary action subject to compliance of usual conditions.</p>	

Case No.	5 / NC/5/MEET/Mar/202122/17
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Case Status	Case Rejected
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	018405000550AM20
RA File Number	052404000757 AM20
Licence No and Date	0510413866/13/03/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm asked to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Proper CAD mentioning style no, no bundles, pattern and name of product.</li> <li>2. Proper measurement chart.</li> <li>3. Image.</li> </ol> <p>Firm has submitted their reply vide dated 22.03.2022. The committee went through the details submitted in this case and noted that the firm has not submitted specific reply to queries raised. Many measurement charts and CAD are faint and not legible, no. of bundles in a CAD are not mentioned. Therefore the committee couldn't calculate the requested qty of inputs and decided to reject the case with direction to the firm to pay the applicable duty for EODC.</p> <p>RA concerned may take necessary action subject to compliance of usual conditions.</p>	

Case No.	6 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	GOLITE INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	018405000555AM20
RA File Number	052304000469 AM20
Licence No and Date	0510413905/17/03/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply vide dated 11.03.2022. Based on recommendation of Technical authority, committee decided to approve the input output norms as under:</p> <p><b>Export Item 1:</b></p> <p>GENTS FOOTWEAR MADE FROM POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1022, JF-2041, JF-1024, JF-2067 AND JF-3014</p> <p style="text-align: center;"><b>(Import content)</b></p> <p>POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1022-<b>32500</b> kg</p> <p>POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2041-<b>42250</b> kg</p> <p>POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1024-<b>14181.8</b> kg</p>	

POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2067- **16250** kg

POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-3014-**1181.8** kg

Qty. : 325000.0 pairs

**Import Items:**

S. no	Description	Qty. Recommended
1	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1022	34,125 kg
2	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2041	44362.5 kg
3	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1024	14890 kg
4	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2067	17062.5 kg
5	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-3014	1240.9

**Export Item 2:**

LADIES FOOTWEAR MADE FROM POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1022, JF-2041, JF-1024, JF-2067 AND JF-3014

**(Import content)**

POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1022-**16500** kg

POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2041-**181154.5** kg

POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1024-**3960** kg

POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2067- **5772.7** kg

POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-3014-**490.9** kg

Qty. : 165000.0 pairs

**Import Items:**

S. no	Description	Qty. Recommended
1	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1022	17325 kg
2	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2041	19062.3 kg

3	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1024	4158 kg
4	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2067	6061.4 kg
5	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-3014	515.5 kg

**Export Item 3:**

KIDS FOOTWEAR MADE FROM POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1022, JF-2041, JF-1024, JF-2067 AND JF-3014

**(Import content)**

POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1022-**5600** kg

POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2041-**6300** kg

POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1024-**2100** kg

POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2067- **2450** kg

POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-3014- **175.5** kg

Qty. : 70000.0 Pairs

**Import Items:**

S. no	Description	Qty. Recommended
1	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1022	5880 kg
2	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2041	6615 kg
3	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-1024	2205 kg
4	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-2067	2572.5 kg
5	POLYURETHANE PREPOLYMER FOR SHOE SOLE-JF-3014	184.2 kg

RA concerned may take necessary action subject to compliance of usual conditions.

Case No.	7 / NC/5/MEET/Mar/202122/17
Case Status	Case Rejected
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD
Meeting Number	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022



and Date	
HQ File Number	018405000601AM21
RA File Number	052404000083 AM21
Licence No and Date	0510414339/05/06/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that firm asked to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Proper CAD mentioning style no, no bundles, pattern and name of product.</li> <li>2. Proper measurement chart.</li> <li>3. Image.</li> </ol> <p>Firm has submitted their reply vide dated 22.03.2022. The committee went through the details submitted in this case and noted that the firm has not submitted specific reply to queries raised. Many measurement charts and CAD are faint and not legible, no. of bundles in a CAD are not mentioned. Therefore the committee couldn't calculate the requested qty of inputs and decided to reject the case with direction to the firm to pay the applicable duty for EODC.</p> <p>RA concerned may take necessary action subject to compliance of usual conditions.</p>	

Case No.	8 / NC/5/MEET/Mar/202122/17			
Case Status	Case Approved			
Party Name	WEAR WELL INDIA PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022			
HQ File Number	018405000646AM21			
RA File Number	052404000157 AM21			
Licence No and Date	0510414594/09/07/2020			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply vide dated 17.02.2022. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:				
Sl. No.	Export item	Qty.	Import item	Qty. Recommended
01	Girls Playsuit <u>Style No: OG-014</u>  Made with 92% Polyester 8% Elastane Knitted Velour Fabric  GSM 270  (Tolerance + or – 10%) (Top 1)	5068  (NOS)	92% Polyester 8% Elastane Knitted Velour Fabric  GSM 270 width: 135 CMS ( <u>5473.50 SQM</u> )  (Tolerance + or – 10%)	1477.84  (KGS)

02	<p>Girls Leggings</p> <p><u>Style No: OG-204</u></p> <p>Made with 92% Polyester 8% Elastane Knitted Velour Fabric</p> <p>GSM 270</p> <p>(Tolerance + or – 10%) (Top 2)</p>	<p>10780</p> <p>(NOS)</p>	<p>92% Polyester 8% Elastane Knitted Velour Fabric</p> <p>GSM 270 width: 148 CMS</p> <p><u>(7276.50 SQM)</u></p> <p>(Tolerance + or – 10%)</p>	<p>1964.65</p> <p>(KGS)</p>
03	<p>Babies Garments</p> <p>(Top &amp; Bottom Set)</p> <p><u>Style No: IND-211</u></p> <p>Made with 69% Cotton 29% Polyester 2% Elastane Knitted Velour Fabric GSM: 310</p> <p>(Tolerance + or – 10%)</p>	<p>10463</p> <p>(Set)</p>	<p>69% Cotton 29% Polyester 2% Elastane Knitted Velour Fabric</p> <p>GSM: 310 Width: 155</p> <p>CMS <u>(8267.87 SQM)</u></p> <p>(Tolerance + or – 10%)</p>	<p>2563.35</p> <p>(KGS)</p>
04	<p>Girls Shorts</p> <p><u>Style No: OG-034</u></p> <p>Made with 54% Metallised 46% Polyester Knitted Dyed Fabric GSM: 57 with lining 100% Polyester Knitted Fabric (Indigenous)</p> <p>(Tolerance + or – 10%)</p>	<p>2903</p> <p>(PCS)</p>	<p>54% Metallised 46% Polyester Knitted Dyed Fabric GSM: 57</p> <p>Width: 145 CMS</p> <p><u>(1894.28 SQM)</u></p> <p>(Tolerance + or – 10%)</p>	<p>107.97</p> <p>(KGS)</p>
05	<p>Girls Playsuit</p> <p><u>Style No: Party Playsuit</u></p> <p>Made with 51% Metallised 49% Polyester Knitted Printed Fabric, GSM: 55</p> <p>(Imported) with lining 100% Polyester Fabric (Indigenous)</p> <p>(Tolerance + or – 10%)</p>	<p>5784</p> <p>(NOS)</p>	<p>51% Metallised 49% Polyester Knitted Printed Fabric, GSM: 55</p> <p>WIDTH: 135</p> <p>CMS <u>(3904.54 SQM)</u></p> <p>(Tolerance + or – 10%)</p>	<p>214.75</p> <p>(KGS)</p>
06	<p>Girls Skirt</p> <p><u>Style No: Animal Skirt</u></p>	<p>6555</p> <p>(NOS)</p>	<p>100% Polyester Knitted Printed Mesh Fabric, GSM: 38</p>	<p>259.82</p> <p>(KGS)</p>

	<p>Made with 100% Polyester Knitted Printed Mesh Fabric, GSM: 38 (Imported) with lining 100% Polyester Knitted Fabric (Indigenous) &amp; lining 100% Polyester woven fabric</p> <p>(Indigenous)</p> <p>(Tolerance + or – 10%)</p>		<p>WIDTH: 140 CMS</p> <p><u>(6837.60 SQM)</u></p> <p>(Tolerance + or – 10%)</p>	
07	<p>Babies Garments (Trousers)</p> <p><u>Style No: IND-214</u></p> <p>Made with 95% Cotton 5% Elastane Knitted Dyed Fabric, GSM: 300 (Imported) and Body Suit Made of 92% Cotton 8% Elastane Knitted Fabric (Indigenous)</p> <p>(Tolerance + or – 10%)</p>	<p>3509</p> <p>(NOS)</p>	<p>95% Cotton 5% Elastane Knitted Dyed Fabric, GSM: 300</p> <p>WIDTH: 170 CMS</p> <p><u>(1849.26 SQM)</u></p> <p>(Tolerance + or – 10%)</p>	<p>518.0</p> <p>(KGS)</p>
08	<p>Babies Dress</p> <p><u>Style No: Check Occasion Dress</u></p> <p>Made with 98% Cotton 1% Polyester 1% Metalized Woven Fabric, GSM: 145</p> <p>(Tolerance + or – 10%)</p>	<p>631</p> <p>(NOS)</p>	<p>98% Cotton 1% Polyester 1% Metalized Woven Fabric, GSM: 145, WIDTH: 138 CMS</p> <p>(Tolerance + or – 10%)</p>	<p>7478.02</p> <p>Sq. Mtr.</p>
09	<p>Girls Dress</p> <p><u>Style No: Check Occasion Dress</u></p> <p>Made of 98% Cotton 1% Polyester 1% Metalized Woven Fabric, GSM: 145</p> <p>(Tolerance + or – 10%)</p>	<p>3331</p> <p>(PCS)</p>	<p>98% Cotton 1% Polyester 1% Metalized Woven Fabric, GSM: 145, WIDTH: 138 CMS</p> <p>(Tolerance + or – 10%)</p>	<p>7478.02</p> <p>Sq. Mtr.</p>
10	<p>Babies Garments (Shirt) Shell</p> <p><u>Style No: AW20-217</u></p> <p>Made of 100% Cotton Woven Dyed Fabric (indigenous) Inner</p>	<p>22395</p> <p>(NOS)</p>	<p>100% Polyester Knitted Dyed FUR Fabric, GSM: 230</p> <p>WIDTH: 160 CMS <u>(6808 SQM)</u></p> <p>(Tolerance + or – 10%)</p>	<p>1565.84</p> <p>(KGS)</p>

	Side & Collar Made of 100% Polyester Knitted Dyed FUR Fabric (imported), GSM: 230  (Tolerance + or – 10%)			
<p>The GSM of relevant fabric should match in the export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>				

Case No.	9 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	018405000668AM21
RA File Number	052304000118 AM21
Licence No and Date	0510414833/07/08/2020

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply vide dated 08.02.2022. Based on recommendation of Technical authority, committee decided to approve the input output norms as under:

Export item	Qty.	S.N	Import item	Qty. Recommended
CUSHION COVERS FOR PETS of various sizes(size 40"X30"X7.5" )  MADE OF POLYESTER KNITTED PILE, QUILTED AND WOVEN FABRIC 60 TO 520 GSM +/- 10%	142279 Nos.	1.	POLYESTER KNITTED PILE FABRIC 40 INCH to 70 INCH WIDTH 60- TO 520 GSM +/- 10%	89635 Mtr.
		2.	POLYESTER KNITTED QUILTED, BONDED FABRIC 40 INCH to 70 INCH WIDTH 60- TO 520 GSM +/- 10%	156507 Mtr.
		3.	POLYESTER WOVEN FABRIC 40 INCH to 70 INCH WIDTH 60- TO 520 GSM +/- 10%	119515 Mtr.

RA concerned may take necessary action subject to compliance of usual conditions.

Case No.	10 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	ARJAN IMPEX PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022			
HQ File Number	018405000669AM21			
RA File Number	052304000119 AM21			
Licence No and Date	0510414834/07/08/2020			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply vide dated 08.02.2022. Based on recommendation of Technical authority, committee decided to approve the input output norms as under:				
Export item	Qty.	S.N	Import item	Qty. Recommended
PET JACKETS  (size 10",12,14,16,18,20,24 and 26")  MADE OF POLYESTER KNITTED PILE FABRIC AND POLYESTER WOVEN FABRIC 60 TO 350 GSM +/- 10%	33592 Nos.	1.	POLYESTER KNITTED PILE FABRIC 40 INCH to 70 INCH WIDTH 60- TO 520 GSM +/- 10%	39303 Mtr.
		2.	POLYESTER WOVEN FABRIC 40 INCH to 70 INCH WIDTH 60- TO 520 GSM +/- 10%	45014 Mtr.
RA concerned may take necessary action subject to compliance of usual conditions.				

Case No.	11 / NC/5/MEET/Mar/202122/17
Case Status	Case Rejected
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	018405000681AM21
RA File Number	072404000137 AM21
Licence No and Date	0710116904/18/08/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda and noted that a firm was asked via letter dated 02.02.2022 to furnish the CAD, Image and measurement chart for all the export items.	
Firm has submitted a reply vide their letter dated 07.03.2022. Based on recommendation of technical authority, the committee noted that the firm has provided only a cutting plan for the export items and has not submitted the actual size specifications/measurement sheet and sketch of export items. Therefore the committee couldn't calculate the requested qty of inputs and decided to reject the case with direction to the firm to pay the applicable duty for EODC.	
RA concerned may take necessary action subject to compliance of usual conditions.	

Case No.	12 / NC/5/MEET/Mar/202122/17
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Case Status	Case Rejected
Party Name	HINDUSTAN APPAREL INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	018405000702AM21
RA File Number	039404000368 AM21
Licence No and Date	0310837964/28/08/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and noted that firm was asked vide letter dated 02.02.2022 to furnish the following;</p> <ol style="list-style-type: none"> <li>1. CAD mentioning export items.</li> <li>2. Image/Sketch and measurement chart.</li> <li>3. Details of trimming and embellishment used in export items.</li> </ol> <p>The firm has submitted their reply dated 04.03.2022. Based on recommendation of technical authority, the committee observed that the firm has not provided measurement charts and CADs are also not matching with the export item's import quantities and the details of trimming and embellishment used in export item are also not furnished. Therefore the committee felt that, it is not possible to compute the requirement of inputs and decided to reject the case with direction to firm to pay the applicable duty for EODC.</p> <p>RA concerned may take necessary action subject to compliance of usual condition.</p>	

Case No.	13 / NC/5/MEET/Mar/202122/17
Case Status	Case Rejected
Party Name	AMARYLLIS HEALTHCARE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	018405000741AM21
RA File Number	072404000031 AM21
Licence No and Date	0710116996/11/09/2020
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda and noted that a firm was asked via letter dated 02.02.2022 to furnish the CAD, Image and measurement chart for all the export items.</p> <p>Firm has submitted a reply vide their letter dated 07.03.2022. Based on recommendation of technical authority, the committee noted that the firm has provided only a cutting plan for the export items and has not submitted the actual size specifications/measurement sheet and sketch of export items. Therefore the committee couldn't calculate the requested qty of inputs and decided to reject the case with direction to the firm to pay the applicable duty for EODC.</p> <p>RA concerned may take necessary action subject to compliance of usual conditions.</p>	

Case No.	14 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	PRARA LEATHERS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00085758AM21
RA File Number	04AA04007060 AM21
Licence No and Date	0411000356/17/02/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Manufacturing process, indicating stage-wise wastage of Wet Blue for all types of skin for the manufacturing of the Finished leather.</li> <li>2. Specification and thickness of Wet Blue leather and finish leather.</li> <li>3. Calculation for the requirement of Wet Blue leather for the manufacturing of the finished leather.</li> <li>4. Production of Finished leather vis a vis consumption of Wet Blue Nigerian processed Sheep leather for the last three years duly certified by Chartered Accountant.</li> <li>5. Details with differences of all types of wet blue skin for making finished leather.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	15 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	OVERSEAS LEATHERS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00087992AM21
RA File Number	04AA04007228 AM21
Licence No and Date	0411000383/19/02/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Manufacturing process, indicating stage-wise wastage of Wet Blue for all type of skin for the manufacturing the Finished leather.</li> <li>2. Specification and thickness of Wet Blue leather and finish leather.</li> <li>3. Calculation for the requirement of Wet Blue leather for the manufacturing of the finished leather.</li> <li>4. Production of Finished leather vis a vis consumption of Wet Blue Nigerian processed Sheep leather for the last three years duly certified by Chartered Accountant.</li> <li>5. Details with differences of all types of wet blue skin for making finished leather.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	16 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022

and Date	
HQ File Number	HQRNORM APPLY 00087998AM21
RA File Number	04AA04007224 AM21
Licence No and Date	0411000382/19/02/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Manufacturing process, indicating stage-wise wastage of Wet Blue for all types of skin for the manufacturing of the Finished leather.</li> <li>2. Specification and thickness of Wet Blue leather and finish leather.</li> <li>3. Calculation for the requirement of Wet Blue leather for the manufacturing of the finished leather.</li> <li>4. Production of Finished leather vis a vis consumption of Wet Blue Nigerian processed Sheep leather for the last three years duly certified by Chartered Accountant.</li> <li>5. Details with differences of all types of wet blue skin for making finished leather.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	17 / NC/5/MEET/Mar/202122/17			
Case Status	Case Approved			
Party Name	MAGSONS EXPORTS			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022			
HQ File Number	HQRNORM APPLY 00090915AM21			
RA File Number	05AA04035444 AM21			
Licence No and Date	0511001428/24/02/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply vide dated 18.02.2022. Based on recommendation of Technical authority, committee decided to approve the input output norms as under:				
Sl. No.	Export item	Qty.	Import item	Qty. Recommended
01	Ladies Dress  <u>Style No. 291110</u>  with 100% Viscose Lining M/O 55% Linen 45% Viscose Woven Fabric (RFD), width 135 CM, GSM 165  (Tolerance + or – 10%)	880.0  (NOS)	55% Linen 45% Viscose  Woven Fabric  (RFD), width 135 CM, GSM 165  (Tolerance + or – 10%)	5967 Sq. Mtr.



02	<p>Ladies Payjama</p> <p><u>Style no. 294126</u></p> <p>with 100% Viscose Lining</p> <p>M/O 55% Linen 45% Viscose Woven Fabric (RFD), width 135 CM, GSM 165</p> <p>(Tolerance + or – 10%)</p>	<p>321.0</p> <p>(NOS)</p>	<p>55% Linen 45% Viscose</p> <p>Woven Fabric</p> <p>(RFD), width 135 CM, GSM 165</p> <p>(Tolerance + or – 10%)</p>	<p>867</p> <p>Sq. Mtr.</p>
03	<p>Ladies Kimono</p> <p><u>Style No. 294127</u></p> <p>M/O 55% Linen 45% Viscose Woven Fabric (RFD), width 135 CM, GSM 165</p> <p>(Tolerance + or – 10%)</p>	<p>415.0</p> <p>(NOS)</p>	<p>55% Linen 45% Viscose</p> <p>Woven Fabric</p> <p>(RFD), width 135 CM, GSM 165</p> <p>(Tolerance + or – 10%)</p>	<p>2490</p> <p>Sq. Mtr.</p>
04	<p>Ladies Dress</p> <p><u>Style No. 282882</u></p> <p>with 100% Viscose Lining M/O 55% Linen 45% Viscose Woven Fabric (RFD), width 135 CM, GSM 165</p> <p>(Tolerance + or – 10%)</p>	<p>15.0</p> <p>(NOS)</p>	<p>55% Linen 45% Viscose</p> <p>Woven Fabric</p> <p>(RFD), width 135 CM, GSM 165</p> <p>(Tolerance + or – 10%)</p>	<p>99.15</p> <p>Sq. Mtr.</p>
05	<p>Ladies Blouse</p> <p><u>Style No. 285992</u></p> <p>with 100% Viscose Lining M/O 55% Linen 45% Viscose Woven Fabric (RFD), width 135 CM, GSM 165</p> <p>(Tolerance + or – 10%)</p>	<p>135.0</p> <p>(NOS)</p>	<p>55% Linen 45% Viscose</p> <p>Woven Fabric</p> <p>(RFD), width 135 CM, GSM 165</p> <p>(Tolerance + or – 10%)</p>	<p>400.95</p> <p>Sq. Mtr.</p>
06	<p>Ladies Shirt</p> <p><u>Style No. 285993</u></p> <p>with 100% Viscose Lining M/O 55% Linen 45% Viscose Woven Fabric (RFD), width 135 CM, GSM 165</p>	<p>85.0</p> <p>(NOS)</p>	<p>55% Linen 45% Viscose</p> <p>Woven Fabric</p> <p>(RFD), width 135 CM, GSM 165</p> <p>(Tolerance + or – 10%)</p>	<p>376</p> <p>Sq. Mtr.</p>

	(Tolerance + or – 10%)			
07	<p>Ladies Dress</p> <p><u>Style No. 294363</u></p> <p>with 100% Viscose Lining M/O 55% Linen 45% Viscose Woven Fabric (RFD), width 135 CM, GSM 165</p> <p>(Tolerance + or – 10%)</p>	<p>430.0</p> <p>(NOS)</p>	<p>55% Linen 45% Viscose</p> <p>Woven Fabric</p> <p>(RFD), width 135 CM, GSM 165</p> <p>(Tolerance + or – 10%)</p>	<p>3440</p> <p>Sq. Mtr.</p>

\*The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of usual condition.

Case No.	18 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	BLUE DIAMOND LEDERS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00097700AM21
RA File Number	04AA04008044 AM21
Licence No and Date	0411000469/05/03/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

1. Manufacturing process, indicating stage-wise wastage of Wet Blue for all types of skin for the manufacturing of the Finished leather.
2. Specification and thickness of Wet Blue leather and finish leather.
3. Calculation for the requirement of Wet Blue leather for the manufacturing of the finished leather.
4. Production of Finished leather vis a vis consumption of Wet Blue Nigerian processed Sheep leather for the last three years duly certified by Chartered Accountant.
5. Details with differences of all types of wet blue skin for making finished leather.

The case stands deferred for re-listing.

Case No.	19 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	BLUE DIAMOND LEDERS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00099716AM21
RA File Number	04AA04008243 AM21

Licence No and Date	0411000482/09/03/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Manufacturing process, indicating stage-wise wastage of Wet Blue for all types of skin for the manufacturing of the Finished leather.</li> <li>2. Specification and thickness of Wet Blue leather and finish leather.</li> <li>3. Calculation for the requirement of Wet Blue leather for the manufacturing of the finished leather.</li> <li>4. Production of Finished leather vis a vis consumption of Wet Blue Nigerian processed Sheep leather for the last three years duly certified by Chartered Accountant.</li> <li>5. Details with differences of all types of wet blue skin for making finished leather.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	20 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00102316AM21
RA File Number	04AA04008383 AM21
Licence No and Date	0411000511/12/03/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Manufacturing process, indicating stage-wise wastage of Wet Blue for all type of skin for the manufacturing of the Finished leather.</li> <li>2. Specification and thickness of Wet Blue leather and finish leather.</li> <li>3. Calculation for the requirement of Wet Blue leather for the manufacturing of the finished leather.</li> <li>4. Production of Finished leather vis a vis consumption of Wet Blue Nigerian processed Sheep leather for the last three years duly certified by Chartered Accountant.</li> <li>5. Details with differences of all types of wet blue skin for making finished leather.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	21 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00102327AM21
RA File Number	04AA04008423 AM21
Licence No and	0411000512/12/03/2021

Date	
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Manufacturing process, indicating stage-wise wastage of Wet Blue for all types of skin for the manufacturing of the Finished leather.</li> <li>2. Specification and thickness of Wet Blue leather and finished leather.</li> <li>3. Calculation for the requirement of Wet Blue leather of all types, for the manufacturing of the finished leather and synthetic Chemicals specifying name of chemicals and make a comparison of requirement in tabular form with respective norms fixes at SION of Handbook of procedure Vol II.</li> <li>4. Production of Finished leather vis a vis consumption of Wet Blue all types of skins requested for the last three years duly certified by Chartered Accountant.</li> <li>5. Details with differences of all types of wet blue skin for making finished leather.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	22 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00103700AM21
RA File Number	07AA04009656 AM21
Licence No and Date	0711000660/15/03/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply vide dated 17.02.2022. Based on recommendation of Technical authority, committee decided to approve the input output norms as under:

Export item	Qty.	S.N	Import item	Qty. Recommended
<b>LADIES JACKETS</b> <b>(Style No- 5159-1-3)</b>  <b>WITH LINING FACE - 100% POLYURTHANE AND BACK - 100% POLYESTER FABRIC GSM 255 (+/-10%) WITH 100 % POLYESTER DYED LINING FABRIC GSM 67 (+/- 10 PERCENT), 88 PERCENT POLYESTER 12 PERCENT SPANDEX DYED POCKETING FABR</b>	5144 Nos.	1.	FACE - 100 PERCENT POLYURTHANE AND BACK - 100 PERCENT POLYESTER FABRIC GSM 255 (+/-10 PERCENT)	3.45 sq Mtr/pc
		2.	100 PERCENT POLYESTER DYED LINING FABRIC GSM 67 (+/-10 PERCENT)	5.95 Sq. Mtr/pc
		3.	88 PERCENT POLYESTER 12 PERCENT SPANDEX DYED POCKETING FABRIC GSM 197(+/-10	0.42 Sq. Mtr/Pc

			PERCENT)	
		4.	100 PERCENT POLYESTER STAPEL FIBER WADDING	300 Gms/Pc
LADIES SLEEVELESS JACKETS  (Style no 07-4436-31)  WITH LINING FACE - 100%  POLYURTHANE AND BACK - 100 % POLYESTER FABRIC GSM 255 (+/-10 %)WITH 100 PERCENT POLYESTER DYED LINING FABRIC GSM 67 (+/-10 PERCENT), 88 % POLYESTER 12 % SPANDEX DYED POC	1996 Nos.	5.	FACE - 100 PERCENT POLYURTHANE AND BACK - 100 PERCENT POLYESTER FABRIC GSM 255 (+/-10 PERCENT)	2.35 sq Mtr/pc
		6.	100 PERCENT POLYESTER DYED LINING FABRIC GSM 67 (+/-10 PERCENT)	3.35 sq. Mtr/pc
		7.	88 PERCENT POLYESTER 12 PERCENT SPANDEX DYED POCKETING FABRIC GSM 197(+/-10 PERCENT)	0.45 Sq. Mtr/Pc
		8.	100 PERCENT POLYESTER STAPEL FIBER WADDING	250 Gms/Pc

RA concerned may take necessary action subject to compliance of usual conditions.

Case No.	23 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	HIJAZ LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00103753AM21
RA File Number	04AA04008370 AM21
Licence No and Date	0411000502/15/03/2021
<b>Norms Committee Decision:</b>  The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following; <ol style="list-style-type: none"> <li>1. Manufacturing process, indicating stage-wise wastage of Wet Blue for all types of skin for the manufacturing of the finished leather.</li> <li>2. Specification and thickness of Wet Blue leather and finished leather.</li> <li>3. Calculation for the requirement of Wet Blue leather, for the manufacturing of the finished leather.</li> <li>4. Production of Finished leather vis a vis consumption of Wet Blue skins for the last three years duly certified by Chartered Accountant.</li> </ol>	

The case stands deferred for re-listing.

Case No.	24 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	MADURA COATS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00111748AM21
RA File Number	07AA04010051 AM21
Licence No and Date	0711000732/23/03/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply vide dated 17.02.2022. Based on recommendation of Technical authority, and taking cue from SION J-121, committee decided to approve the input output norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1.	Cotton Yarn - Dyed - Cotton 60 Ne 60/3-1Kg	14000 Kg.	Egyptian Raw Cotton(Giza 94 (G/FG))	17360 Kg.
2.	Cotton Yarn - Dyed -Cotton 50 Ne 50/3-1Kg	4000 Kg.	Egyptian Raw Cotton(Giza 94 (G/FG))	4960 Kg.
3.	Cotton Yarn - Dyed - Cotton 40 Ne 40/3-1Kg	10000 Kg.	Egyptian Raw Cotton(Giza 94 (G/FG))	12400 kg.
4.	Cotton Yarn - Dyed- Cotton 30 Ne 27/3-1Kg	26000 Kg.	Egyptian Raw Cotton(Giza 94 (G/FG))	32240 kg.
5.	Cotton Yarn - Dyed- Cotton 24 Ne 24/3-1Kg	12000 Kg.	Egyptian Raw Cotton(Giza 94 (G/FG))	14880 Kg.
6.	Cotton Yarn - Dyed- Cotton 18 Ne 16/3-1Kg	7000 Kg.	Egyptian Raw Cotton(Giza 94 (G/FG))	8680 kg.
7.	Cotton Sewing Thread	45000 Kg.	Egyptian Raw Cotton(Giza 94 (G/FG))	55800 kg.
8.	Cotton Grey Yarn- Ne 40/3 Cotton 2.00 kg on Paper Tube	15000 Kg.	Egyptian Raw Cotton(Giza 94 (G/FG))	18375 kg.

9.	Cotton Grey Yarn- Ne 27/3 Cotton 2.00 kg on Paper Tube	4000 Kg.	Egyptian Raw Cotton(Giza 94 (G/FG))	4900 kg.
10.	Cotton Grey Yarn -Ne 24/3 Cotton 2.00 kg on Paper Tube	50000 Kg.	Egyptian Raw Cotton(Giza 94 (G/FG))	61250 kg.
11.	Cotton Grey Yarn- Ne 16/3 Cotton 2.00 kg on Paper Tube	25000 Kg.	Egyptian Raw Cotton(Giza 94 (G/FG))	30625 kg.

RA concerned may take necessary action subject to compliance of usual condition.

Case No.	25 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	KANPUR PLASTIPACK LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00113947AM21
RA File Number	06AA04004301 AM21
Licence No and Date	0611000277/25/03/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply vide dated 17.02.2022. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	S.N.	Import item	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS (ATTACHEMENT BAG) (Containing 178734 Kgs of POLYPROPYLENE GRANULES, 23817 Kgs of YARN (Conductive ), 2772 Kgs of Tape (Conductive ))	205323 Kg.	1.	POLYPROPYLENE GRANULES	200182 Kg
		2.	YARN (Conductive)	25008 Kg
		3.	TAPE (Conductive)	2910 Kg

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	26 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	FLOOR DECOR
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00116851AM21

RA File Number	32AA04007682 AM21			
Licence No and Date	3211000728/30/03/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply vide dated 24.02.2022. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:				
Export item	Qty.	S.N	Import item	Qty. Recommended
PVC BACKED PRINTED COIR MATS/COIR ROLLS/PLAIN MATS IN VARIOUS SIZES (300000 Sq. Mtr)  (CONTAINING MIN 31.42 % PLASTISOL)	1680000 Kg.	1.	PVC RESIN PASTE GRADE	346500 Kg.
		2.	DI OCTYL TERAPHTHALATE	207900 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	27 / NC/5/MEET/Mar/202122/17			
Case Status	Case Approved			
Party Name	CENTURY OVERSEAS			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022			
HQ File Number	HQRNORM APPLY 00117865AM21			
RA File Number	05AA04040689 AM21			
Licence No and Date	0511001984/31/03/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 17.02.2022. Based on recommendation of Technical authority, committee decided to approve the input output norms as under:				
S.N.	Export item	Qty.	Import item	Qty. Recommended
1.	Ladies Jacket  <u>Style No. WOJ1015540</u>  Made from 100 % Nylon Satin 70D*200D DWR woven Fabric, GSM = 150 +/- 10 % )	2162 Nos.	100 % Nylon Satin 70D*200D DWR woven Fabric, GSM = 150 +/- 10 % )	2.29 Sq. Mtr/Pc
2.	Ladies Jacket  <u>Style No. WOJ1015540</u>	233 Nos.	100 percent Nylon Satin 70D*200D DWR woven Fabric, GSM = 150 +/- 10	2.77 Sq. Mtr/Pc



Made from 100 percent Nylon Satin  
70D\*200D DWR woven Fabric, GSM =  
150 +/- 10 percent )

RA concerned may take necessary action subject to compliance of usual condition.

Case No.	28 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	GROWEL IMPEX PVT. LTD.
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00000718AM22
RA File Number	05AA04000026 AM22
Licence No and Date	0511002059/01/04/2021
<p>Norms Committee Decision:</p> <p>We received</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply vide dated 15.03.2022. Based on recommendation of Technical authority, the committee observed that the firm has submitted their reply without mentioning export product serial no and its style no. on CAD.</p> <p>Therefore , committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Requirement of export wise import items in sq. Mtr/Pc for each export item.</li> <li>2. CAD, image with style no and export serial no.</li> <li>3. Sizes of garments to be exported.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	29 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00000737AM22
RA File Number	05AA04042841 AM21
Licence No and Date	0511002060/01/04/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply vide dated 07.02.2022. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:</p>	

Sl.	Export item	Qty.	Import item	Qty. Recommended
01	Cushion (30x30) CMS Made of Back & Piping 100% Polyester Warp Knitted Dyed Fabric, GSM 290 Front : Cotton/ Flax Blended Fabric, Lining & Filling : 100% Polyester (indigenously) (Tolerance + or – 10%)	2000 (NOS)	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (Tolerance + or – 10%)	460 Sq. Mtr.
02	Cushion (30x50) CMS Made of Front & Back 100% Polyester Warp Knitted Dyed Fabric, GSM 290, Filling : 100% Polyester (indigenously) (Tolerance + or – 10%)	37000 (NOS)	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (Tolerance + or – 10%)	15170 Sq. Mtr.
03	Cushion (30x40) CMS Made of Front, Back & Piping 100% Polyester Warp Knitted Dyed Fabric, GSM 290, Lining & Filling : 100% Polyester (indigenously) (Tolerance + or – 10%)	1100 (NOS)	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (Tolerance + or – 10%)	418 Sq. Mtr.
04	Cushion (40x40) CMS Made of Front, Back & Piping 100% Polyester Warp Knitted Dyed Fabric, GSM 290, Lining & Filling : 100% Polyester (indigenously) (Tolerance + or – 10%)	50000 (NOS)	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (Tolerance + or – 10%)	26000 Sq. Mtr.
05	Cushion (40x40) CMS Made of Front, Back & Piping 100% Polyester Warp Knitted Dyed Fabric, GSM 290, Lining & Filling : 100% Polyester (indigenously) (Tolerance + or – 10%)	19000 (NOS)	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (Tolerance + or – 10%)	9880 Sq. Mtr.

06	Cushion (45x45) CMS Made of Front, Back & Piping 100% Polyester Warp Knitted Dyed Fabric, GSM 290 Filling : 100% Polyester (indigenously) (Tolerance + or – 10%)	3000 (NOS)	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (Tolerance + or – 10%)	1800 Sq. Mtr.
07	Cushion (45x45) CMS Made of Back 100% Polyester Warp Knitted Dyed Fabric, GSM 290, Front Polyester/ Viscose Blended Fabric & Filling : 100% Polyester (indigenously) (Tolerance + or – 10%)	5800 (NOS)	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (Tolerance + or – 10%)	1624 Sq. Mtr.
08	Cushion (40x40) CMS Made of Back & Piping 100% Polyester Warp Knitted Dyed Fabric, GSM 290, Front Cotton/ Flax Blended Fabric, Lining & Filling : 100% Polyester (indigenously) (Tolerance + or – 10%)	2200 (NOS)	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (Tolerance + or – 10%)	616 Sq. Mtr.
09	Cushion (45x45) CMS Made of Front, Back 100% Polyester Warp Knitted Dyed Fabric, GSM 290 Filling : 100% Polyester (indigenously) (Tolerance + or – 10%)	3200 (NOS)	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (Tolerance + or – 10%)	1920 Sq. Mtr.
10	Cushion (50x50) CMS Made of Front 100% Polyester Warp Knitted Dyed Fabric, GSM 290, Back: Cotton/ Flax Blended Fabric, Filling & Lining : 100% Polyester (indigenously) (Tolerance + or – 10%)	13500 (NOS)	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (Tolerance + or – 10%)	4455 Sq. Mtr.
11	Cushion (50x50) CMS Made of Back 100% Polyester Warp Knitted Dyed Fabric, GSM 290, Front:	10500 (NOS)	100% Polyester Warp Knitted Dyed Fabric, GSM 290	3255 Sq. Mtr.

	Viscose/ Polyester Blended Fabric, Filling : 100% Polyester (indigenously)  (Tolerance + or – 10%)		(Tolerance + or – 10%)	
12	Cushion (50x50) CMS  Made of Front 100% Polyester Warp Knitted Dyed Fabric, GSM 230, Back: Cotton/ Flax Blended Fabric, Filling & Lining : 100% Polyester (indigenously)  (Tolerance + or – 10%)	2200  (NOS)	100% Polyester Warp Knitted Dyed Fabric, GSM 230  (Tolerance + or – 10%)	770  Sq. Mtr.
13	Cushion (50x50) CMS  Made of Front & Back 100% Polyester Warp Knitted Dyed Fabric, GSM 230, Filling : 100% Polyester (indigenously)  (Tolerance + or – 10%)	100000  (NOS)	100% Polyester Warp Knitted Dyed Fabric, GSM 290  (Tolerance + or – 10%)	62000  Sq. Mtr.
14	Cushion Cover (50x50) CMS  Made of Front : 100% Polyester Warp Knitted Dyed Fabric, GSM 230, Back : 100% Polyester Warp Knitted Dyed Fabric, GSM 290, and Lining : 100% Polyester (indigenously)  (Tolerance + or – 10%)	4500  (NOS)	100% Polyester Warp Knitted Dyed Fabric, GSM 230  (Tolerance + or – 10%)	1575  Sq. Mtr.
			100% Polyester Warp Knitted Dyed Fabric, GSM 290  (Tolerance + or – 10%)	1575  Sq. Mtr.
15	Cushion Cover (50x50) CMS  Made of Front : 100% Polyester Warp Knitted Dyed Fabric, GSM 230, Back & Piping : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 and Lining : 100% Polyester (indigenously)  (Tolerance + or – 10%)	2600  (NOS)	100% Polyester Warp Knitted Dyed Fabric, GSM 230  (Tolerance + or – 10%)	806  Sq. Mtr.
			100% Polyester Warp Knitted Dyed Fabric, GSM 290  (Tolerance + or – 10%)	1170.0  Sq. Mtr.

			10%)	
16	Curtain (135x137) CMS Made of Front : 100% Polyester Warp Knitted Fabric, GSM 290 and Lining : 100% Polyester (Indigenously) (Tolerance + or – 10%)	260 PAIRS	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (Tolerance + or – 10%)	1490 Sq. Mtr.
17	Curtain (168x137) CMS Made of Front : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 and Lining : 100% (indigenously) (Tolerance + or – 10%)	270 PAIRS	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (Tolerance + or – 10%)	1547 Sq. Mtr.
18	Curtain (168x183) CMS Made of Front : 100% polyester Warp Knitted Dyed Fabric, GSM 290 and Lining : 100% Polyester (indigenously) (Tolerance + or – 10%)	230 PAIRS	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (Tolerance + or – 10%)	1684 Sq. Mtr.
19	Curtain (168x229) CMS Made of Front : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 and Lining : 100% Polyester (indigenously) (Tolerance + or – 10%)	300 PAIRS	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (Tolerance + or – 10%)	2673 Sq. Mtr.
20	Curtain (218x137) CMS Made of Front : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 and Lining : 100% Polyester (indigenously) (Tolerance + or – 10%)	140 PAIRS	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (Tolerance + or – 10%)	1134 Sq. Mtr.
21	Curtain (218x183) CMS Made of Front : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 and Lining : 100% Polyester (indigenously) (Tolerance + or – 10%)	260 PAIRS	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (Tolerance + or – 10%)	2688 Sq. Mtr.

22	Curtain (218x229) CMS Made of Front : 100% Polyester Warp Knitted Dyed Fabric, GSM 290 and Lining : 100% Polyester (indigenously) (Tolerance + or – 10%)	600 PAIRS	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (Tolerance + or – 10%)	7548 Sq. Mtr.
23	Curtain (229x275) CMS Made of Front: 100% Polyester Warp Knitted Dyed Fabric, lining : 100% Polyester (indigenously) (Tolerance + or – 10%)	320 PAIRS	100% Polyester Warp Knitted Dyed Fabric, GSM 290 (Tolerance + or – 10%)	4758 Sq. Mtr.

The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	30 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	SHREE KARANGAR TEXTILES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00004826AM22
RA File Number	05AA04041657 AM21
Licence No and Date	0511002093/06/04/2021

**Norms Committee Decision:**

The Committee considered the case as per the agenda along-with other relevant papers and noted that firm had submitted their reply vide letter dated 11.03.2022 and same had been sent to technical authority for examination. Based on recommendation of Tech auth., committee decided to ask the firm to furnish the material balance between import and export in weight terms for each thickness of export taking into account indicating input with qty and wastage involved.

The case stands deferred for re-listing.

Case No.	31 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	AVANTI LEATHERS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00008708AM22
RA File Number	04AA04000363 AM22
Licence No and	0411000649/09/04/2021

Date	
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Manufacturing process, indicating stage-wise wastage of Wet Blue for all types of skin for the manufacturing of the Finished leather.</li> <li>2. Specification and thickness of Wet Blue leather and finished leather.</li> <li>3. Calculation for the requirement of Wet Blue leather of all types, for the manufacturing of the finished leather</li> <li>4. Production of Finished leather vis a vis consumption of Wet Blue all types of skins requested for the last three years duly certified by Chartered Accountant.</li> <li>5. Details with differences of all types of wet blue skin for making finished leather</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	32 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	OVERSEAS LEATHERS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00020517AM22
RA File Number	04AA04000737 AM22
Licence No and Date	0411000687/16/04/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Manufacturing process, indicating stage-wise wastage of Wet Blue for all types of skin for the manufacturing of the Finished leather.</li> <li>2. Specification and thickness of Wet Blue leather and finished leather.</li> <li>3. Calculation for the requirement of Wet Blue leather for the manufacturing of the finished leather.</li> <li>4. Production of Finished leather vis a vis consumption of Wet Blue Nigerian processed Sheep leather for the last three years duly certified by Chartered Accountant.</li> <li>5. Details with differences of all types of wet blue skin (grade A, B, and C) for making finished leather</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	33 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00025486AM22
RA File Number	04AA04001075 AM22
Licence No and Date	0411000714/23/04/2021

**Norms Committee Decision:**

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Manufacturing process, indicating stage-wise wastage of Wet Blue for all types of skin for the manufacturing of the Finished leather.
2. Specification and thickness of Wet Blue leather and finished leather.
3. Calculation for the requirement of Wet Blue leather for the manufacturing of the finished leather.
4. Production of Finished leather vis a vis consumption of Wet Blue Sheep SKINS LEATHER for the last three years duly certified by Chartered Accountant.

The case stands deferred for re-listing.

Case No.	34 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00028313AM22
RA File Number	05AA04008805 AM22
Licence No and Date	0511002321/28/04/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply vide dated 22.03.2022. Based on recommendation of Technical authority, the committee observed that the firm has submitted their reply without mentioning export product serial no and its style no. on CAD. Therefore , committee decided to ask the firm to furnish the following:

1. Requirement of export wise import items in sq. Mtr/Pc for each export item.
2. CAD, image with style no and export serial no.
3. Sizes of garments to be exported.

The case stands deferred for re-listing.

Case No.	35 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00030194AM22
RA File Number	07AA04002710 AM22
Licence No and Date	0711001014/30/04/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that the firm has submitted their reply vide dated 14.02.2022. Based on recommendation of Technical authority, committee decided to



approve the input output norms as under:

Sl.	Export item	Qty.	Import item	Qty. Recommended
01	<b>Mens Vest Coat</b> <u>Style no- F15VM200</u> Made of 55% Polyester 25% Worsted Wool 18% Viscose 2% Elastane Woven Solid Fabric GSM 230, 100% Polyester Lining Woven Fabric, Width 58 inches +-5%, GSM76 (Tolerance + or – 10%)	1253 (NOS)	55% Polyester 25% Worsted Wool 18% Viscose 2% Elastane Woven Solid Fabric, Width 140CM, GSM 230 (Tolerance + or – 10%)	1503.60 Sq. Mtr.
			100% Polyester Lining Woven Fabric, Width 58 inches +-5%, GSM76 (Tolerance + or – 10%)	1102 Sq. Mtr.
02	<b>Mens Vest Coat</b> <u>Style no- F15VM200B</u> Made of 55% Polyester 25% Worsted Wool 18% Viscose 2% Elastane Woven Solid Fabric, Width 140CM, GSM 230 100% Polyester Lining Woven Fabric, Width 58 inches +-5%, GSM76 (Tolerance + or – 10%)	339 (NOS)	55% Polyester 25% Worsted Wool 18% Viscose 2% Elastane Woven Solid Fabric, Width 140CM, GSM 230 (Tolerance + or – 10%)	470 Sq. Mtr.
			100% Polyester Lining Woven Fabric, Width 58 inches +-5%, GSM76 (Tolerance + or – 10%)	301.71 Sq. Mtr.
03	<b>Mens Vest Coat</b> <u>Style no- F15VM200T</u> Made of 55% Polyester 25% Worsted Wool 18% Viscose 2% Elastane Woven Solid Fabric, Width 140CM +-5%, GSM 230, 100% Polyester Lining	541 (NOS)	55% Polyester 25% Worsted Wool 18% Viscose 2% Elastane Woven Solid Fabric, Width 140CM +-5%, GSM 230 (Tolerance + or – 10%)	757 Sq. Mtr.
			100% Polyester Lining Woven Fabric, Width 58	470 Sq. Mtr.

	Woven Fabric, Width 58 inches +-5%, GSM76 (Tolerance + or – 10%)		inches +-5%, GSM76 (Tolerance + or – 10%)	
04	Mens Vest Coat <u>Style no- Y95VM010</u> Made of 65% Polyester 32% Viscose 3% Spandex Woven Solid Fabric, Width 145 CM +-5%, GSM 210,  55% Polyester 45% Viscose Lining Woven Fabric, Width 145 CM +-5%, GSM 90 (Tolerance + or – 10%)	178 (NOS)	65% Polyester 32% Viscose 3% Spandex Woven Solid Fabric, Width 145 CM +- 5%, GSM 210 (Tolerance + or – 10%)	178.00  Sq. Mtr.
			55% Polyester 45% Viscose Lining Woven Fabric, Width 145 CM +-5%, GSM 90 (Tolerance + or – 10%)	149  Sq. Mtr.
05	Mens Vest Coat <u>Style no- F15VM201</u> Made of 63% Viscose 28% Nylon 9% Spandex Knitted Solid Fabric, Width 148 CM +-5%, GSM 301,  100% Polyester Lining Woven Fabric, Width 58 inches +-5%, GSM76 (Tolerance + or – 10%)	1193 (NOS)	63% Viscose 28% Nylon 9% Spandex Knitted Solid Fabric, Width 148 CM +- 5%, GSM 301 (Tolerance + or – 10%)	1694.06  Sq. Mtr.
			100% Polyester Lining Woven Fabric, Width 58 inches +-5%, GSM76 (Tolerance + or – 10%)	1048  Sq. Mtr.
06	Mens Vest Coat <u>Style no- F15VM001</u> Made of 69% Polyester 29% Viscose 2% Elastane Woven Checks Fabric, Width 145CM +-5%, GSM 240,  100% Polyester Lining Woven Fabric, Width 58 inches +-5%, GSM76 (Tolerance + or – 10%)	1229 (NOS)	69% Polyester 29% Viscose 2% Elastane Woven Checks Fabric, Width 145CM +-5%, GSM 240 (Tolerance + or – 10%)	2089.30 Sq. Mtr.
			100% Polyester Lining Woven Fabric, Width 58 inches +-5%, GSM76 (Tolerance + or – 10%)	1093.80 Sq. Mtr
07	Mens Vest Coat	1197	69% Polyester 29% Viscose 2% Elastane Woven Checks	2034.90 Sq. Mtr.

	Style no- F15VM002  Made of 69% Polyester 29% Viscose 2% Elastane Woven Checks Fabric, Width 145 CM +-5%, GSM240,  100% Polyester Lining  Woven Fabric, Width 58 inches +-5%, GSM76  (Tolerance + or – 10%)	(NOS)	Fabric, Width 145 CM +- 5%, GSM240  (Tolerance + or – 10%)	
			100% Polyester Lining  Woven Fabric, Width 58 inches +-5%, GSM76  (Tolerance + or – 10%)	1065.30 Sq. Mtr.

The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of usual condition.

Case No.	36 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	MAGNOLIA MARTINIQUE CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00033503AM22
RA File Number	05AA04010623 AM22
Licence No and Date	0511002439/05/05/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;</p> <ol style="list-style-type: none"> <li>1. Legible copy of CAD mentioning product description, Style no.</li> <li>2. Image with mentioning product description, Style no and its serial no.</li> <li>3. Sizes of each garment to be supplied by the firm.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	37 / NC/5/MEET/Mar/202122/17
Case Status	Case Withdrawn
Party Name	SRI CHERAN SYNTHETICS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00034540AM22
RA File Number	32AA04000449 AM22
Licence No and Date	3211000921/06/05/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda along-with other relevant papers and noted that the firm has informed vide letter dated 30.03.2022 that this Adv. Auth. has been surrendered at RA-Coimbatore vide dated 06.02.2022. Therefore, the committee decided to close this case.

RA concerned may take necessary action subject to compliance of usual conditions.

Case No.	38 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	RAHMAN INDUSTRIES LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00037078AM22
RA File Number	06AA04000931 AM22
Licence No and Date	0611000377/10/05/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 22.02.2022. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

**Export item:** GENTS SHOES WITH TOE CAPS AND UPPER OF SYNTHETIC LEATHER & PU SOLE  
AVERAGE WEIGHT OF SOLE 850 GMS

**Quantity:** 30000 nos.

**Import item:**

S.No.	Import Item	Quantity Recommended
1.	Synthetic lining(Relevant Quality &Thickness)	1.75 Sq. foot
2.	Sheet for making insole(Relevant Quality &Thickness)	0.05 Sq. mt.
3.	Polyol	0.4377 kg
4.	Isocynate	0.3833 kg
5.	Catalyst	0.0450 kg
6.	Pigment	0.0263 kg

	paste	
7.	Release Agent	0.0382 kg
8.	Toe caps with or without strip (Composite/ Aluminium/ Fiber/ Steel) (Net to Net Basis)	net to net
9.	Insole Socks (Relevant Quality &Thickness)	net to net
10	Microfiber Suede Leather (Net to Net Basis) (Relevant Quality &Thickness)	net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	39 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	KIWI ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00041020AM22
RA File Number	05AA04014013 AM22
Licence No and Date	0511002606/14/05/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 12.02.2022. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

**Export Item:** Ladies Hand Bags Made of 100 percent Nylon Woven Dyed Fabric

**Qty.:** 11820 Nos.

**Import Items:**

S. No.	Item Description	Specification	UOM	Quantity Recommended
01.	100 PERCENT NYLON WOVEN DYED FABRIC	WIDTH 52 INCHES, GSM 371 PLUS MINUS 10PERCENT	SQM	Net+2.5%
02.	100 PERCENT	WIDTH 52 INCHES GSM	KGS	Net+2%

	POLYESTER NON WOVEN LINING FUSED WITH 1MM RUBBER SHEET	188 PLUS MINUS 10 PERCENT		
03.	NYLON WEBBING TAPE	1.5 INCHES(Relevant)	KGS	Actual+2%
04.	POLYESTER TAPE	7/8 INCHES(Relevant)	KGS	Actual+1.5%
5%	METAL LOGO	SHNY NICKLE/ SHNY BRASS(Relevant)	NOS	Net To Net
06.	METAL SLIDER BUCKLE	SHNY NICKLE. SHNY BRASS(Relevant)	NOS	Net To Net
07.	DOG HOOK	SHNY NICKLE/ SHNY BRASS(Relevant)	NOS	Net To Net
08.	METAL D RING	SHNY NICKLE/ SHNY BRASS (Relevant)	NOS	Net To Net
09.	METAL ZIPPER PULLER	SHNY NICKLE/ SHNY BRASS(Relevant)	NOS	Net To Net
10.	METAL ZIPPER	SHINY NICKLE (Relevant)	MTR	Net + 1%
11.	100 PERCENT NYLON WOVEN DYED FABRIC	WIDTH 52 INCHES, GSM 223 +/- 10 PERCENT	SQM	Net+2%

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	40 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00042256AM22
RA File Number	05AA04015195 AM22

Licence No and Date	0511002633/17/05/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 18.02.2022. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:				
Sl.	Export item	Qty.	Import item	Qty. Recommended
01	Ladies Jacket  <u>Style No 344J2398</u>  Made of 97% Cotton 3% Elastane Dyed Woven Fabric GSM 270  (Tolerance + or – 10%)	2050  (NOS)	97% Cotton 3% Elastane Dyed Woven Fabric GSM 270  (Tolerance + or – 10%)	6683  Sq. Mtr.
02	Ladies Jacket  <u>Style No 344J2398</u>  Made of 97% Cotton 3% Elastane Printed Woven Fabric GSM 270  (Tolerance + or – 10%)	2060  (NOS)	97% Cotton 3% Elastane Printed Woven Fabric GSM 270  (Tolerance + or – 10%)	6489  Sq. Mtr.
03	Ladies Sleeveless Jacket  <u>Style No 365A0009</u>  Made of 100% Viscose with Coating 100% Polyurethane Dyed Woven Fabric GSM 335  (Tolerance + or – 10%)	1020  (NOS)	100% Viscose with Coating 100% Polyurethane Dyed Woven Fabric GSM 335  (Tolerance + or – 10%)	1978.8  Sq. Mtr.
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	41 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	KANPUR PLASTIPACK LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00046034AM22
RA File Number	06AA04004529 AM21

Licence No and Date	0611000396/19/05/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 17.02.2022. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:				
Export item	Qty.	S.N.	Import item	Qty. Recommended
FLEXIBLE INTERMEDIATE BULK CONTAINERS (ATTACHEMENT BAG) (Containing 178734 Kgs of POLYPROPYLENE GRANULES, 23817 Kgs of YARN (Conductive ), 2772 Kgs of Tape (Conductive ))	205323 Kg.	1.	POLYPROPYLENE GRANULES	200182 Kg. (As Applied)
		2.	YARN (Conductive)	25008 Kg. (As Applied)
		3.	TAPE (Conductive)	2910 Kg. (As Applied)
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	42 / NC/5/MEET/Mar/202122/17			
Case Status	Case Approved			
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022			
HQ File Number	HQRNORM APPLY 00046112AM22			
RA File Number	07AA04004580 AM22			
Licence No and Date	0711001126/19/05/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 17.02.2022. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:				
Sl. No.	Export item	Qty.	Import item	Qty. Recommended
01	Mens Vest Coat  <u>Style no F15VM030</u>  Made of  68% Polyester 29% Viscose 3% Elastane Woven Checks Fabric, Width 145 CM +-5%, GSM 210,	1549.0  (NOS)	68% Polyester 29% Viscose 3% Elastane Woven Checks Fabric, Width 145 CM +-5%, GSM 210  (Tolerance + or – 10%)	1828  (SQM)
			100% Polyester Poly Twill Stretch Print Lining Fabrics,	1239. 2



	100% Polyester Poly Twill Stretch Print Lining Fabrics, Width 58 inches +-5%, GSM76,		Width 58 inches +-5%, GSM76 (Tolerance + or – 10%)	(SQM)
	100% Polyester Poly Dobby Lining Fabrics, Width 58 inches +-5%, GSM69 (Tolerance + or – 10%)		100% Polyester Poly Dobby Lining Fabrics, Width 58 inches +-5%, GSM69 (Tolerance + or – 10%)	403 (SQM)
			50% Nylon 50% Polyester Non Woven Fusing Interlining, Width 60 inches +-5%, GSM40 (Tolerance + or – 10%)	851.95 (SQM)
02	Mens Vest Coat <u>Style no F15VM032</u>  Made of  69% Polyester 29% Viscose 2% Elastane Woven Checks Fabric, Width 140CM +-5%, GSM 255,  100% Polyester Poly Twill Stretch Print Lining Fabrics, Width 58 inches +-5%, GSM76,  50% Nylon 50% Polyester Non Woven Fusing Interlining, Width 60 inches +-5%, GSM40 (Tolerance + or – 10%)	1549.0 (NOS)	69% Polyester 29% Viscose 2% Elastane Woven Checks Fabric, Width 140CM +-5%, GSM 255 (Tolerance + or – 10%)	2323 (SQM)
			100% Polyester Poly Twill Stretch Print Lining Fabrics, Width 58 inches +-5%, GSM76 (Tolerance + or – 10%)	1254.0 (SQM)
			50% Nylon 50% Polyester Non Woven Fusing Interlining, Width 60 inches +-5%, GSM40 (Tolerance + or – 10%)	851.95 (SQM)
03	Mens Vest Coat <u>Style no F15VM033</u>  Made of  69% Polyester 29% Viscose 2% Elastane Woven Checks Fabric, Width 140CM +-5%, GSM 255,  100% Polyester Poly Twill Stretch Print Lining Fabrics, Width 58 inches +-5%, GSM76,  50% Nylon 50% Polyester Non	1478.0 (NOS)	69% Polyester 29% Viscose 2% Elastane Woven Checks Fabric, Width 140CM +-5%, GSM 255 (Tolerance + or – 10%)	2220 (SQM)
			100% Polyester Poly Twill Stretch Print Lining Fabrics, Width 58 inches +-5%, GSM76 (Tolerance + or – 10%)	1079 (SQM)
			50% Nylon 50% Polyester Non	812.9

	Woven Fusing Interlining, Width 58 inches +-5%, GSM40  (Tolerance + or – 10%)		Woven Fusing Interlining, Width 58 inches +-5%, GSM40  (Tolerance + or – 10%)	(SQM)
04	Mens Vest Coat  <u>Style no F15VM035</u>  Made of  68% Polyester 29% Viscose 3% Elastane Woven Checks Fabric, Width 145 CM +-5%, GSM 210,  100% Polyester Lining Woven Fabrics, Width 58 inches+-5%, GSM476,  50% Nylon 50% Polyester Non Woven Fusing Interlining, Width 60 inches +-5%, GSM40  (Tolerance + or – 10%)	1549.0  (NOS)	68% Polyester 29% Viscose 3% Elastane Woven Checks Fabric, Width 145 CM +-5%, GSM 210  (Tolerance + or – 10%)	2246  (SQM)
			100% Polyester Lining Woven Fabrics, Width 58 inches+-5%, GSM476  (Tolerance + or – 10%)	1367  (SQM)
			50% Nylon 50% Polyester Non Woven Fusing Interlining, Width 60 inches +-5%, GSM40  (Tolerance + or – 10%)	851.95  (SQM)
05	Mens Vest Coat  <u>Style no Y15VM020</u>  Made of  66% Polyester 32% Viscose 2% Spandex Woven Solid Fabric, Width 145 CM +-5%, GSM 210,  53% Polyester 47% Viscose Lining Woven Fabric, Width 145 CM +-5%, GSM 90,  50% Nylon 50% Polyester Non Woven Fusing Interlining, Width 60 inches +-5%, GSM40  (Tolerance + or – 10%)	533.0  (NOS)	66% Polyester 32% Viscose 2% Spandex Woven Solid Fabric, Width 145 CM +-5%, GSM 210  (Tolerance + or – 10%)	709  (SQM)
			53% Polyester 47% Viscose Lining Woven Fabric, Width 145 CM +-5%, GSM 90  (Tolerance + or – 10%)	501.0  (SQM)
			50% Nylon 50% Polyester Non Woven Fusing Interlining, Width 60 inches +-5%, GSM40  (Tolerance + or – 10%)	293.15  (SQM)
06	Mens Vest Coat  <u>Style no Y15VM020</u>  Made of	1448.0  (NOS)	69% Polyester 29% Viscose 2% Elastane Woven Solid Fabric,  Width 145 CM +-5%, GSM 210  (Tolerance + or – 10%)	1925  (SQM)

	69% Polyester 29% Viscose 2% Elastane Woven Solid Fabric, Width 145 CM +-5%, GSM 210, 53% Polyester 47% Viscose Lining Woven Fabric, Width 145 CM +-5%, GSM 90, 50% Nylon 50% Polyester Non Woven Fusing Interlining, Width 60 inches +-5%, GSM40 (Tolerance + or – 10%)		53% Polyester 47% Viscose Lining Woven Fabric, Width 145 CM +-5%, GSM 90 (Tolerance + or – 10%)	1361 (SQM)
			50% Nylon 50% Polyester Non Woven Fusing Interlining, Width 60 inches +-5%, GSM40 (Tolerance + or – 10%)	796.4 (SQM)
07	Mens Vest Coat <u>Style no- Y95VM010T/ Y95VM010B</u> Made of 68% Polyester 29% Viscose 3% Elastane Woven Solid Fabric, Width 145 CM +-5%, GSM 210, 55% Polyester 45% Viscose Lining Woven Fabric, Width 145 CM +-5%, GSM 90, 50% Nylon 50% Polyester Non Woven Fusing Interlining, Width 60 inches +-5%, GSM40 (Tolerance + or – 10%)	740.0 (NOS)	68% Polyester 29% Viscose 3% Elastane Woven Solid Fabric, Width 145 CM +-5%, GSM 210 (Tolerance + or – 10%)	758.7 (SQM)
			55% Polyester 45% Viscose Lining Woven Fabric, Width 145 CM +-5%, GSM 90 (Tolerance + or – 10%)	1180 (SQM)
			50% Nylon 50% Polyester Non Woven Fusing Interlining, Width 60 inches +-5%, GSM40 (Tolerance + or – 10%)	407.0 (SQM)
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	43 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	VASTRANI EXPORT PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00047857AM22
RA File Number	05AA04017043 AM22
Licence No and Date	0511002745/21/05/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 18.02.2022. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
<p>GIRLS SHORTS</p> <p><u>Style No –212SHR004-222</u></p> <p>MADE OF 100 % POLYESTER WITH PU COATED FABRIC width 57'</p> <p>GSM 290+/-10%</p>	6150 Nos.	100% POLYESTER WITH PU COATED FABRIC GSM 290+/-10% WIDTH 57'	5879 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	44 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	WEAR WELL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00100482AM22
RA File Number	05AA04018760 AM22
Licence No and Date	0511002807/26/05/2021

**Norms Committee Decision:**

The Committee considered the case as per the agenda along-with other relevant papers and noted that firm has submitted their reply on dated 04.03.2022 but all the documents are not readable .Based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Legible CAD mentioning export item serial no and style no.
2. Image, Measurement chart mentioning export item serial no and style no.

The case stands deferred for re-listing.

Case No.	45 / NC/5/MEET/Mar/202122/17
Case Status	Case Rejected
Party Name	POOJA INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00108203AM22
RA File Number	05AA04022181 AM22
Licence No and Date	0511002985/05/06/2021

**Norms Committee Decision:**

The Committee considered the case as per the agenda and noted that firm was asked to furnish following details vide letter dated 02.02.2020:

1. CAD.
2. Image, measurement chart.

Firm has submitted a reply vide their letter dated 17.02.2022. Based on recommendation of technical authority, the committee noted that the CADs submitted by the firm have no relevance with the export items. The export product description is not matching with the description of CADs submitted. No size specifications are provided. Therefore the committee couldn't calculate the requested qty of inputs and decided to reject the case with direction to the firm to pay the applicable duty for EODC.

RA concerned may take necessary action subject to compliance of usual conditions.

Case No.	46 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	P AND G ENTERPRISES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00111700AM22
RA File Number	05AA04025653 AM22
Licence No and Date	0511003089/10/06/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. CADs labeled with export item no. and style no for all export items.</li> <li>2. Measurement chart of each export items.</li> <li>3. Image/sketch of each export item.</li> </ol>	
The case stands deferred for re-listing.	

Case No.	47 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	UNITED COIR FACTORIES
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00111309AM22
RA File Number	10AA04001955 AM22
Licence No and Date	1011000359/10/06/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and noted that firm has submitted their reply vide dated 24.02.2022. Based on recommendation of Technical authority, Committee decided to approve the input output norms as under:	

Export item	Qty.	S.N	Import item	Qty. Recommended
PVC BACKED COIR DOOR MATS (CONTAINING PVC COMPOUND NOT LESS THAN 340000 KG)	1160000 Kg.	1.	PVC RESIN PASTE GRADE	210000 Kg.
		2.	DIOCTYL TEREPHTHALATE	147000 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	48 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00112333AM22
RA File Number	06AA04002037 AM22
Licence No and Date	0611000475/11/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Complete specification with a thickness of Import item Finished Leather.</li> <li>2. CAD/CAM of the export item with calculation for the requirement of leather for the manufacture of the Export item.</li> <li>3. Whether it is ladies' Long boot or Gents' long Boot,</li> <li>4. Drawing design of Export Item, indicating whether Synthetic Lining and insole socks will be used separately (indigenous items) or not. .</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	49 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	PRARA LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00113698AM22
RA File Number	04AA04004725 AM22
Licence No and Date	0411000967/14/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p>	

1. Manufacturing process, indicating stage-wise wastage of Wet Blue for all types of skin for the manufacturing of the finished leather.
2. Specification and thickness of Wet Blue leather and finished leather.
3. Calculation for the requirement of Wet Blue leather for the manufacturing of the finished leather.
4. Production of Finished leather vis a vis consumption of NIGERAIN PROCESSED SHEEP LEATHERS - ( WETBLUE ) FOR SUEDE , NAPPA AND UPPER LININGS and : NIGERIAN PROCESSED GOAT LEATHER (WETBLUE) separately for the last three years duly certified by Chartered Accountant

The case stands deferred for re-listing.

Case No.	50 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	MRS EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00121912AM22
RA File Number	06AA04002408 AM22
Licence No and Date	0611000508/22/06/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and decided to ask the firm the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image, Measurement chart.</li> <li>2. Net content of import in export item.</li> <li>3. Calculation for requirement of raw material for making the final product including indigenous items (if any).</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	51 / NC/5/MEET/Mar/202122/17		
Case Status	Case Approved		
Party Name	ARJAN IMPEX PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022		
HQ File Number	HQRNORM APPLY 00126693AM22		
RA File Number	05AA04039403 AM22		
Licence No and Date	0511003375/29/06/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended

JACKETS FOR PETS  (Sizes 10",12,14,16,18,20,24 and 26")  MADE OF POLYESTER KNITTED CUT PILE FABRIC AND POLYESTER WOVEN UPHOLSTERY FABRIC OF RELEVANT GSM PLUS MINUS 10 PERCENT	80000 Nos.	POLYESTER KNITTED CUT PILE FABRIC 55 to 65 INCH WIDTH 180- TO 280 GSM PLUS MINUS 10 PERCENT	29400 Mtr.
		POLYESTER WOVEN UPHOLSTERY FABRIC 55 to 65 INCH WIDTH 60- TO 280 GSM PLUS MINUS 10 PERCENT	84000 Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	52 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00134519AM22
RA File Number	06AA04003943 AM22
Licence No and Date	0611000560/08/07/2021
<b>Norms Committee Decision:</b>  The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:  1. Complete calculation with CAD / CAM of the product and cutting of the Fabric indicating net import content and wastage separately. 2. Justification for claiming 22% of wastage. 3. Correct Net content of import item in the export item.  The case stands deferred for re-listing.	

Case No.	53 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00135468AM22
RA File Number	05AA04052634 AM22
Licence No and Date	0511003569/09/07/2021
<b>Norms Committee Decision:</b>  The Committee considered the case as per agenda along with other relevant papers and based on recommendation of	



Technical authority, Committee decided to ask the firm to furnish the Specification with size etc. of all the import items.

The case stands deferred for re-listing.

Case No.	54 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00147411AM22
RA File Number	05AA04057689 AM22
Licence No and Date	0511003823/26/07/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:

1. CADs labeled with export item no. and style no for all export items.
2. Measurement chart of all export items.
3. Lay marker, image/sketch and measurement chart of each export item.
4. Usage of lining fabric, non woven fabric, narrow woven fabric, wadding fabric and other accessories in export items along-with wastage claimed.

The case stands deferred for re-listing.

Case No.	55 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00153648AM22
RA File Number	04AA04018370 AM22
Licence No and Date	0411001246/04/08/2021

**Norms Committee Decision:**

The Committee considered the case as per the agenda along with other relevant paper and noted that firm has submitted their reply vide letter dated 07.03.2022. The committee went through the details submitted in this case and based on recommendation of technical authority and reference received from CLRI, Committee decided to approve the Adhoc norms as under:

**1. Export Item: GENTS LEATHER HALF BOOTS**

Qty.; 36852.0 Pairs

Import Items

S. no.	Description	Specification	Qty. Recommended
1	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	2.8164x36852= <b>103790.97</b> Sq.Ft
2	ELASTIC TAPE	Double Layer Elastic 100mm for style - 1	Net To net
3	ELASTIC TAPE	Double Layer Elastic 100mm for style - 2	Net To net
4	ELASTIC TAPE	Double Layer Elastic 100mm for style - 3	Net To net
5	ELASTIC TAPE	Double Layer Elastic 120mm for style - 4	Net To net
6	FELT LINING LAMINATED WITH ALUMINUM FOIL	Felt Lining with Foil	0.0465x2004=93.186 Sq. mt
7	FOOTBED	PU Molded Footbed	Net to net
20	MIDSOLE	PU Molded Footbed	Net to net
8	INSOLE SHEET	Flexible Water Proof Insole Sheet 4MM	0.05x1200=60.0 Sq. mt
9	KNITTED LINING MATERIAL	Cambrelle Knitted Lining (Relevant)	151.16 Sq. mt
10	KNITTED LINING MATERIAL	Water Proof Lining Relevant)	1527.52 Sq. mt
11	KNITTED LINING MATERIAL	Mesh Lining with Foam for Collar(2 to 3 MM)	606.96 Sq. mt
12	KNITTED LINING MATERIAL	Mesh Lining with Foam for Tongue(2 to 3 MM)	698.00 Sq. mt
13	KNITTED LINING MATERIAL	Mesh Lining with Foam(2 to 3 MM)	79.87 Sq. mt

14	KNITTED LINING MATERIAL	Mesh Lining with Foam(2 to 3 MM)	488.45 Sq. mt
15	KNITTED LINING MATERIAL	Mesh Lining with Foam(2 to 3 MM)	48.38 Sq. mt
16	KNITTED LINING MATERIAL	Mesh Lining with Foam(2 to 3 MM)	708.12 Sq. mt
17	KNITTED LINING MATERIAL	Water Proof Lining Material (relevant)	1464.67 Sq. mt
25	NON WOVEN LINING	Microfibre Heel Grip(relevant	557.23 Sq. mt
26	NON WOVEN LINING	Microfibre Heel Grip(relevant	281.92 Sq. mt
30	PU SYNTHETIC LINING	PU Lining Material (relevant	51.34 Sq. mt
31	PU SYNTHETIC LINING	PU Lining Material(relevant	233.99 Sq. mt
32	PU SYNTHETIC LINING	PU Lining Material(relevant	179.23 Sq. mt
33	PU SYNTHETIC LINING	PU Lining Material(relevant	590.03 Sq. mt
34	PU SYNTHETIC LINING	PU Lining Material(relevant	153.46 Sq. mt
18	METAL FITTINGS FOR FOOTWEAR	Metal Hook Set (relevant)	Net to net
19	METAL FITTINGS FOR FOOTWEAR	Gunmetal Flat Eyelet	Net to net
21	NON WOVEN FELT LINING	Insole Stroble - Water Proof	409.15 Sq Mt
22	NON WOVEN FELT LINING	Non Woven Felt Lining	849.74
23	NON WOVEN FELT LINING	Insole Stroble / Counter Stroble	1300.54

24	NON WOVEN FELT LINING	Insole Stroble - Water Proof	819.47
27	RUBBER TOE PARTS	Injection Molded TPU	Net to net
28	PU SYNTHETIC LINING	PU Synthetic Water Proof Lining	64.74 Sq. metre
29	PU SYNTHETIC LINING	PU Synthetic Water Proof Lining	698.00 Sq. metre
35	PU SYNTHETIC LINING	Water Proof Lining Material	1517.99 Sq. metre
36	REINFORCEMENT TAPE	Water Proof Seam Tape(Relevant)	Net to net
37	REINFORCEMENT TAPE	Polyester Webbing Tape(Relevant)	Net to net
38	REINFORCEMENT TAPE	Polyester Webbing Tape(Relevant)	Net to net
39	REINFORCEMENT TAPE	Polyester Webbing Tape(Relevant)	Net to net
40	REINFORCEMENT TAPE	Polyester Webbing Tape(Relevant)	Net to net
41	RUBBER LOGO	Branded Rubber Logo (1 Piece for Style-1)	Net to net
42	RUBBER LOGO	Branded Rubber Logo (2 Pieces for Style-2)	Net to net
43	RUBBER LOGO	Branded Rubber Logo (2 Pieces for Style-3)	Net to net
44	SHOE LACE	Polyester Round Lace (Relevant)	Net to net
45	THERMOPLASTIC TOE PUFF AND COUNTER	Insole Stroble - Water Proof 2nd Layer	Net to net

46	TISSUE PAPER	Stuffing / Wrapping Paper 35 GSM	Net +1%
47	TISSUE PAPER	Stuffing / Wrapping Paper 35 GSM	Net +1%
48	TISSUE PAPER	Stuffing / Wrapping Paper 25 GSM	Net + 1%
49	TISSUE PAPER	Stuffing / Wrapping Paper 25 GSM	Net +1%
50	TOE CAPS	Aluminum Toe Cap	Net to net
51	UNITSOLE	Rubber Sole With EVA & Shank	Net to net
52	UNITSOLE	Rubber Sole With EVA & Shank	Net to net
53	UNITSOLE	Rubber Sole With EVA & Shank	Net to net
54	UNITSOLE	Rubber Sole With EVA & Shank	Net to net
55	UNITSOLE	Rubber Sole With EVA & Shank	Net to net
56	WELT	TPU Toe Reinforcement Welt(Relevant)	Net to net( in Nos)
57	WOVEN LABEL	Branded Woven Label	Net to net

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**2. EXPORT item: LADIES LEATHER HALF BOOTS****Qty.:** 2964.0 Pairs

Import Items

S. no.	Description	Specification	Qty. Recommended
58	COW FINISHED LEATHER	Bovine Upper Leather 1.4-1.8mm	2.6077x2964= <b>7729.22</b> <b>Sq.Ft</b>
59	CANVAS LINING	Canvas Backer Lining (Relevant)	98.78 Sq. Mt

63	KNITTED LINING MATERIAL	Cambrelle Knitted Lining(Relevant	17.78 Sq. Mt
69	NON-WOVEN LINING	Heel Grip(Relevant	45.86 Sq. Mt
70	NON-WOVEN LINING	Heel Grip(Relevant)	45.60 Sq. Mt
71	PU SYNTHETIC LINING	PU Lining Material(Relevant)	21.00 Sq. Mt
72	PU SYNTHETIC LINING	PU Lining Material(Relevant)	40.74 Sq. Mt
73	PU SYNTHETIC LINING	PU Lining Material(Relevant)	19.20 Sq. Mt
75	PU SYNTHETIC LINING	Polyester Lining(Relevant)	84.97 Sq. Mt
76	PU SYNTHETIC LINING	Polyester Lining(Relevant)	43.20 Sq. Mt
60	ELASTIC TAPE	Double Layer Elastic 120mm	Net to net
61	FOOTBED	PU Molded Footbed	Net to net
66	MIDSOLE	PU Molded Footbed	Net to net
62	INSOLE SHEET	Flexible Water Proof Insole	72 Sq. mt
64	METAL FITTINGS FOR FOOTWEAR	Gunmetal Flat Eyelet	Net To net
65	METAL FITTINGS FOR FOOTWEAR	Metal Hook Set	Net To net
67	NON-WOVEN FELT LINING	Counter Stroble Water Proof	17.64 Sq. mt
68	NON-WOVEN FELT LINING	Insole Stroble - Water Proof	44.10 Sq. Mt

74	PU SYNTHETIC LINING	Water Proof Lining Material	221.66
77	REINFORCEMENT TAPE	water Proof Seam Tape	Net to net
78	RUBBER LOGO	Branded Rubber Logo	Net to net
79	RUBBER LOGO	Branded Rubber Logo	Net to net
80	THERMOPLASTIC TOE PUFF AND COUNTER	Insole Stroble - Water Proof 2nd Layer	Net to net
81	TISSUE PAPER	Stuffing / Wrapping paper 25- and 35 GSM	Net to net (in Nos)
82	TOE CAPS	Aluminum Toe Cap	Net to net (in Nos)
83	TOE CAPS	Carbon Toe Cap	Net to net (in Nos)
84	UNITSOLE	Rubber Sole with EVA & Shank	Net To net (in Nos)
85	WELT	TPU Toe Reinforcement Welt	Net to net (in Nos)
86	WELT	TPU Toe Reinforcement Welt	Net to net (in nos.)
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	56 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	TEXPORT OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00174142AM22
RA File Number	07AA04023406 AM22
Licence No and Date	0711001807/31/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of	

Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
<p>MENS SHORTS</p> <p><u>Style No-710858099</u></p> <p>MADE FROM 100 PERCENT LINEN WOVEN YARN DYED FABRIC, GSM ; 123 (+/- 10 PERCENT)</p>	2200 Nos.	100 PERCENT LINEN WOVEN YARN DYED FABRIC, WIDTH 57/58 INCH, GSM 123 ( +/- 10 PERCENT)	1.25 Sq. Mtr/Pc
<p>MENS SHORTS</p> <p><u>Style No-710864909</u></p> <p>MADE FROM 100 PERCENT COTTON WOVEN DYED FABRIC, GSM ; 125 (+/- 10 PERCENT)</p>	300 Nos.	100 PERCENT COTTON WOVEN DYED FABRIC, WIDTH 57/58 INCH, GSM 125 (+/- 10 PERCENT)	2.20 Sq. Mtr/Pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	57 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	TEXPORT OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00174150AM22
RA File Number	07AA04023405 AM22
Licence No and Date	0711001808/31/08/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
<p>MENS JACEKT</p> <p><u>Style no – 710832887</u></p> <p>MADE FROM 58 PERCENT LINEN 22 PERCENT COTTON 20 PERCENT LYOCCELL WOVEN YARN DYED FABRIC, GSM 170 (+/- 5 PERCENT)</p>	740 Nos.	58 PERCENT LINEN 22 PERCENT COTTON 20 PERCENT LYOCCELL WOVEN YARN DYED FABRIC, WIDTH 60 INCH, GSM 170 ( +/- 05 PERCENT)	3.50 Sq. Mtr/Pc



<p>MENS JACEKT</p> <p><u>Style no – 710832898</u></p> <p>100 PERCENT LINEN WOVEN DYED FABRIC, GSM 162 (+/- 05 PERCENT)</p>	1160 Nos.	100 PERCENT LINEN WOVEN DYED FABRIC, WIDTH 58 INCH , GSM 162+/- 5%	2.53 Sq. Mtr/Pc
<p>MENS JACKET</p> <p><u>Style no – 710864535</u></p> <p>MADE FROM 58 PERCENT LINEN 21 PERCENT COTTON 21 PERCENT LYOCCELL WOVEN YARN DYED FABRIC, GSM 170 (+/- 5 PERCENT)</p>	475 Nos.	58 PERCENT 21 PERCENT COTTON 21 PERCENT LYOCCELL WOVEN YARN DYED FABRIC , WIDTH : 60 INCH, GSM 170 +/- 05%	1.25 Sq. Mtr/pc

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	58 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	K H EXPORTS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00176333AM22
RA File Number	04AA04023652 AM22
Licence No and Date	0411001397/03/09/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:

1. Complete calculation for requirement of raw materials separately for each export item giving net content +wastage percentage duly certified by Chartered Engineer.
2. Drawing / design of export item giving function of each raw material in export item.
3. To indicate the width of raw material where linear meter or yard etc., has been given or alternatively area in square meter.
4. Specification of each import item including finished leather.

The case stands deferred for re-listing.

Case No.	59 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	RUKSH ENTERPRISES
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00183004AM22

RA File Number	06AA04006536 AM22
Licence No and Date	0611000717/13/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. To indicate the requirement of fabric in Sq. Mt.</li> <li>2. Net import content in export product with calculation of requirement of fabric, indicating wastage separately.</li> <li>3. CAD/CAM of the cutting fabric indicating efficiency.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	60 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	K H EXPORTS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00185174AM22
RA File Number	04AA04022623 AM22
Licence No and Date	0411001468/16/09/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Complete calculation for requirement of raw materials separately for each export item, giving net content +wastage percentage duly certified by Chartered Engineer.</li> <li>2. To indicate the width of raw material where linear meter or yard etc., has been given or alternatively area in square meter.</li> <li>3. Specification of each import item including finished/wet blue leather.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	61 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	DEVTARA INC
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00226775AM22
RA File Number	05AA04090167 AM22
Licence No and Date	0511005699/26/10/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of</p>	

Technical authority, Committee decided to ask the firm to furnish the following:

1. CAD, Image, Measurement chart of all products mentioning style no.
2. Manufacturing process flow chart and stage-wise wastage with justification.
3. Calculation sheet to evidence the requirement of inputs for each export product.

The case stands deferred for re-listing.

Case No.	62 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	CREATIVE GARMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00239361AM22
RA File Number	03AA040114958 AM22
Licence No and Date	0311008165/02/11/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

**1. Export item:** SLEEPING BAG(SLEEPING BAG MADE FROM 100% POLYESTER EMB DYED FABRIC WIDTH 60" GSM - 65 AND ZIP COIL 6MM DALH LOCK AND SLIDER COIL 6MM DALH LOCK) Style A15

**Qty.:** 288000.0 Pcs.

**Import items:**

S. no.	Item Description	Qty. Recommended
1.	100 PERCENT POLYESTER EMB DYED FABRIC WIDTH 60 INCH GSM 65	Net +1.2%
2.	ZIP COIL 6MM DALH LOCK	Net to net
3.	SLIDER COIL 6MM DALH LOCK	Net to net

**2. Export item:** SLEEPING BAG(SLEEPING BAG MADE FROM 100% POLYESTER WR CIRE EMB DYED FABRIC WIDTH 58" GSM - 65 AND ZIP COIL 6MM DALH LOCK AND SLIDER COIL 6MM DALH LOCK Style NH100

**Qty.:** 32000.0 Pcs.

**Import items:**

S. no.	Item Description	Qty. Recommended
1	100 PERCENT POLYESTER WR CIRE EMB DYED FABRIC WIDTH 58 INCH GSM 65	Net +1.2%
2	ZIP COIL 6MM DALH LOCK	Net to net
3	SLIDER COIL 6MM DALH LOCK	Net to net

**3. Export item:** : SLEEPING BAG(SLEEPING BAG MADE FROM 100% POLYESTER DYED FABRIC WIDTH 58" GSM - 50 AND ZIP COIL 6MM - 135 CM) Style MH100Jr

**Qty.:** 12000.0 Pcs.

**Import items:**

S. no.	Item Description	Qty. Recommended
1	100 PERCENT POLYESTER EMB DYED FABRIC WIDTH 60 INCH GSM 65	Net +1.2%
2	ZIP COIL 6MM DALH LOCK	Net to net
3	SLIDER COIL 6MM DALH LOCK	Net to net

**4.Export Item:** BASIC LINER (BASIC LINER MADE FROM 100% PONGEE FABRIC WIDTH 60 inch, GSM - 65)

**Qty.:** 32000.0 Pcs (Each basic liner should have weigh 260 Gms)

**Import Item:** 100 PERCENT PONGEE FABRIC WIDTH 60 INCH GSM 65

**Qty. Recommended:** 85669.29 Meters of 60 inches width and 65 GSM

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	63 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	AAN CLOTHINGS LLP
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022

HQ File Number	HQRNORM APPLY 00250200AM22
RA File Number	05AA04096639 AM22
Licence No and Date	0511006092/12/11/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image.</li> <li>2. Measurement chart of all products.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	64 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	CALSEA FOOTWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00271096AM22
RA File Number	04AA04037512 AM22
Licence No and Date	0411001928/01/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification with specific name of all import items of the license.</li> <li>2. CAD/CAM of export items using inputs, indicating net import content and wastage.</li> <li>3. Complete calculation for the requirement of inputs, comparing in tabular form with respective SION (G-28) fixed in HandBook of procedure Vol. II. If an additional item / higher requirement is there, then to give justification for the same in the table.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	65 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00271643AM22
RA File Number	05AA040106646 AM22
Licence No and Date	0511006569/01/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of</p>	

Technical authority, Committee decided to approve the input output norms as under:

Sl.	Export item	Qty.	Import item	Qty. Recommended
01	Ladies Skirt <u>Style No.- LA HANK Skirt</u> Mad of 83% Lyocell 17% Polyester Woven Printed Fabric, GSM 55 (Tolerance + or – 10%)	1941  (NOS)	83% Lyocell 17% Polyester Woven Printed Fabric GSM 55  (Tolerance + or – 10%)	7239.93  (SQM)

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	66 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	BOX MUSE
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00270870AM22
RA File Number	07AA04040016 AM22
Licence No and Date	0711002499/01/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Weight of export item no. 6 and its size</li> <li>2. Justification for wastage of 2 %</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	67 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	CAMPARI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00270995AM22
RA File Number	05AA040106746 AM22
Licence No and Date	0511006536/01/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation</p>	

of Tech auth., decided to ask the firm to furnish the following:

1. CAD mentioning product description, Style no.
2. Image with mentioning product description, Style no and its serial no.
3. Sizes of each garment to be supplied by the firm.

The case stands deferred for re-listing.

Case No.	68 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00271004AM22
RA File Number	05AA040106048 AM22
Licence No and Date	0511006540/01/12/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Complete specification with thickness of Import item Cow Crust Leather.
2. Calculation for the requirement of leather for the manufacture of Export item, indicating net import content and wastage in the export item, separately for each size.

Case No.	69 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	PIONEER CALICOS PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00272122AM22
RA File Number	31AA04029172 AM22
Licence No and Date	3111000745/02/12/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Usage of 2nd fabric i.e. Polyimide Micro plush Fabric Dyed 270 GSM.
2. Measurement chart.

The case stands deferred for re-listing.

Case No.	70 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred

Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00272716AM22
RA File Number	05AA040105430 AM22
Licence No and Date	0511006594/02/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Reason for importing various type of leather for each type of export item.</li> <li>2. CAD/CAM of each export item giving net import content of leather in export item and wastage separately.</li> <li>3. Calculation of requirement of leather in each type export item and also to give justification for wastage of leather.</li> <li>4. Specification of each import item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	71 / NC/5/MEET/Mar/202122/17																				
Case Status	Case Approved																				
Party Name	FLEXITUFF VENTURES INTERNATIONAL LIMITED																				
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022																				
HQ File Number	HQRNORM APPLY 00272944AM22																				
RA File Number	56AA04008359 AM22																				
Licence No and Date	5611000634/02/12/2021																				
Norms Committee Decision:																					
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:																					
<table><tr><td>Export item</td><td>Qty</td><td>S.N.</td><td>Import item</td><td>Qty. Recommended</td></tr><tr><td rowspan="3">Flexible Intermediate Bulk Containers (Baffle Bag) Food Grade with printed-Net Contents - 1. Polypropylene Granules - 1200 MT, 2. Tinuvin-770 - 24 MT, 3. Packing Material (Polypropylene Granules) - 12.240 MT</td><td rowspan="3">1224 MT</td><td>1.</td><td>Polypropylene Granules</td><td>1380 MT</td></tr><tr><td>2.</td><td>Tinuvin770 (UV STABILISER)</td><td>24 MT</td></tr><tr><td>3.</td><td>Packing Material Polypropylene Granules</td><td>12.85 MT</td></tr></table>						Export item	Qty	S.N.	Import item	Qty. Recommended	Flexible Intermediate Bulk Containers (Baffle Bag) Food Grade with printed-Net Contents - 1. Polypropylene Granules - 1200 MT, 2. Tinuvin-770 - 24 MT, 3. Packing Material (Polypropylene Granules) - 12.240 MT	1224 MT	1.	Polypropylene Granules	1380 MT	2.	Tinuvin770 (UV STABILISER)	24 MT	3.	Packing Material Polypropylene Granules	12.85 MT
Export item	Qty	S.N.	Import item	Qty. Recommended																	
Flexible Intermediate Bulk Containers (Baffle Bag) Food Grade with printed-Net Contents - 1. Polypropylene Granules - 1200 MT, 2. Tinuvin-770 - 24 MT, 3. Packing Material (Polypropylene Granules) - 12.240 MT	1224 MT	1.	Polypropylene Granules	1380 MT																	
		2.	Tinuvin770 (UV STABILISER)	24 MT																	
		3.	Packing Material Polypropylene Granules	12.85 MT																	
RA concerned may take necessary action subject to compliance of other usual conditions.																					



Case No.	72 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	ABHIKRITI IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00274389AM22
RA File Number	02AX04000002 AM22
Licence No and Date	0211001595/03/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD mentioning export item serial no and style no.</li> <li>2. Image, Measurement chart mentioning export item serial no and style no.</li> <li>3. Requirement of export wise import items in sq. Mtr/Pc for each export items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	73 / NC/5/MEET/Mar/202122/17										
Case Status	Case Approved										
Party Name	VRIJESH OVERSEAS PRIVATE LIMITED										
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022										
HQ File Number	HQRNORM APPLY 00273527AM22										
RA File Number	07AA04040811 AM22										
Licence No and Date	0711002530/03/12/2021										
Norms Committee Decision:											
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., committee decided to approved Adhoc norms as under:											
<table><tr><th>Export item</th><th>Qty.</th><th>Import item</th><th>Qty. Recommended</th></tr><tr><td>Women or Girls Dress of other Textile materials ( 100% Flax) Dresses/ Apron/ Blouses/ Shirts/ Tunic/ Tops/ Trousers/Skirts/ Pyjamas/ Robes/Night Dresses/ Shorts/Pants etc Net Content of Flax Yarn is 10000 KGS ITC HC Code:62044990, 62114990, 62069000, 62046990, 62045990, 62082990, 62089990</td><td>10000 Kg.</td><td>Flax Yarn</td><td>11600 Kg.</td></tr></table>				Export item	Qty.	Import item	Qty. Recommended	Women or Girls Dress of other Textile materials ( 100% Flax) Dresses/ Apron/ Blouses/ Shirts/ Tunic/ Tops/ Trousers/Skirts/ Pyjamas/ Robes/Night Dresses/ Shorts/Pants etc Net Content of Flax Yarn is 10000 KGS ITC HC Code:62044990, 62114990, 62069000, 62046990, 62045990, 62082990, 62089990	10000 Kg.	Flax Yarn	11600 Kg.
Export item	Qty.	Import item	Qty. Recommended								
Women or Girls Dress of other Textile materials ( 100% Flax) Dresses/ Apron/ Blouses/ Shirts/ Tunic/ Tops/ Trousers/Skirts/ Pyjamas/ Robes/Night Dresses/ Shorts/Pants etc Net Content of Flax Yarn is 10000 KGS ITC HC Code:62044990, 62114990, 62069000, 62046990, 62045990, 62082990, 62089990	10000 Kg.	Flax Yarn	11600 Kg.								
RA concerned may take necessary action subject to compliance of other usual conditions.											

Case No.	74 / NC/5/MEET/Mar/202122/17
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Case Status	Case Approved
Party Name	SHRI JAGDAMBA POLYMERS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00273702AM22
RA File Number	08AA04035577 AM22
Licence No and Date	0811003301/03/12/2021

**Norms Committee Decision:**

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., cue from **SION-H240** and approved norms for AA no **0811000186** **Date: 05.01.2021** in meeting no **NC/5/MEET/Jul/2021-22/05** **date 05.08.2022**, committee decided to approve the norms as under:

Export item	Qty.	S. N.	Import item	Qty. Recommended
PP WOVEN FABRICS LAMINATED(NETT WT. OF POLYPROPYLENE (PP) GRANULES 400000 KGs., NETT WT. OF POLYPROPYLENE (PP) GRANULES 140000 KGs., NETT WT. OF LDPE GRANULES 144000 KGs., NETT WT. OF UV STABILIZERS 8000 KGs., NETT WT. OF POLYPROPYLENE (PP) COPOLYMERS 96000 KGs.)	800000 Kg.	1.	POLYPROPYLENE (PP) GRANULES (8% WASTAGE)	420000 Kg.
		2.	POLYPROPYLENE (PP) GRANULES (5% WASTAGE)	147000 Kg.
		3.	LDPE GRANULES (5% WASTAGE)	151200 Kg.
		4.	UV STABILIZER (5% WASTAGE)	8400 Kg.
		5.	POLYPROPYLENE (PP) COPOLYMERS (5% WASTAGE)	100800 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	75 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	WEAR WELL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00274184AM22
RA File Number	05AA040105883 AM22
Licence No and Date	0511006633/03/12/2021
<b>Norms Committee Decision:</b>	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Sl. No.	Export item	Qty.	Import item	Qty. Recommended
01	Girls Jumpsuits <u>Style no-WW-OG-20</u> Made from 91% Viscose 7% Polyester 2% Elastane Knitted Yarn dyed Fabric	3872 (NOS)	91% Viscose 7% Polyester 2% Elastane Knitted Yarn dyed Fabric (7124.48 Sq. Mtr)	1852.36 (KGS)
02	Girls Dress <u>Style No. 201004KP22</u> Made from 92% Polyamide 8% Polyester Knitted Mesh Fabric, GSM = 35 (Tolerance + or – 10%)	3524 (NOS)	92% Polyamide 8% Polyester Knitted Mesh Fabric, GSM = 35 (Tolerance + or – 10%)	5180.28 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	76 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	PRECISE SEAMLESS APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00276225AM22
RA File Number	05AX04000005 AM22
Licence No and Date	0511006637/06/12/2021

**Norms Committee Decision:**

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Manufacturing process, stage-wise wastage with images of garment and wastage at each stage of manufacturing, with justification for the wastage at each stage
2. Calculation sheet to evidence the requirement claimed.

The case stands deferred for re-listing.

Case No.	77 / NC/5/MEET/Mar/202122/17			
Case Status	Case Approved			
Party Name	TANGERINE DESIGN PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022			
HQ File Number	HQRNORM APPLY 00276337AM22			
RA File Number	05AX04000008 AM22			
Licence No and Date	0511006643/06/12/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:				
Export item: LEATHER HAND BAG FOR LADIES LG EW CROSSBODY				
Qty. 14088 Pcs.				
S. No	Description of input	UOM	Technical Characteristics	Qty. Recommended
1	COW SPLIT FINISHED LEATHER	Sq.Feet	Finished Leather	Net +5%
2	SYNTHETIC PU LEATHER - GSM 990 +/- 10 PERCENT	SQM	GSM 990 +/- 10%	Net +5%
3	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10 PERCENT	SQM	GSM 130 +/- 10%	Net +5%
4	METAL PARTS FOR BAG - 50MM RAISED METAL LETTERS	NOS	Made of Zinc Alloy	Net +1%
5	METAL PARTS FOR BAG - 12.5MM G 3.1MM D RING	NOS	Made of Zinc Alloy	Net +1%
6	METAL PARTS FOR BAG - 12MM T:3MM OXFORD BUCKLE (LOGO ON RIGHT SIDE)	NOS	Made of Zinc Alloy	Net to net
7	METAL PARTS FOR BAG - 38MM ZOE HINGE PULLER	NOS	Made of Zinc Alloy	Net +1%
8	METAL PARTS FOR BAG -12MM G:3.0 MM JET SET CHAIN 1M = 98 LINKS 3.0*12*16.5 IRON	NOS	Made of Zinc Alloy	Net +1%

	CHAIN (13 LINK WITH ASSEMBLED AND 2 LINK OPEN) -15 LINKS			
9	NYLON ZIPPER WITH METAL TEETH #5 SHINY GOLD METAL CHAIN 1-WAY ZIPPER 14MM TAPE	MTR	The Teeth of the Zipper are made of Metal and Zipper tape is made of Nylon	Net +1%
10	METAL SLIDER #5 NON LOCK SLIDER OPEN BALE	NOS	Made of Zinc Alloy	Net +1%
11	METAL TOP STOPPER # 5 GOLD	NOS	Made of Zinc Alloy	Net +1%
12	METAL BOTTOM STOPPER # 5 CLAW TYPE	NOS	Made of Zinc Alloy	Net +1%
13	MK BOOKLET	NOS	Made of Paper	Net To net
14	TECH CARD	NOS	Made of Paper	Net To net
15	HANGTAG	NOS	Made of Paper	Net To net
16	QR LABEL	NOS	Made of Polyester	Net To net
17	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10 PERCENT	SQM	GSM 75 +/- 10%	Net +5%
18	SYNTHETIC PU LEATHER - GSM 570 +/- 10 PERCENT	SQM	GSM 570 +/- 10%	Net +5%
19	SYNTHETIC PU LEATHER - GSM 646 +/- 10 PERCENT	SQM	GSM 646 +/- 10%	Net +5%
20	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10 PERCENT	SQM	GSM 200 +/- 10%	Net +5%
21	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10 PERCENT	SQM	GSM 90 +/- 10%	Net +5%

22	LEATHER BOARD - 0.5 MM to 2MM Thickness	KG	0.5 MM to 2 MM Thickness	Net +5%
23	PE FOAM TUBE - 1 MM Thickness ( Small Handle)	KG	Made of Plastic	Net +1%
24	PE FOAM TUBE - 1 MM Thickness ( Long Handle)	KG	Made of Plastic	Net +1%
25	ADHESION PROMOTER - UA400H	KG	Made of Chemicals	*71.85 Kg
26	PRIMER - DA550	KG	Made of Chemicals	*287.4 Kg
27	EDGE PAINT SEMI GLOSSY - DAS660	KG	Made of Chemicals	*71.85 Kg
28	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	KG	Made of Plastic	Net +1%

\*Subject to condition, 2% FOB value of export, combining together in all the three items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	78 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	STRAWBERRY STUDIO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00276791AM22
RA File Number	05AA040106726 AM22
Licence No and Date	0511006651/06/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Legible copy of CAD mentioning export item serial no and style no.</li> <li>2. Image, Measurement chart mentioning export item serial no and style no.</li> <li>3. Requirement of export wise import items in sq. Mtr/Pc for each export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	79 / NC/5/MEET/Mar/202122/17		
Case Status	Case Approved		
Party Name	AFFLATUS INTERNATIONAL		
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022		
HQ File Number	HQRNORM APPLY 00276851AM22		
RA File Number	05AA040108398 AM22		
Licence No and Date	0511006656/06/12/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended
LADIES TROUSER  <u>STYLE NO. 975079</u>  MADE OF 100% LINEN DYED WOVEN FABRIC GSM 160(+/-10%)	3258 Nos.	100% LINEN DYED WOVEN FABRIC GSM 160(+/-10%)	8992.08 Sq. Mtr @ 2.76 Sq. Mtr/Pc
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	80 / NC/5/MEET/Mar/202122/17			
Case Status	Case Approved			
Party Name	AFFLATUS INTERNATIONAL			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022			
HQ File Number	HQRNORM APPLY 00276855AM22			
RA File Number	05AA040108437 AM22			
Licence No and Date	0511006657/06/12/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:				
Sl.	Export item	Qty.	Import item	Qty. Recommended
01	Ladies Trouser <u>Style No. 975078</u>	2102 (NOS)	55% Linen 45% Viscose Dyed Woven Fabric, GSM 195	7357 (SQM)

	Made of 55% Linen 45% Viscose Dyed Woven Fabric GSM 195  (Tolerance + or – 10%)		(Tolerance + or – 10%)	
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	81 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00276867AM22
RA File Number	05AA040108419 AM22
Licence No and Date	0511006658/06/12/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Sl.	Export item	Qty.	Import item	Qty. Recommended
01	Ladies Romper  <u>Style No.975059</u>  Made of 55% Linen 45% Viscose Dyed Woven Fabric GSM 160  (Tolerance + or – 10%)	1260  (NOS)	55% Linen 45% Viscose Dyed Woven Fabric, GSM 160  (Tolerance + or – 10%)	4410  (SQM)

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	82 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	ALPINE APPARELS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00276886AM22
RA File Number	05AX04000001 AM22
Licence No and Date	0511006660/06/12/2021
Norms Committee Decision:	



The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specification with size etc. of all the import items.
2. Complete calculation with indicating net import content and wastage of raw materials for the manufacturing export item.

The case stands deferred for re-listing.

Case No.	83 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	PAN GUJARAT SPORTSWEAR PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00277624AM22
RA File Number	34AA04008783 AM22
Licence No and Date	3411001502/07/12/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD mentioning export item serial no and style no.
2. Image, Measurement chart mentioning export item serial no and style no.
3. Requirement of export wise import items in sq. Mtr/Pc for each export item.

The case stands deferred for re-listing.

Case No.	84 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00277921AM22
RA File Number	05AA040108408 AM22
Licence No and Date	0511006684/07/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
LADIES BLOUSE	7384 Nos.	100% LINEN DYED WOVEN FABRIC GSM 160(+/-10%)	20306 Sq. Mtr @ 2.75 Sq. Mtr/Pc

STYLE NO. 974748			
MADE OF 100% LINEN DYED WOVEN FABRIC GSM 160(+/-10%)			
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	85 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00277925AM22
RA File Number	05AX04000017 AM22
Licence No and Date	0511006686/07/12/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

**Export item: : LEATHER HAND BAG FOR LADIES EW CROSSBODY**

**Qty.** – 128125 Nos.

Import item:

SN.	Description of input	UOM	Technical Characteristics	Qty. Recommended
1	COW SPLIT FINISHED LEATHER	Sq. Feet	Finished Leather	Net +5%
2	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10 PERCENT	Sq. Metre	GSM 130 +/- 10%	Net +5%
3	METAL PARTS FOR BAG - 50 MM JOINED METAL LETTER LOGO -3.5MM LEG _HH73787	Nos.	Made of Zinc Alloy	Net +1%
4	METAL PARTS FOR BAG - 41MM CALISTA PULLER_HH62050	NOS	Made of Zinc Alloy	Net +1%
5	METAL PARTS FOR BAG - 12MM T:3	NOS	Made of Zinc	

	SOLID OXORD BUCKLE (RB2543)		Alloy	
6	METAL PARTS FOR BAG -12 MM SQUARE SECTION D RING _HH212970	NOS	Made of Zinc Alloy	Net +1%
7	METAL PARTS FOR BAG - 12MM G:3.0 MM JET SET CHAIN 1M = 98 LINKS 3.0*12*16.5 IRON CHAIN (13 LINK WITH ASSEMBLED AND 2 LINK OPEN) -15 LINKS	NOS	Made of Zinc Alloy	Net +1%
8	NYLON ZIPPER WITH METAL TEETH #5 SHINY GOLD METAL CHAIN 1-WAY ZIPPER 14MM TAPE	MTR	The Teeth of the Zipper are made of Metal and Zipper tape is made of Nylon	Net +1%
9	METAL SLIDER #5 NON LOCK SLIDER OPEN BALE	NOS	Made of Zinc Alloy	Net +1%
10	METAL TOP STOPPER # 5 GOLD	NOS	Made of Zinc Alloy	Net +1%
11	METAL BOTTOM STOPPER # 5 CLAW TYPE	NOS	Made of Zinc Alloy	Net +1%
12	MK BOOKLET	NOS	Made of Paper	Net to net
13	TECH CARD	NOS	Made of Paper	Net to net
14	HANGTAG	NOS	Made of Paper	Net to net
15	QR LABEL	NOS	Made of Polyester	Net to net
16	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10 PERCENT	SQM	GSM 75 +/- 10%	Net +5%
17	SYNTHETIC PU LEATHER - GSM 570 +/-	SQM	GSM 570 +/-	Net +5%

	10 PERCENT		10%	
18	SYNTHETIC PU LEATHER - GSM 646 +/- 10 PERCENT	SQM	GSM 646 +/- 10%	Net +5%
19	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10 PERCENT	SQM	GSM 200 +/- 10%	Net +5%
20	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10 PERCENT	SQM	GSM 90 +/- 10%	Net +5%
21	LEATHER BOARD - 0.5 MM to 2MM Thickness	KG	0.5 MM to 2 MM Thickness	Net +5%
22	PE FOAM TUBE - 1 MM Thickness ( Small Handle)	KG	Made of Plastic	Net +1%
23	PE FOAM TUBE - 1 MM Thickness ( Long Handle)	KG	Made of Plastic	Net +1%
24	ADHESION PROMOTER - UA400H	KG	Made of Chemicals	*2613.75
25	PRIMER - DA550	KG	Made of Chemicals	*653.44
26	EDGE PAINT SEMI GLOSSY - DAS660	KG	Made of Chemicals	*457.41
27	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	KG	Made of Plastic	Net +1%
* Subject to condition, 2% FOB value of export, combining together in all the three items.				
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	86 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	RADNIK EXPORTS

Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00277926AM22
RA File Number	05AX04000043 AM22
Licence No and Date	0511006687/07/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD mentioning export item serial no and style no.</li> <li>2. Image, Measurement chart mentioning export item serial no and style no.</li> <li>3. Requirement of export wise import items in sq. Mtr/Pc for each export items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	87 / NC/5/MEET/Mar/202122/17			
Case Status	Case Approved			
Party Name	AFFLATUS INTERNATIONAL			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022			
HQ File Number	HQRNORM APPLY 00277998AM22			
RA File Number	05AX04000038 AM22			
Licence No and Date	0511006693/07/12/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:				
Sl.	Export item	Qty.	Import item	Qty. Recommended
01	Ladies Jacket with Hood  <u>Style No. 2104999</u>  Made of 100% Linen Yarn Dyed Woven Fabric, GSM 160  (Tolerance + or – 10%)	1773  (NOS)	100% Linen Yarn Dyed Woven Fabric, GSM 160  (Tolerance + or – 10%)	5399  (SQM)
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	88 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	S M EXPORTS
Meeting Number	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022

and Date	
HQ File Number	HQRNORM APPLY 00278060AM22
RA File Number	02AX04000006 AM22
Licence No and Date	0211001608/07/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD/CAM of the export item, giving its efficiency.</li> <li>2. Manufacturing processing of export item, giving net import content and wastage separately.</li> <li>3. Calculation for the requirement of BRONTOGUARD SPLIT CRUST LEATHER first making finished leather and then to gloves.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	89 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00278147AM22
RA File Number	05AA040108597 AM22
Licence No and Date	0511006697/07/12/2021
Norms Committee Decision:	
<p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD mentioning export item serial no and style no.</li> <li>2. Image, Measurement chart mentioning export item serial no and style no.</li> <li>3. Requirement of export wise import items in sq. Mtr/Pc for each export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	90 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	ASHOKA TESSILES
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00278201AM22
RA File Number	05AX04000012 AM22
Licence No and Date	0511006700/07/12/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Complete calculation indicating net Import content and wastage separately for each export item.
2. CAD/CAM of export items with its efficiency of using raw materials and its function.
3. Drawing / Design or Photographs of Export items.

The case stands deferred for re-listing.

Case No.	91 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	ASPS INTERNATIONAL LLP
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00279396AM22
RA File Number	05AX04000023 AM22
Licence No and Date	0511006719/08/12/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD mentioning export item serial no and style no.
2. Image, Measurement chart mentioning export item serial no and style no.
3. Requirement of export wise import items in sq. Mtr/Pc for each export items.

The case stands deferred for re-listing.

Case No.	92 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	HINDUSTAN APPAREL INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00279619AM22
RA File Number	03AA040115471 AM22
Licence No and Date	0311009295/08/12/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD mentioning export item serial no and style no.
2. Image, Measurement chart mentioning export item serial no and style no.
3. Requirement of export wise import items in sq. Mtr/Pc for each export items.

The case stands deferred for re-listing.

Case No.	93 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00279680AM22
RA File Number	05AX04000040 AM22
Licence No and Date	0511006734/08/12/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Sl.	Export item	Qty.	Import item	Qty. Recommended
01	Ladies Trouser <u>Style No. 218400</u> Made of 100% Linen Dyed Woven Fabric GSM 168 (Tolerance + or – 10%)	5562 (NOS)	100% Linen Dyed Woven Fabric GSM 168 (Tolerance + or – 10%)	13702 (SQM)

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	94 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	OSTOGEN TECHNOLOGIES LLP
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00280335AM22
RA File Number	05AA040108759 AM22
Licence No and Date	0511006740/09/12/2021

**Norms Committee Decision:**

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Generic name of each export item with spec.
2. Spec and catalogue of each import item
3. Where ever import item given in meters ,provide width and area in sq meter and its net content in import
4. Where ever import is in kg, net content in export is in kg.

The case stands deferred for re-listing.



Case No.	95 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00280550AM22
RA File Number	04AX04000013 AM22
Licence No and Date	0411001994/09/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification with function/application of all the import items including finished leather.</li> <li>2. To give CAD/CAM of cutting Leather for the manufacturing Export items and calculation for the requirement of all inputs indicating net import content and wastage for all the import items, separately for each export item.</li> <li>3. Difference in three types of export items, giving style/specific name.</li> <li>4. Compare the requirement in tabular form with respective SION Fixed like G-24/25/29 as the case may be. If any, additional items are required other than SIONs then to give justification in remark column.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	96 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00280562AM22
RA File Number	06AA04008429 AM22
Licence No and Date	0611000945/09/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Complete calculation with CAD / CAM of the product and cutting of the Fabric indicating net import content and wastage separately.</li> <li>2. Justification for claiming 22% of wastage.</li> <li>3. Correct Net content of import item in the export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	97 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022

and Date			
HQ File Number	HQRNORM APPLY 00280754AM22		
RA File Number	03AX04000088 AM22		
Licence No and Date	0311009343/09/12/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the Adhoc norms as under:			
Export item	Qty.	Import item	Qty. Recommended
Polyester Knitted Vest <u>Style No- A.82.0019</u>  100% Polyester Warp Knit Fabric  Width 1.42”  GSM 120+/-10%	18000  (NOS)	100% Polyester Warp Knit Fabric Width 1.42” GSM 120+/-10%	2250  (KGS)
		Reflective Tape 50 mm	54000  (MTR)
		Metal Button Cap Part (a)	54000  (PCS)
		Metal Button Cap Part (b)	54000  (PCS)
		Metal Button Cap Part (c)	54000  (PCS)
		Metal Button Cap Part (d)	54000  (PCS)
Polyester Knitted Vest <u>Style no- A.83.1486</u>  100% Polyester Warp Knit Fabric  Width 1.42” GSM 120+/-10%	39000  (NOS)	100% Polyester Warp Knit Fabric Width 1.42” GSM 120+/-10%	4875  (KGS)
“Reflective Tap and Accessories on net to net basis with accountability for exp prod-1”			
RA concerned may take necessary action subject to compliance of other usual conditions			

Case No.	98 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00281098AM22
RA File Number	32AX04000015 AM22
Licence No and Date	3211002088/09/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Qty. Of import item no1 to 4 in kg and its net content in export.</li> <li>2. Qty of import item no 5 in sq meter and its net content in export.</li> <li>3. Width of import items no 6 and its net content in export.</li> <li>4. Justification of qty of import with the help of CAD.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	99 / NC/5/MEET/Mar/202122/17			
Case Status	Case Approved			
Party Name	TANGERINE DESIGN PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022			
HQ File Number	HQRNORM APPLY 00281790AM22			
RA File Number	05AX04000087 AM22			
Licence No and Date	0511006788/10/12/2021			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:				
<b>Export Item Name: <i>SYNTHETIC PU LEATHER TOTE BAG - SIGNATURE PVC CITY TOTE</i></b>				
<b>Qty.</b> 20000 Pcs.				
<b>Import item:</b>				
S. No	description	UOM	Technical characteristic	Quantity Recommended
1	SYNTHETIC PU LEATHER - GSM 1116 +/- 10%	SQM	GSM 1116 +/- 10%	Net +5%

2	COW SPLIT FINISHED LEATHER	SF	Finished Leather	Net +5%
3	SYNTHETIC PU LEATHER - GSM 276 +/- 10%	SQM	GSM 276 +/- 10%	Net +5%
4	100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 162 +/- 10%	SQM	GSM 162 +/- 10%	Net +5%
5	METAL PARTS FOR BAG - # 6-4 IN FACETED BALL CHAIN	NOS	Made of Zinc Alloy	Net +1%
6	METAL PARTS FOR BAG - 8 MM ID X 1.4 MM DIA ROUND RING	NOS	Made of Zinc Alloy	Net +1%
7	METAL PARTS FOR BAG - 36 MM DOUBLE SIDED METAL LOGO LETTER	NOS	Made of Zinc Alloy	Net +1%
8	METAL PARTS FOR BAG - 18 MM SST THIN MAGNETIC SNAP COMAG PLUS 6 MM PST	NOS	Made of Zinc Alloy	Net +1%
9	METAL SLIDER	NOS	Made of Zinc Alloy	Net +1%
10	NYLON ZIPPER WITH NYLON TEETH	MTR	The Teeth of the Zipper are made of Nylon and Zipper tape is made of Nylon	Net +1%
11	SYNTHETIC PU LEATHER - GSM 465 +/- 10%	SQM	GSM 465 +/- 10%	Net +5%
12	100% NYLON WOVEN FABRIC - GSM 150 +/- 10%	SQM	GSM 150 +/- 10%	Net +5%
13	MICROFIBRE - HK FILLER NON WOVEN 0.6 MM Thickness- GSM 252 +/- 10%	SQM	GSM 252 +/- 10%	Net +5%
14	MICROFIBRE - HK FILLER NON WOVEN 0.8 MM Thickness- GSM 332	SQM	GSM 332 +/- 10%	Net +5%

	+/- 10%			
15	LEATHER BOARD - 1.50 MM Thickness	KG	1.50 MM Thickness	Net +1%
16	LEATHER BOARD - 1.00 MM Thickness	KG	1.00 MM Thickness	Net +1%
17	LEATHER BOARD - 0.60 MM Thickness	KG	0.60 MM Thickness	Net +1%
18	LEATHER BOARD - 0.40 MM Thickness	KG	0.40 MM Thickness	Net +1%
19	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 100 +/- 10%	SQM	GSM 100 +/- 10%	Net +5%
20	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 50 +/- 10%	SQM	GSM 50 +/- 10%	Net +5%
21	ADHESION PROMOTER - UA400H	KG	Made of Chemicals	163.2*
22	PRIMER - DA550	KG	Made of Chemicals	326.4*
23	EDGE PAINT SEMI GLOSSY - DAS660	KG	Made of Chemicals	204.0*
24	ADHESIVE - WATER BASED	KG	Made of Chemicals	918.0*
25	PRINTED POLYBAG	NOS	Made of Plastic	Net to net
26	SENSORMATIC SECURITY LABEL	NOS	Made of RFID (Plastic)	Net to net
27	PAPER CARE CARD	NOS	Made of Paper	Net to net
28	PAPER HANG TAG	NOS	Made of Paper	Net to net
29	PAPER STICKER	NOS	Made of Paper	Net to net

*Subject to condition, 2% FOB value of export, combined together in all the four items.
RA concerned may take necessary action subject to compliance of other usual conditions

Case No.	100 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00281815AM22
RA File Number	05AX04000045 AM22
Licence No and Date	0511006790/10/12/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty	Import item	Qty. Recommended
LADIES DRESS ( <u>STYLE NO. 1031698</u> ) MFD. OF 95% VISCOSE 5% Elastane KNITTED PRINTED FABRIC GSM 220 +- 10%	3948 Nos.	95% VISCOSE 5% Elastane KNITTED PRINTED FABRIC GSM 220 +-10%	9238.32 Sq. Mtr.
LADIES DRESS ( <u>STYLE NO. 1031698</u> ) MFD. OF 95% VISCOSE 5% ELASTANE KNITTED YARN DYED FABRIC GSM 220 +-10%	9564 Nos.	95% VISCOSE 5% ELASTANE KNITTED YARN DYED FABRIC GSM 220 +- 10%	22380 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	101 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00281816AM22
RA File Number	05AX04000098 AM22
Licence No and	0511006791/10/12/2021

Date	
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD mentioning export item serial no and style no.</li> <li>2. Image, Measurement chart mentioning export item serial no and style no.</li> <li>3. Requirement of export wise import items in sq. Mtr/Pc for each export items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	102 / NC/5/MEET/Mar/202122/17		
Case Status	Case Approved		
Party Name	TANGERINE DESIGN PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022		
HQ File Number	HQRNORM APPLY 00281873AM22		
RA File Number	05AX04000104 AM22		
Licence No and Date	0511006800/10/12/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
<b>Export Item Name:</b> SYNTHETIC PU LEATHER CROSSBODY BAG -ROWAN FILE BAG.			
<b>Qty.</b> 15000 Pcs.			
<b>Import item:</b>			
S. No.	Description of input	UOM	Qty. Recommended
1	SYNTHETIC PU LEATHER - GSM 1100 +/- 10%	SQM	Net +5%
2	COW SPLIT FINISHED LEATHER (Relevant thickness)	SF	Net + 5%
3	SYNTHETIC PU LEATHER - GSM 276 +/- 10%	SQM	Net + 5%
4	100% POLYESTER WOVEN FABRIC WITH PU COATING FOR LINING - GSM 162 +/- 10%	SQM	Net + 5%
5	METAL PARTS FOR BAG - # 6-4 IN FACETED BALL CHAIN	NOS	Net +1.00%
6	METAL PARTS FOR BAG - 8 MM ID X 1.4 MM DIA ROUND	NOS	Net +1.00%

	RING		
7	METAL PARTS FOR BAG - LOGO	NOS	Net +1.00%
8	METAL PULLER- #5 REGULAR ZIPPER PULLER	NOS	Net +1.00%
9	METAL PARTS FOR BAG - BUCKLE FOR STRAP (Relevant)	NOS	Net to net
10	METAL PULLER- #3 REGULAR ZIPPER PULLER	NOS	Net +1.00%
11	METAL SLIDER- #5 REVISED PEANUT SHAPE METAL SLIDER	NOS	Net +1.00%
12	METAL SLIDER- #3 REVISED PEANUT SHAPE METAL SLIDER	NOS	Net +1.00%
13	NYLON ZIPPER WITH METAL TEETH(Relevant size))	MTR	Net +1.00%
14	METAL MIDDLE STOPPER (Relevant)	NOS	Net +1.00%
15	METAL TOP STOPPER - SET OF 2 PCS(Relevant)	SETS	Net +1.00%
16	100% NYLON WOVEN FABRIC - GSM 150 +/- 10%	SQM	Net +5.00%
17	MICROFIBRE - HD FILLER NON WOVEN 0.4 MM Thickness- GSM 170 +/- 10%	SQM	Net +5.00%
18	MICROFIBRE - HD FILLER NON WOVEN 0.8 MM Thickness- GSM 275 +/- 10%	SQM	Net +5.00%
19	MICROFIBRE - HD FILLER NON WOVEN 1 MM Thickness- GSM 330 +/- 10%	SQM	Net +5.00%
20	MICROFIBRE - HD FILLER NON WOVEN 1.20 MM Thickness- GSM 420 +/- 10%	SQM	Net +5.00%
21	MICROFIBRE - HD FILLER NON WOVEN 2.00 MM Thickness- GSM 760 +/- 10%	SQM	Net +5.00%



22	LEATHER BOARD - 0.3 MM TO 1.2 MM Thickness	KG	Net +1.00%
23	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 100 +/- 10%	SQM	Net +5.00%
24	100% POLYESTER WOVEN FABRIC FOR LINING WITH ADHESIVE ON ONE SIDE - GSM 100 +/- 10%	SQM	Net +5.00%
25	100% POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10%	SQM	Net +5.00%
26	ADHESION PROMOTER - UA400H	KG	107.1*
27	PRIMER - DA550	KG	571.2*
28	EDGE PAINT SEMI GLOSSY - DAS660	KG	357.0*
29	SENSORMATIC SECURITY LABEL	NOS	Net to net
30	PAPER CARE CARD	NOS	Net to net
31	PAPER HANGTAG	NOS	Net to net
32	CLEAR TRANSPARENT PVC SHEET OF 0.5MM - GSM 770 +/- 10%	SQM	Net + 1.00%
33	PIPING CORD PE - 1.10 MM	YARD	Net + 1.00%
34	POLYESTER WOVEN LABEL	NOS	Net to net
35	RUBBER SHEET - 2.0MM EVA EH35	SQM	Net + 1.00%

\*Subject to condition, 2% FOB value of export, combined together in all the three items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	103 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	UNITEC FIBRES PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022

and Date			
HQ File Number	HQRNORM APPLY 00281971AM22		
RA File Number	03AA04022872 AM21		
Licence No and Date	0311009367/10/12/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty	Import item	Qty. Recommended
POLYESTER STAPLE FIBRE (NET CONTENT OF PET OR POLYESTER REGRIND 506 MT)	506000 KG	PET OR POLYESTER REGRIND	521180 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	104 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00282007AM22
RA File Number	03AX04000113 AM22
Licence No and Date	0311009373/10/12/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth. Committee noted that applicant has used three fabrics in Export Item-1, three fabric and interlining in product 2, three fabric and two weddings in product3. It is not mentioned where each fabric, interlining is used in the garment and size of such part/component in the garment. Therefore committee decided to ask the firm to furnish their clarification on above said information along with CAD mentioning style no and export items serial no, Image and measurement chart for all the export items.	
The case stands deferred for re-listing.	

Case No.	105 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	RISHI TECHTEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00282089AM22
RA File Number	03AX04000078 AM22
Licence No and	0311009377/10/12/2021

Date	
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Manufacturing process in detail.</li> <li>2. Justification of 12 % wastage giving wastage at each stage of manufacture.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	106 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	CENTURY OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00284363AM22
RA File Number	05AX04000066 AM22
Licence No and Date	0511006828/13/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Sl.	Export item	Qty.	Import item	Qty. Recommended
01	<p>Girls Romper</p> <p><u>Style NO.: NO470388LG</u></p> <p>Made of 55% Linen 45% Rayon Woven Printed Fabric,</p> <p>GSM- 190</p> <p>(Tolerance + or – 10%)</p>	<p>1312.0</p> <p>(NOS)</p>	<p>55% Linen 45% Rayon Woven Printed Fabric, Width 53 inches,</p> <p>GSM -190</p> <p>(Tolerance + or – 10%)</p>	<p>1954.18</p> <p>(SQM)</p>
02	<p>Children Romper</p> <p><u>Style NO.: NO468619IN</u></p> <p>Made from 55% Linen 45% Rayon Woven Printed Fabric,</p> <p>GSM- 190</p> <p>(Tolerance + or – 10%)</p>	<p>840.0</p> <p>(NOS)</p>	<p>55% Linen 45% Rayon Woven Printed Fabric, Width 53 inches,</p> <p>GSM -190</p> <p>(Tolerance + or – 10%)</p>	<p>703.13</p> <p>(SQM)</p>

The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	107 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	CREEMOS INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00284562AM22
RA File Number	06AX04000004 AM22
Licence No and Date	0611000955/13/12/2021

**Norms Committee Decision:**

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specification and dimension etc. for import item Unit Sole.
2. CAD/CAM of export item with calculation for the requirement of leather for the manufacture of Export item.
3. Justification for use of 9.40 Sq. Feet of finished Leather per pair of Ladies Long Boot when as per SION G-25 Leather Lining is allowed only 4.25 Sq. Feet.
4. Drawing design of Export Item.

The case stands deferred for re-listing.

Case No.	108 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00284584AM22
RA File Number	06AX04000003 AM22
Licence No and Date	0611000958/13/12/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:

1. Complete calculation with CAD / CAM of the product and cutting of the Fabric indicating net import content and wastage separately.
2. Justification for claiming 22% of wastage.
3. Correct Net content of import item in the export item.

The case stands deferred for re-listing.

Case No.	109 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred

Party Name	FLEXITUFF VENTURES INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00283650AM22
RA File Number	56AA04009321 AM22
Licence No and Date	5611000658/13/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the details of import item serial no 2,3 with its catalogue.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	110 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00285039AM22
RA File Number	32AX04000016 AM22
Licence No and Date	3211002102/14/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Qty. Of import item no1 and 2 in kg and its net content in export</li> <li>2. Qty of import item no 3 in sq meter and their net content in export</li> <li>3. Justification of qty of import with the help of CAD</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	111 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	LOYAL TEXTILE MILLS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00287105AM22
RA File Number	32AX04000008 AM22
Licence No and Date	3211002133/15/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p>	

1. CAD with style no and export serial no.
2. Image and measurement chart for all the export items.
3. Requirement of export wise import items in sq. Mtr/Pc for each export item.

The case stands deferred for re-listing.

Case No.	112 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00286193AM22
RA File Number	05AX04000105 AM22
Licence No and Date	0511006859/15/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Sl.	Export item	Qty.	Import item	Qty. Recommended
01	<b>Mens Shorts</b>  <u>Style No. 795869844001</u> <b>MADDOX SEERSUCKER)</b>  Made of 98% Cotton 2% Elastane Yarn Dyed Woven Fabric, GSM 125 and 65% Polyester 35% Cotton Dyed Woven Fabric, GSM 100  (Tolerance + or – 10%)	2985  (NOS)	98% COTTON 2% ELASTANE YARN DYED WOVEN FABRIC GSM 125+/-10%	4776  (SQM)
			65% POLYESTER 35% COTTON DYED WOVEN FABRIC GSM 100+/-10%	2985  (SQM)
02	<b>Mens Shorts</b>  <u>Style No. 795879688001</u> <b>Linen Cargo Short)</b>  Made of 53% Linen 45% Viscose 2% Elastane Yarn Dyed Woven Fabric, GSM 210 and 70% Polyester 30% Cotton Dyed Woven Fabric, GSM 110  (Tolerance + or – 10%)	435  (NOS)	53% LINEN 45% VISCOSE 2% ELASTANE YARN DYED WOVEN FABRIC GSM 210+/-10%	827  (SQM)
			70% POLYESTER 30% COTTON DYED WOVEN FABRIC GSM 110+/-10%	392  (SQM)

03	Mens Shorts <u>Style No. 795869929001</u> Linen Cargo Short)	872 (NOS)	53% LINEN 45% VISCOSE 2% ELASTANE DYED WOVEN FABRIC GSM 210+/-10%	1657 (SQM)
	Made of 53% Linen 45% Viscose 2% Elastane Dyed Woven Fabric GSM 210 and 70% Polyester 30% Cotton Dyed Woven Fabric, GSM 110  (Tolerance + or – 10%)		70% POLYESTER 30% COTTON DYED WOVEN FABRIC GSM 110+/-10%	785 (SQM)

The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	113 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	SYNERGY LIFESTYLES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00286785AM22
RA File Number	03AX04000169 AM22
Licence No and Date	0311009488/15/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty	Import item	Qty. Recommended
Made-ups made from 100 Percent linen fabric (up to 500 GSM)	2379 Kg.	100 Percent Linen Grey Fabric 100 to 500 GSM	2426 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions

Case No.	114 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	SYNERGY LIFESTYLES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00286786AM22
RA File Number	03AX04000164 AM22

Licence No and Date	0311009489/15/12/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty	Import item	Qty. Recommended
Made-ups made from 100 Percent linen fabric (up to 500 GSM)	1173 Kg.	100 Percent linen fabric (100 to 500 GSM)	1195.86 Kg.
Made-ups made from 100 Percent linen fabric (up to 500 GSM)	4152 Kg.	100 Percent linen fabric (100 to 500 GSM)	4235 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions			

Case No.	115 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	AFFLATUS INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00286981AM22
RA File Number	05AX04000120 AM22
Licence No and Date	0511006940/15/12/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. CAD with style no.</li> <li>2. Image and measurement chart for all the export items.</li> </ol>	
The case stands deferred for re-listing.	

Case No.	116 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	VGR FOODTECH AGRO PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00288049AM22
RA File Number	02AX04000019 AM22
Licence No and Date	0211001671/16/12/2021
Norms Committee Decision:	



The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty	Import item	Qty. Recommended
Non-Woven Fabric made of PP Fibre  (WITHOUT FILLER )	300 MT	Polypropylene Granuals	312.10 MT
		White Masterbatch	2.90 MT

RA concerned may take necessary action subject to compliance of other usual conditions

Case No.	117 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	SARA LEATHER INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00288197AM22
RA File Number	04AX04000026 AM22
Licence No and Date	0411002181/16/12/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Specification of Cow finished leather.
2. CAD/CAM of the export items, using the Cow finished leather.
3. Calculation for the requirement of Cow finished leather for the manufacture of each type of export item.

The case stands deferred for re-listing.

Case No.	118 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00288946AM22
RA File Number	05AX04000204 AM22
Licence No and Date	0511006989/17/12/2021

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Sl.	Export item	Qty.	Import item	Qty. Recommended
01	Ladies Dress <u>Style No. F7154</u> Made of 82% Polyester 18% Polyamide Woven Printed Fabric, GSM 148+/- 10%	329.0  (NOS)	82% Polyester 18% Polyamide Woven Printed Fabric GSM 148+/-10%	1628.55  (SQM)

The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	119 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00289272AM22
RA File Number	05AX04000171 AM22
Licence No and Date	0511006995/17/12/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD with style no and export serial no.
2. Image and measurement chart for all the export items.
3. Requirement of export wise import items in sq. Mtr/Pc for each export items.

The case stands deferred for re-listing.

Case No.	120 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	DELTA SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00289513AM22
RA File Number	04AX04000032 AM22
Licence No and Date	0411002205/17/12/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Complete specification for all the import items, indicating also thickness of Cow Finished Leather.
2. Reason for asking several times Cow Finished Leather for a single export item.
3. CAD/CAM of export items with cutting of leather, giving efficiency chart and also net import content of each import item and wastage.
4. Calculation for the requirement of all the import items for the manufacture of Export items in tabular form compared with respective SION fixed (G-8 and G-13) in H. Book of Procedure Vol II.
5. If any, additional items are required other than the SION fixed, then to give justification for the same.

The case stands deferred for re-listing.

Case No.	121 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00289679AM22
RA File Number	06AX04000020 AM22
Licence No and Date	0611000985/17/12/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Sl.	Export item	Qty.	Import item	Qty. Recommended
01	PVC Coated Polyester Micro Knitted Fabric 0.8mm, GSM 250 (Containing 26669 KG PVC Resin, 28580 KG of 100% Polyester Micro Knitted Fabric GSM 250 and 3810 MTR Release Paper Silicon Coated width 152cm GSM 210  (Tolerance + or – 10%)	109600 (SQM)	100% Polyester Micro Knitted Fabric GSM 250 width 150CM (Tolerance + or – 10%)	30008 (KGS)
			Release Paper Silicon Coated width 152CM, GSM 210 (Tolerance + or – 10%)	4000 (MTR)
			PVC RESIN	28002 (KGS)

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	122 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022

and Date	
HQ File Number	HQRNORM APPLY 00291752AM22
RA File Number	05AX04000191 AM22
Licence No and Date	0511007037/20/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Justification for claiming 72.14% of wastage for the input Cow Crust Leather.</li> <li>2. Complete calculation for the requirement of Cow Crust Leather for the manufacture of Export item, indicating net import content and wastage separately.</li> <li>3. Specification of all the import items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	123 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	PEE EMPRO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00291760AM22
RA File Number	05AX04000240 AM22
Licence No and Date	0511007038/20/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with style no and export serial no.</li> <li>2. Image and measurement chart for all the export items.</li> <li>3. Requirement of export wise import items in sq. Mtr/Pc for each export items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	124 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00292149AM22
RA File Number	06AX04000030 AM22
Licence No and Date	0611000998/20/12/2021
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

**Export Item(01):** LADIES RIDING LONG BOOTS(MADE OUT OF CRUST COW LEATHER COLOUR BLACK GRADE A 4668 SQ.FT., FINISHED LEATHER PIG LINING COLOUR BEIGE GRADE B 4001 SQ.FT. AND ELASTIC TAPE 103.25 METER)

**Qty.:** 700 Pairs

**Import Items:**

S. No.	Description	Technical Characteristic	Qty. recommended
1	CRUST COW LEATHER	1.2mm - 1.6 mm	5.321x700= <b>3724.7 Sq. Ft</b>
2	FINISHED LEATHER PIG LINING	0.5 mm-0.7 mm	4.563x700= <b>3194.1 Sq. Ft</b>
3	ELASTIC TAPE	T.C. Polyester 71% + elastic gore 29% (relevant thickness and width)	Net +1%

**Export Item (02):** LADIES RIDING LONG BOOTS (MADE OUT OF CRUST COW LEATHER COLOUR BLACK GRADE B 18202.50 SQ. FT. FINISHED LEATHER PIG LINING COLOUR WHISKY GRADE B 15602 SQ.FT AND ELASTIC TAPE 401.50 METER))

**Qty.:** 2730.0 Pairs

**Import Items:**

S. No.	Description	Technical Characteristic	Qty. recommended
4	CRUST COW LEATHER	1.2mm - 1.6 mm	5.321x2730= <b>14526.33 Sq. Ft</b>
5	FINISHED LEATHER PIG LINING	0.5 mm-0.7 mm	4.563x2730= <b>12456.99 Sq. Ft</b>
6	ELASTIC TAPE	T.C. Polyester 71% + elastic gore 29% (relevant thickness and width)	Net +1%

**Export Item(03):** LADIES RIDING LONG BOOTS(MADE OUT OF CRUST COW LEATHER COLOUR BLACK GRADE C 13735.50 SQ.FT., FINISHED LEATHER PIG LINING COLOUR BLACK GRADE B 11774 SQ.FT. AND ELASTIC TAPE 303.02 METER)

**Qty.:**2060 Pairs

**Import Items:**

S. No.	Description	Technical Characteristic	Qty. recommended
7	CRUST COW LEATHER	1.2mm - 1.6 mm	5.321x2060= <b>10961.26 Sq. Ft</b>
8	FINISHED LEATHER PIG LINING	0.5 mm-0.7 mm	4.563x2060= <b>9399.78 Sq. Ft</b>
9	ELASTIC TAPE	T.C. Polyester 71% + elastic gore 29% (relevant thickness and width)	Net +1%

**Export Item(04):** LADIES RIDING LONG BOOTS(MADE OUT OF CRUST COW LEATHER COLOUR BLACK GRADE D 1766.95 SQ.FT., FINISHED LEATHER PIG LINING COLOUR BLACK GRADE B 1514.5 SQ.FT. AND ELASTIC TAPE 38.98 METER)

**Qty.:**265 Pairs

**Import Items:**

S. No.	Description	Technical Characteristic	Qty. recommended
10	CRUST COW LEATHER	1.2mm - 1.6 mm	5.321x265= <b>1410.065 Sq. Ft</b>
11	FINISHED LEATHER PIG LINING	0.5 mm-0.7 mm	4.563x265= <b>1209.195 Sq. Ft</b>
12	ELASTIC TAPE	T.C. Polyester 71% + elastic gore 29% (relevant thickness and width)	Net +1%

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	125 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	SYNERGY LIFESTYLES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00291213AM22
RA File Number	03AX04000103 AM22
Licence No and	0311009631/20/12/2021

Date

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty	Import item	Qty. Recommended
Made-ups made from 100 Percent linen fabric (up to 700 GSM)	8894 Kg.	100 Percent Linen Grey Fabric 100 to 700 GSM	9071.88 Kg.
Made-ups made from 100 Percent linen fabric (up to 700 GSM)	25860 Kg.	100 Percent Linen Grey Fabric 100 to 700 GSM	2917 Kg.
Made-ups made from 100 Percent linen fabric (up to 700 GSM)	1899 Kg.	100 Percent Linen Grey Fabric 100 to 700 GSM	1936 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions

Case No.	126 / NC/5/MEET/Mar/202122/17		
Case Status	Case Approved		
Party Name	BHARTIYA INTERNATIONAL LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022		
HQ File Number	HQRNORM APPLY 00292452AM22		
RA File Number	07AX04000086 AM22		
Licence No and Date	0711002689/21/12/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty	Import item	Qty. Recommended
LADIES JACKETS WITH LINING  <u>Style no- FVL7-4436-31</u>	6500 nos.	FACE-100 PERCENT POLYURTHANE & BACK-100 PERCENT POLYESTER FABRIC GSM255+/-10 PERCENT	22480.25 Sq. Mtr
		100 PERCENT POLYESTER DYED LINING FABRIC GSM67+/-10 PERCENT	38675 Sq. Mtr
		88 PERCENT POLYESTER 12 PERCENT	2669.88 Sq. Mtr

		SPANDEX DYED POCKETING FABRIC GSM197+/-10 PERCENT	
		100 PERCENT POLYESTER STAPEL FIBER WADDING	1950 Kg.
LADIES SLEEVELESS JACKETS WITH LINING  <u>Style No- FVL4-5159-31</u>	5454 nos.	FACE-100 PERCENT POLYURTHANE & BACK-100 PERCENT POLYESTER FABRIC GSM255+/-10 PERCENT	12863.26 Sq. Mtr
		100 PERCENT POLYESTER DYED LINING FABRIC GSM67+/-10 PERCENT	17324.63 Sq. Mtr
		88 PERCENT POLYESTER 12 PERCENT SPANDEX DYED POCKETING FABRIC GSM197+/-10 PERCENT	2462.94 Sq. Mtr
		100 PERCENT POLYESTER STAPEL FIBER WADDING	1363.50 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions			

Case No.	127 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	OPERA GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00294253AM22
RA File Number	05AX04000215 AM22
Licence No and Date	0511007137/22/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with style no and export serial no.</li> <li>2. Image and measurement chart for all the export items.</li> <li>3. Requirement of export wise import items in sq. Mtr/Pc for each export items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	128 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred



Party Name	SIMRAN INTERNATIONAL EXPORT (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00294305AM22
RA File Number	05AX04000277 AM22
Licence No and Date	0511007142/22/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with style no and export serial no.</li> <li>2. Image and measurement chart for all the export items.</li> <li>3. Requirement of export wise import items in sq. Mtr/Pc for each export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	129 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00294360AM22
RA File Number	04AX04000051 AM22
Licence No and Date	0411002232/22/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification of all the import items including Cow finished leather.</li> <li>2. To give CAD/CAM of cutting Leather for the manufacturing for all the export items, indicating calculation and wastage of the all import items.</li> <li>3. Compare the requirement in tabular form with respective SION Fixed in Handbook of Procedure Vol.II. If any, additional item/(s)/higher quantities of items are required, then to give justification.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	130 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	SHRI TECHTEX PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00293713AM22
RA File Number	08AX04000103 AM22
Licence No and Date	0811003510/22/12/2021

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty	Import item	Qty. Recommended
NON WOVEN FABRIC MADE OF MAN MADE FIBER [PP SPUN BOND NON WOVEN FABRIC] NETT WT. OF POLYPROPYLENE (PP) GRANULES 95000 KGs.  ( <u>WITHOUT FILLER</u> )	100000 Kg.	POLYPROPYLENE (PP) GRANULES (5 PERCENTAGE WASTAGE)	99750 Kg.
NON WOVEN FABRIC MADE OF MAN MADE FIBER [PP SPUN BOND NON WOVEN FABRIC] NETT WT. OF POLYPROPYLENE (PP) GRANULES 190000 KGs.  ( <u>WITHOUT FILLER</u> )	200000 Kg.	POLYPROPYLENE (PP) GRANULES (5 PERCENTAGE WASTAGE)	199500 Kg.
NON WOVEN FABRIC MADE OF MAN MADE FIBER [PP SPUN BOND NON WOVEN FABRIC] NETT WT. OF POLYPROPYLENE (PP) GRANULES 190000 KGs.  ( <u>WITHOUT FILLER</u> )	200000 Kg.	POLYPROPYLENE (PP) GRANULES (5 PERCENTAGE WASTAGE)	199500 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	131 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	MODELAMA EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00293918AM22
RA File Number	05AX04000241 AM22
Licence No and Date	0511007030/22/12/2021

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty	Import item	Qty. Recommended
Ladies Romper  <u>Style no- 589591</u>	3690 Nos.	55% Linen 45% Viscose Dyed Woven Fabric GSM 190(+/-10Pct) Fiber	8118 Sq. Mtr.

Made of 55% Linen 45% Viscose Dyed Woven Fabric GSM 190(+/-10Pct) Fiber Composition +/- 3%		Composition +/-3%	
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	132 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00294031AM22
RA File Number	05AX04000255 AM22
Licence No and Date	0511007128/22/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Justification for claiming 72.14% of wastage for the input Cow Crust Leather.</li> <li>2. Complete calculation for the requirement of Cow Crust Leather for the manufacture of Export item, indicating net import content and wastage separately.</li> <li>3. Specification of all the import items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	133 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00294034AM22
RA File Number	05AX04000226 AM22
Licence No and Date	0511007129/22/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Justification for claiming 7.58 % to 8.88 % of wastage for the input Cow finished Leather.</li> <li>2. Complete calculation for the requirement of Cow finished Leather for the manufacture of Export item, indicating net import content and wastage separately.</li> <li>3. Specification of all the import items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	134 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	NIRMAL FIBRES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00294951AM22
RA File Number	05AX04000250 AM22
Licence No and Date	0511007157/23/12/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty	Import item	Qty. Recommended
Polypropylene Non Woven Fabric ( <u>WITHOUT FILLER</u> )	11500 Kg.	Polypropylene Granules	12075 Kg.
Polypropylene Non Woven Fabric ( <u>WITHOUT FILLER</u> )	10000 Kg.	Polypropylene Granules	10500 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	135 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	CENTURY OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00296485AM22
RA File Number	05AX04000293 AM22
Licence No and Date	0511007205/24/12/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Sl.	Export item	Qty.	Import item	Qty. Recommended
01	Babies Set (Dress + Bloomers) <u>Style No.: NO468609IN</u>	821 (NOS)	100% Cotton Colleen Poplin woven Printed Fabric GSM = 138	741 (SQM)

	Made of 100% Cotton Colleen Poplin woven Printed Fabric, GSM = 138 (Tolerance + or – 10%)		(Tolerance + or – 10%)	
02	Babies Set (Shirt + Short) <u>Style No.: NO470059IN</u> Made from 100% Cotton Colleen Poplin woven Printed Fabric, GSM = 138 (Tolerance + or – 10%)	820 (NOS)	100% Cotton Colleen Poplin woven Printed Fabric GSM = 138 (Tolerance + or – 10%)	773.23 (SQM)
03	Babies Set (Shirt + Short) <u>Style No.: NO470059IN</u> Made from 100% Cotton Colleen Poplin woven Printed Fabric, GSM = 138 and 100% Cotton woven dyed fabric GSM = 138 (Tolerance + or – 10%)	820 (NOS)	100% Cotton woven printed Fabric, GSM = 138 (Tolerance + or – 10%)	519.8 (SQM)
			100% Cotton woven dyed Fabric, GSM = 138 (Tolerance + or – 10%)	399.87 (SQM)

The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	136 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	OVERSEAS LEATHERS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00298276AM22
RA File Number	04AX04000057 AM22
Licence No and Date	0411002242/27/12/2021

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Manufacturing process, indicating stage wise wastage of processed Sheep skin leather for the manufacturing of the Finished leather/Suede Leather.

2. Specification and thickness of processed Sheep skin leather and finish leather.
3. Calculation for the requirement of processed Sheep skin leather for the manufacturing the Finished leather.
4. Production of Finished leather vis a vis consumption of processed Sheep skin leather for the last three years duly certified by Chartered Accountant.
5. Difference in Sheep Upper Finished Leathers and Sheep Suede Finished Leathers.

The case stands deferred for re-listing.

Case No.	137 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	REFLEXIONS NARAYANI IMPEX PVT.LTD.
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00299966AM22
RA File Number	02AX04000038 AM22
Licence No and Date	0211001717/28/12/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. CAD/CAM of the export items using Finished Leather with efficiency.</li> <li>2. Specification of both the import items, giving width of lining material with unit of measurement in Sq. Meter.</li> </ol>	
The case stands deferred for re-listing.	

Case No.	138 / NC/5/MEET/Mar/202122/17		
Case Status	Case Approved		
Party Name	AFFLATUS INTERNATIONAL		
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022		
HQ File Number	HQRNORM APPLY 00299996AM22		
RA File Number	05AX04000335 AM22		
Licence No and Date	0511007291/28/12/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended
Ladies Shorts Style No. 974775	7607 (NOS)	55% linen 45% Viscose Dyed Woven Fabric GSM 195	16487 (SQM)

Made of 55% linen 45% Viscose Dyed Woven Fabric GSM 195  (Tolerance + or – 10%)		(Tolerance + or – 10%)	
RA concerned may take necessary action subject to compliance of other usual conditions			

Case No.	139 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00300045AM22
RA File Number	05AX04000367 AM22
Licence No and Date	0511007294/28/12/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty	Import item	Qty. Recommended
LADIES ROMPER <u>STYLE NO. 590109</u>  MADE OF 55% LINEN 45% VISCOSE PRINTED WOVEN FABRIC GSM 180+/- 10%	2442 Nos.	55% LINEN 45% VISCOSE PRINTED WOVEN FABRIC GSM 180+/-10%	6349 Sq. Mtr.
LADIES ROMPER <u>STYLE NO. 590108</u>  MADE OF 55% LINEN 45% VISCOSE DYED WOVEN FABRIC GSM 180+/-10%	3368 Nos.	55% LINEN 45% VISCOSE DYED WOVEN FABRIC GSM 180+/-10%	8757 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions

Case No.	140 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	THUSMAA SMS NONWOVENS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00299761AM22

RA File Number	32AX04000051 AM22		
Licence No and Date	3211002211/28/12/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty	Import item	Qty. Recommended
PP SPUNBOND NON WOVEN FABRICS (GSM 25 -150 AND COVERED UNDER ITC (HS) Code 56039200, 56039100, 56039300, 56039400, 56031100, 56031200,56031300, 56031400  (WITHOUT FILLER)	100000 Kg.	POLYPROPYLENE GRANULES	105000 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions			

Case No.	141 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	WILLIAM GOODACRE AND SONS INDIA PRIVATE LTD
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00299922AM22
RA File Number	10AX04000018 AM22
Licence No and Date	1011000728/28/12/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. Nett weight of export and net content of import item in weight terms</li> <li>2. Weight of import item and its GSM.</li> </ol>	
The case stands deferred for re-listing.	

Case No.	142 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00300674AM22
RA File Number	32AX04000060 AM22
Licence No and Date	3211002226/29/12/2021



## Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Qty. Of all import item no in kg and its net content in export
2. Justification of qty of import with the help of CAD

The case stands deferred for re-listing.

Case No.	143 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	MAGSONS EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00300869AM22
RA File Number	05AX04000288 AM22
Licence No and Date	0511007310/29/12/2021

## Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD with style no and export serial no.
2. Image and measurement chart for all the export items.
3. Requirement of export wise import items in sq. Mtr/Pc for each export item.

The case stands deferred for re-listing.

Case No.	144 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	MAGSONS EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00300874AM22
RA File Number	05AX04000305 AM22
Licence No and Date	0511007311/29/12/2021

## Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD with style no and export serial no.
2. Image and measurement chart for all the export items.
3. Requirement of export wise import items in sq. Mtr/Pc for each export items.

The case stands deferred for re-listing.

Case No.	145 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00301346AM22
RA File Number	05AX04000362 AM22
Licence No and Date	0511007330/29/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with style no and export serial no.</li> <li>2. Image and measurement chart for all the export items.</li> <li>3. Requirement of export wise import items in sq. Mtr/Pc for each export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	146 / NC/5/MEET/Mar/202122/17		
Case Status	Case Approved		
Party Name	VRIJESH CORPORATION		
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022		
HQ File Number	HQRNORM APPLY 00302389AM22		
RA File Number	03AX04000076 AM22		
Licence No and Date	0311009927/30/12/2021		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty	Import item	Qty. Recommended
Flax/Cotton Made Ups (55/45) CUSHION COVER,DUVET SHAM, PILLOW COVER,FLAT SHEET, NAPKIN,TABLE COVER,PLACEMENT RUNNER ,BED COVER, FITTED SHEET,SCRAF, QUALITING MATTRESS, BATH ROBES,BAG & POUCHES	11400 Kg.	FLAX YARN (100% FLAX YARN 53061090)	11970 Kg.
Mattress Supports-Articles of Bedding And Similar Furnishing Cushion Cover with Poly Fillers. Flax/Cotton Made Ups (55/45)	5000 Kg.	FLAX YARN (100% FLAX YARN 53061090)	5250 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	147 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	MAXTECH INDUSTRIES LLP
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00303254AM22
RA File Number	03AX04000488 AM22
Licence No and Date	0311009958/31/12/2021

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

**Export Item(01):** Filter Bags made out of PTFE Felt various sizes (Bag dia - 110 mm to 170 mm, Bag length 1.5 meters to 10 meters)(Net Content: 1)750 GSM PTFE Felt (fabric in roll form): 5209 Square Meter 2) PTFE Thread: 29.4 Kilograms).

**Qty.:** 2000 Nos.

**Import Items:**

S. No.	Description	Qty. Recommended
1.	750 GSM PTFE Felt (fabric in roll form)	5365.0 Square Meters
2.	PTFE Threads (Relevant thickness)	30.282Kg

**Export Item(02):** Filter Bags made out of Polyimide Felt various sizes (Bag dia - 110 mm to 170 mm, Bag length 1.5 meters to 10 meters)

(Net Content:

1.)550 GSM Polyimide (fabric in roll form): 7008 Square Meter.

2.) PTFE Thread: 29.4 Kilograms).

**Qty.:** 2000 Nos.

**Import Items:**

S. No.	Description	Qty. Recommended
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1.	550 GSM Polyimide (fabric in roll form))	7218.24 Square Meters
2.	PTFE Threads (Relevant thickness)	30.282Kg

**Export Item(03):** : Filter Bags made out of Aramid felt various size (Bag dia - 110 mm to 170 mm, Bag length 1.5 meters to 10 meters)

(Net Content:

1) 475 GSM Antistatic Aramid Felt (fabric in roll form): 2690 Square Meter

2)PTFE Thread: 14.7 Kilograms)

**Qty.:** 1000 Nos.

**Import Items:**

S. No.	Description	Qty. Recommended
1.	475 GSM Antistatic Aramid Felt (fabric in roll form)	2770.70 Square Meters
2.	PTFE Threads(Relevant thickness)	15.141 Kg

**Export Item(04):** Filter Bags made out of Antistatic Polyester Felt various sizes (Bag dia - 110 mm to 170 mm, Bag length 1.5 meters to 10

(Net Content:

1) 475 GSM Antistatic Polyester Felt (fabric in roll form): 2557 Square Meter

2) PTFE Thread: 14.7 Kilograms)

**Qty.:** 1000 Nos.

**Import Items:**

S. No.	Description	Qty. Recommended
1.	475 GSM Antistatic Polyester Felt (fabric in roll form)	2633.71 Square Meters
2.	PTFE Threads(Relevant thickness)	15.141Kg

**Export Item(05):** Filter Bags made out of Polyester Felt various sizes (Bag dia - 110 mm to 170 mm, Bag length 1.5 meters to 10 meters)

(Net content:

1)475 GSM Polyester Felt (fabric in roll form) : 2557 Square Meter

2)PTFE Thread: 14.7 Kilograms

**Qty.:** 1000 Nos.

**Import Items:**

S. No.	Description	Qty. Recommended
1.	475 GSM Polyester Felt (fabric in roll form)	2633.71 Square Meters
2.	PTFE Threads(Relevant thickness)	15.141 Kg

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	148 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	SURGINE HEALTHCARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00303764AM22
RA File Number	05AX04000425 AM22
Licence No and Date	0511007514/31/12/2021

**Norms Committee Decision:**

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD with style no and export serial no.
2. Image and measurement chart for all the export items.
3. Requirement of export wise import items in sq. Mtr/Pc for each export item.

The case stands deferred for re-listing.

Case No.	149 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	DELTA SHOES PRIVATE LIMITED
Meeting Number	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022

and Date	
HQ File Number	HQRNORM APPLY 00303908AM22
RA File Number	04AX04000078 AM22
Licence No and Date	0411002282/31/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Complete specification for all the import items, indicating also thickness of Cow Finished Leather.</li> <li>2. Reason for asking more than one time Cow Finished Leather for a single export item.</li> <li>3. CAD/CAM of export items with cutting of leather, giving efficiency chart and also net import content of each import item and wastage.</li> <li>4. Calculation for the requirement of all the import items for the manufacture of Export items in tabular form compared with respective SION fixed (G-8 and G-13) in H. Book of Procedure Vol II.</li> <li>5. If any, additional item/(s) are required other than the SION fixed, then to give justification for the same.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	150 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	SUPERHOUSE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00303970AM22
RA File Number	06AX04000041 AM22
Licence No and Date	0611001019/31/12/2021
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. To indicate specific item name/(s) of footwear to export.</li> <li>2. CAD/CAM of the export item, showing efficiency.</li> <li>3. Calculation for the requirement of Non-woven textile Material for the manufacture of export item indicating net import content and wastage of inputs (both imported and indigenous items) separately for each type of export item).</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	151 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	RUUKSH ENTERPRISES
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00308846AM22
RA File Number	06AX04000043 AM22

Licence No and Date	0611001033/05/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Item of import in sq. Meter and its net content in export in sq meter.</li> <li>2. Paper drawing for fabric cutting justifying 5 % wastage.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	152 / NC/5/MEET/Mar/202122/17	
Case Status	Case Approved	
Party Name	SUCHETA ENTERPRISES	
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022	
HQ File Number	HQRNORM APPLY 00308895AM22	
RA File Number	06AX04000035 AM22	
Licence No and Date	0611001034/05/01/2022	
Norms Committee Decision:		
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:		
<b>Export item:</b> GENTS/LADIES BOOT UPPERS (UPPERS OF BOOT)		
<b>Qty.:</b> 30000 Pairs		
<b>Import items:</b>		
<b>S. No.</b>	<b>Description</b>	<b>Qty. Recommended</b>
1	: D-RING (T.C.BRASS)	Net To net
2	SHEETS FOR MAKING INSOLE(T.C.SYNTHETIC)	Deleted as not given in G-24
3	COMPOSITE TOE CAP (T.C.PLASTIC	Net To net
4	IRON RIVET-UPPER (T.C.IRON)	Net To net
5	: IRON RIVET-LOWER (T.C.IRON)	Net To net
6	PLASTIC HOOK CLOSED (T.C.PLASTIC)	Net To net

7	: PLASTIC HOOK OPEN (T.C.PLASTIC	Net To net
8	: PLASTIC RIVET (T.C.PLASTIC	Net To net
9	: SYNTHETIC LINING COATED WITH PU (T.C MICRO FIBER)( Relevant thickness)	3750 Sq. Meter
10	: IRON HOOK DOUBLE RIVET (T.C.IRON)	Net to net
11	SYNTHETIC LINING FOR MAKING COLLAR (T.C MICRO FIBER) )( Relevant thickness)	2502 Sq. Meter
RA concerned may take necessary action subject to compliance of other usual conditions.		

Case No.	153 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	HANUMAN KNIT FASHION
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00308114AM22
RA File Number	32AX04000067 AM22
Licence No and Date	3211002269/05/01/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. CAD with style no and export serial no.</li> <li>2. Image and measurement chart for all the export items.</li> <li>3. Requirement of export wise import items in sq. Mtr/Pc for each export item.</li> </ol>	
The case stands deferred for re-listing.	

Case No.	154 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	PEE EMPRO EXPORTS PVT LTD
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00308301AM22
RA File Number	05AX04000447 AM22
Licence No and Date	0511007635/05/01/2022
Norms Committee Decision:	



The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD with style no and export serial no.
2. Image and measurement chart for all the export items.
3. Requirement of export wise import items in sq. Mtr/Pc for each export item.

The case stands deferred for re-listing.

Case No.	155 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	FARIDA PRIME TANNERY PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00308457AM22
RA File Number	04AX04000087 AM22
Licence No and Date	0411002317/05/01/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Manufacturing process, indicating stage wise wastage of Wet Blue Cattle hides for the manufacturing of the finished leather.
2. Specification and thickness of Wet Blue Cattle hides and finished leather.
3. Calculation for the requirement of Wet Blue Cattle hides for the manufacturing the finished leather and other chemicals applied in Advance licence, comparing in tabular form with SION fixed at G-7 of hand Book of Procedure Vol II
4. Production of Finished leather vis a vis consumption of Wet Blue Cow Hides for the last three years duly certified by Chartered Accountant.

The case stands deferred for re-listing.

Case No.	156 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	KG KNIT GARMENTSS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00308826AM22
RA File Number	32AX04000080 AM22
Licence No and Date	3211002273/05/01/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD with style no and export serial no.
2. Image and measurement chart for all the export items.
3. Requirement of export wise import items in sq. Mtr/Pc for each export item.
4. Width of Lace and its content in export products.

The case stands deferred for re-listing.

Case No.	157 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00310845AM22
RA File Number	05AX04000448 AM22
Licence No and Date	0511007726/07/01/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Boys Jacket with Hood <u>Style No. SB7722</u> Made of 85% Polyester 15% Cotton Dyed Woven Fabric GSM 210 with 1.45 SQM of 100% Nylon Dyed Woven Fabric GSM 77 with 0.07 SQM of 74% Acrylic 14% Polyester 12% Modacrylic Dyed Knitted Fabric GSM 920 and 0.05 SQM of 72% Acrylic 14% Modacrylic 14% Polyester Printed Knitted Fabric GSM 920 (Tolerance + or – 10%)	2088 (NOS)	85% Polyester 15% Cotton Dyed Woven Fabric GSM 210	3278.16 Sq. Mtr.
		100% Nylon Dyed Woven Fabric GSM 77	3027 Sq. Mtr.
		74% Acrylic 14% Polyester 12% Modacrylic Dyed Knitted Fabric GSM 920	146.16 Sq. Mtr.
		of 72% Acrylic 14% Modacrylic 14% Polyester Printed Knitted Fabric GSM 920	104.4 Sq. Mtr.

The GSM of relevant fabric should match in the export items.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	158 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved

Party Name	CENTURY OVERSEAS													
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022													
HQ File Number	HQRNORM APPLY 00311142AM22													
RA File Number	05AX04000494 AM22													
Licence No and Date	0511007751/07/01/2022													
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:</p> <table border="1"> <thead> <tr> <th>Sl.</th> <th>Export item</th> <th>Qty.</th> <th>Import item</th> <th>Qty. Recommended</th> </tr> </thead> <tbody> <tr> <td>01</td> <td> <p>BABIES SET</p> <p>(Dress + Bloomers)</p> <p><u>Style No.: NO468616IN</u></p> <p>Made from 100% Cotton Woven Dyed Fabric GSM = 128</p> <p>(Tolerance + or – 10%)</p> </td> <td> <p>1200.0</p> <p>(Sets)</p> </td> <td> <p>100% Cotton Woven Dyed Fabric, GSM = 128</p> <p>Width = 130 CMS</p> <p>(Tolerance + or – 10%)</p> </td> <td> <p>1080.0</p> <p>(SQM)</p> </td> </tr> </tbody> </table> <p>The GSM of relevant fabric should match in the export items.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>					Sl.	Export item	Qty.	Import item	Qty. Recommended	01	<p>BABIES SET</p> <p>(Dress + Bloomers)</p> <p><u>Style No.: NO468616IN</u></p> <p>Made from 100% Cotton Woven Dyed Fabric GSM = 128</p> <p>(Tolerance + or – 10%)</p>	<p>1200.0</p> <p>(Sets)</p>	<p>100% Cotton Woven Dyed Fabric, GSM = 128</p> <p>Width = 130 CMS</p> <p>(Tolerance + or – 10%)</p>	<p>1080.0</p> <p>(SQM)</p>
Sl.	Export item	Qty.	Import item	Qty. Recommended										
01	<p>BABIES SET</p> <p>(Dress + Bloomers)</p> <p><u>Style No.: NO468616IN</u></p> <p>Made from 100% Cotton Woven Dyed Fabric GSM = 128</p> <p>(Tolerance + or – 10%)</p>	<p>1200.0</p> <p>(Sets)</p>	<p>100% Cotton Woven Dyed Fabric, GSM = 128</p> <p>Width = 130 CMS</p> <p>(Tolerance + or – 10%)</p>	<p>1080.0</p> <p>(SQM)</p>										

Case No.	159 / NC/5/MEET/Mar/202122/17			
Case Status	Case Approved			
Party Name	RAHMAN INDUSTRIES LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022			
HQ File Number	HQRNORM APPLY 00310593AM22			
RA File Number	06AX04000037 AM22			
Licence No and Date	0611001043/07/01/2022			
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under;</p> <p><b>Export Item Name:</b> GENTS SHOES WITH TOE CAPS AND UPPER OF SYNTHETIC LEATHER &amp; PU SOLE AVERAGE WEIGHT OF SOLE 850 GMS (Qty. : 30000 PRS)</p> <p><b>Quantity :-</b> 1 pair</p>				

**Import Items:**

S.No.	Import Item	Quantity Recommended
1.	Synthetic lining (Relevant Quality &Thickness)	1.75 Sq. foot
2.	Sheet for making insole (Relevant)	0.05 Sq. mt.
3.	Thermoplastic Sheets for (1) counter	0.014 Sq. mt.
4.	Thermoplastic cement (Polyester)	0.011 Kg
5.	Polyol	0.4377 Kg
6.	Isocyanate	0.3833 Kg
7.	Catalyst	0.0450 Kg
8.	Pigment Paste	0.0263 Kg
9.	Release Agent	0.0382 Kg
10.	Toe caps with or without strip (Composite/ Aluminium/ Fiber/ Steel) (Net to Net Basis)	Net to net
11.	: Insole Socks (Net to Net Basis) (Relevant)	Net to net
12.	Microfibre leather / synthetic leather Relevant Quality &Thickness)	Net to net

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	160 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00311223AM22
RA File Number	05AX04000439 AM22
Licence No and Date	0511007758/07/01/2022

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty	Import item	Qty. Recommended
LADIES TROUSER <u>STYLE NO. 100149694MS, 100149687MS</u>  MADE OF 100% LINEN PRINTED WOVEN FABRIC GSM 165+/-10%	2807 Nos.	100% LINEN PRINTED WOVEN FABRIC GSM 165+/-10%	6316 Sq. Mtr.

RA concerned may take necessary action subject to compliance of other usual conditions

Case No.	161 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	GAURAV INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00310730AM22
RA File Number	05AX04000489 AM22
Licence No and Date	0511007711/07/01/2022

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following;

1. CAD with style no and export serial no.
2. Image and measurement chart for all the export items.
3. Requirement of export wise import items in sq. Mtr/Pc for each export item.

The case stands deferred for re-listing.

Case No.	162 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	SARA LEATHER INDUSTRIES
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00311483AM22
RA File Number	04AX04000104 AM22
Licence No and Date	0411002369/07/01/2022

## Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Correct 4 E, as per the Adv. Auth.
2. Details/generic name with Technical specification of each import item.
3. Reason for asking Synthetic materials at several places for one export item.
4. CAD/ CAM of export item, giving function and location of each import item in export item.
5. Complete calculation in tabular form compared with respected SION (G-13) published in Hand Book in Procedure Vol II.

The case stands deferred for re-listing.

Case No.	163 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00310839AM22
RA File Number	05AX04000496 AM22
Licence No and Date	0511007722/07/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with style no and export serial no.</li> <li>2. Image and measurement chart for all the export items.</li> <li>3. Requirement of export wise import items in sq. Mtr/Pc for each export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	164 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	S.K.SHOES AND BOOTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00311694AM22
RA File Number	06AX04000049 AM22
Licence No and Date	0611001048/07/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. In the export description Long Boot is not mentioned, therefore appears to be half boot and lining material as per SION-G-23 for half boot, 3.25 Sq Ft is allowed).</li> </ol>	

2. To give the requirement in Sq. Ft, (giving width of Lining/fabric material) and secondly reason for asking Synthetic Lining material at two places (import Item No.1 and 2) (in reply against import item 1 and 2, Lining material is mentioned).
3. Calculation with justification, if the quantity is more than SION G-23.

The case stands deferred for re-listing.

Case No.	165 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00310840AM22
RA File Number	05AX04000483 AM22
Licence No and Date	0511007723/07/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with style no and export serial no.</li> <li>2. Image and measurement chart for all the export items.</li> <li>3. Requirement of export wise import items in sq. Mtr/Pc for each export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	166 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00310841AM22
RA File Number	05AX04000480 AM22
Licence No and Date	0511007724/07/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with style no and export serial no.</li> <li>2. Image and measurement chart for all the export items.</li> <li>3. Requirement of export wise import items in sq. Mtr/Pc for each export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	167 / NC/5/MEET/Mar/202122/17
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Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00310842AM22
RA File Number	05AX04000477 AM22
Licence No and Date	0511007725/07/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with style no and export serial no.</li> <li>2. Image and measurement chart for all the export items.</li> <li>3. Requirement of export wise import items in sq. Mtr/Pc for each export items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	168 / NC/5/MEET/Mar/202122/17										
Case Status	Case Approved										
Party Name	SHAHI EXPORTS PRIVATE LIMITED										
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022										
HQ File Number	HQRNORM APPLY 00313798AM22										
RA File Number	05AX04000510 AM22										
Licence No and Date	0511007767/10/01/2022										
Norms Committee Decision:											
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:											
<table><tr><td>Export item</td><td>Qty.</td><td>Import item</td><td>Qty recommended</td></tr><tr><td>Ladies Three Fourth Pant  (Style No.401406/401407/401408/416135)  made of  89% Cotton 11% Spandex/Elastane Dyed Knitted Fabric GSM 295+/-10%</td><td>9052 Nos.</td><td>89% Cotton 11% Spandex/Elastane Dyed Knitted Fabric GSM 295+/-10%</td><td>14935.8 Sq. Mtr</td></tr></table>				Export item	Qty.	Import item	Qty recommended	Ladies Three Fourth Pant  (Style No.401406/401407/401408/416135)  made of  89% Cotton 11% Spandex/Elastane Dyed Knitted Fabric GSM 295+/-10%	9052 Nos.	89% Cotton 11% Spandex/Elastane Dyed Knitted Fabric GSM 295+/-10%	14935.8 Sq. Mtr
Export item	Qty.	Import item	Qty recommended								
Ladies Three Fourth Pant  (Style No.401406/401407/401408/416135)  made of  89% Cotton 11% Spandex/Elastane Dyed Knitted Fabric GSM 295+/-10%	9052 Nos.	89% Cotton 11% Spandex/Elastane Dyed Knitted Fabric GSM 295+/-10%	14935.8 Sq. Mtr								
RA concerned may take necessary action subject to compliance of other usual conditions.											

Case No.	169 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	ORNATUS



Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00313857AM22
RA File Number	03AX04000659 AM22
Licence No and Date	0311010328/10/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with style no and export serial no.</li> <li>2. Image and measurement chart for all the export items.</li> <li>3. Requirement of export wise import items in sq. Mtr/Pc for each export items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	170 / NC/5/MEET/Mar/202122/17		
Case Status	Case Approved		
Party Name	BHARTIYA INTERNATIONAL LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022		
HQ File Number	HQRNORM APPLY 00313693AM22		
RA File Number	07AX04000174 AM22		
Licence No and Date	0711002840/10/01/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty recommended
100 % Shearling Mens Embossed Jacket  <u>Style no.- H31R71-C1P71</u>  Made of Dressed Lamb Fur Skins	152 Nos.	Dressed Lamb Fur Skins	72960 sq. ft @48.00 sq. ft. /pc.(4.45 sq. mtr./pc.)
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	171 / NC/5/MEET/Mar/202122/17		
Case Status	Case Deferred		
Party Name	ALPINE APPARELS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022		
HQ File Number	HQRNORM APPLY 00313736AM22		

RA File Number	05AX04000527 AM22
Licence No and Date	0511007802/10/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification with size etc. of all the import items also to give requirements in Square Meter (not in Metre).</li> <li>2. Complete calculation with indicating net import content and wastage of raw materials for the manufacturing export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	172 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	D'VAS IMPEXIVE PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00313738AM22
RA File Number	05AX04000512 AM22
Licence No and Date	0511007803/10/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with style no and export serial no.</li> <li>2. Image and measurement chart for all the export items.</li> <li>3. Requirement of export wise import items in sq. Mtr/Pc for each export items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	173 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	VRIJESH NATURAL FIBRE & FABRICS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00314819AM22
RA File Number	03AX04000634 AM22
Licence No and Date	0311010353/11/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:</p>	

Export item	Qty	Import item	Qty. Recommended
FLAX/COTTON (55/45) FABRICS DYED (CONTAINING FLAX 2915 KGS.)	5300 Kg.	100 PERCENT FLAX YARN	3061 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	174 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	K.P.R. MILL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00315265AM22
RA File Number	32AX04000091 AM22
Licence No and Date	3211002308/11/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD with style no and export serial no.</li> <li>2. Image and measurement chart for all the export items.</li> <li>3. Requirement of export wise import items in sq. Mtr/Pc for each export items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	175 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	JAI CORP LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00316138AM22
RA File Number	03AA04013356 AM21
Licence No and Date	0311002165/12/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the weight of the export product.</p> <p>The case stands deferred for re-listing.</p>	

Case No.	176 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	SAIVANA EXPORTS PRIVATE LIMITED

Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00316372AM22
RA File Number	05AX04000558 AM22
Licence No and Date	0511007870/12/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Width of fabric and style no. of the product mentioned in the description of export product.</li> <li>2. Justification of low CAD efficiency i.e. 55.32% and 65%</li> <li>3. CAD, image and measurement chart with style no Export product S.N.</li> <li>4. Justification for high requirement of fabric for product no. 2, with the detailed calculation.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	177 / NC/5/MEET/Mar/202122/17		
Case Status	Case Approved		
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022		
HQ File Number	HQRNORM APPLY 00317505AM22		
RA File Number	05AX04000538 AM22		
Licence No and Date	0511007891/13/01/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty	Import item	Qty. Recommended
LADIES ROMPER  <u>STYLE NO. 052EE1L301</u>  Made OF 88% TENCEL (LYOCELL) 12% LINEN UNBLEACHED WOVEN FABRIC GSM 180(+/-10%) WIDTH 58(+/-10%),	8000 Nos.	88% TENCEL (LYOCELL) 12% LINEN UNBLEACHED WOVEN FABRIC GSM 180(+/-10%) WIDTH 58(+/-10%),	24000 Sq. Mtr. @ 3 Sq. Mtr/Pc
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	178 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	KERALA BALERS PRIVATE LTD

Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00317669AM22
RA File Number	10AX04000032 AM22
Licence No and Date	1011000789/13/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Weight of export in Mt and net content of import in it in weight terms.</li> <li>2. Weight and GSM of import.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	179 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00317674AM22
RA File Number	06AX04000048 AM22
Licence No and Date	0611001055/13/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Complete calculation with CAD / CAM of the product and cutting of the Fabric indicating net import content and wastage separately.</li> <li>2. Justification for claiming 22% of wastage.</li> <li>3. Correct Net content of import item in the export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	180 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	KARAN LETEX LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00317679AM22
RA File Number	06AX04000042 AM22
Licence No and Date	0611001056/13/01/2022
Norms Committee Decision:	

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to ask the firm to furnish the following:

1. Complete calculation with CAD / CAM of the product and cutting of the Fabric indicating net import content and wastage separately.
2. Justification for claiming 22% of wastage.
3. Correct Net content of import item in the export item.

The case stands deferred for re-listing.

Case No.	181 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	JUMBO BAG LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00317275AM22
RA File Number	04AX04000084 AM22
Licence No and Date	0411002402/13/01/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
<b>FLEXIBLE INTERMEDIATE BULK CONTAINER</b>  (Net contents for import serial no  1. 182041.75 KG 2. 4094.75 KG 3. 50000 KG 4. 10227.5 KG 5. 3636.40 KG)	250000.0 (KGS)	POLYPROPYLENE GRANULES	200245.93 (KGS)
		UV STABLIZER	4095 (KGS)
		LDPELLDPE GRANULES	52500 (KGS)
		PP CONDUCTIVE YARN	11250 (KGS)
		ANTI STATIC MB FSTAT2 PL-RB (DISSIPATIVE)	4000 (KGS)

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	182 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	R K INDUSTRIES IV
Meeting Number	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022

and Date	
HQ File Number	HQRNORM APPLY 00317455AM22
RA File Number	04AX04000112 AM22
Licence No and Date	0411002404/13/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD, Image and measurement chart for all the export items.</li> <li>2. Requirement of import in Sq. Mtr per piece.</li> <li>3. Size specifications of export as well as import items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	183 / NC/5/MEET/Mar/202122/17		
Case Status	Case Approved		
Party Name	QUALIANCE INTERNATIONAL PRIVATE LIMITED		
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022		
HQ File Number	HQRNORM APPLY 00318592AM22		
RA File Number	03AX04000751 AM22		
Licence No and Date	0311010530/14/01/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty.	Import item	Qty. Recommended
Jacket  <u>Style No - 537</u>  Made of 100% Polyester Woven Dyed, PU laminated , GSM 140, 100% Polyester Knitted Dyed, GSM 14, QUILT LINING 100% POLYESTER GSM 185, 50% Cotton, 50% Polyester Woven Dyed, GSM 125, 65% Polyester 35% Cotton Woven  (Tolerance + or – 10%)	1500  (NOS)	100% Polyester Woven Dyed, PU laminated, GSM 140  (Tolerance + or – 10%)	4275  (SQM)
		100% Polyester Knitted Dyed, GSM 143  (Tolerance + or – 10%)	165  (SQM)
		QUILT LINING 100% POLYESTER GSM 185  (Tolerance + or – 10%)	3168  (SQM)

		50% Cotton, 50% Polyester Woven Dyed, GSM 125 (Tolerance + or – 10%)	1170 (SQM)
		65% Polyester 35% Cotton Woven Dyed, GSM 245 (Tolerance + or – 10%)	960 (SQM)
		Reflective Tape Segmented	3750 (MTR)
		Reflective Tape Non Segmented	3900 (MTR)
		12011 Elastic Cord	2700 (MTR)
		31070 Elastic Tape	990 (MTR)
		31190 Polyester Tape	465 (MTR)
		Eyelet SDO 266.003	6000 (PCS)
		Eyelet VV1714.006	6000 (PCS)
		Eyelet SDU314B	6000 (PCS)
		Velcro Fastner 4QNN M020	240 (MTR)



		Slide Fastner	10500 (PCS)
		Cord stopper	3000 (PCS)
		Label	1500 (PCS)
		Label	1500 (PCS)
		Label	1500 (PCS)

\*All accessories on net to net basis with accountability.

\*Applicant should declare width of woven, elastic, reflective tapes.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	184 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	GLOBAL MODE AND ACCESSORIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00320568AM22
RA File Number	05AX04000614 AM22
Licence No and Date	0511007959/17/01/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Most Efficient CAD with style no and export serial no.
2. Image and measurement chart for all the export items.
3. Requirement of export wise import items in sq. Mtr/Pc for each export item.

The case stands deferred for re-listing.

Case No.	185 / NC/5/MEET/Mar/202122/17
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Case Status	Case Deferred
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00320909AM22
RA File Number	04AX04000118 AM22
Licence No and Date	0411002409/17/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification of all the import items including Cow finished leather.</li> <li>2. To give CAD/CAM of cutting Leather for the manufacturing for all the export items, indicating calculation and wastage of all import items.</li> <li>3. Compare the requirement in tabular form with respective SION Fixed in Handbook of Procedure Vol.II. If any, additional item/(s)/higher quantities of items are required, then to give justification.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	186 / NC/5/MEET/Mar/202122/17			
Case Status	Case Approved			
Party Name	BULKCORP INTERNATIONAL PRIVATE LIMITED			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022			
HQ File Number	HQRNORM APPLY 00322491AM22			
RA File Number	08AX04000222 AM22			
Licence No and Date	0811003797/18/01/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:				
Sl.	Export item	Qty.	Import item	Qty. Recommended
01	Flexible Intermediate Bulk Containers with/without liner (net content (A) PP woven Fabrics with/without UV Stabilizer 280000 KGS (B) Articles made of Polypropylene (Narrow Woven Fabric) 60000 KGS(C) Polypropylene MultiFilament Yarn 20000KGS (D) Articles made of IDPE/LLDPE (Liner)	400000  (KGS)	PP Woven Fabric With without UV stabilizer 2% by weight	294000  (KGS)
			Articles made of Polypropylene (Narrow Woven Fabric)	63000  (KGS)
			Polypropylene Multifilament	21000

	40000KGS		Yarn	(KGS)
			Articles made of LDPE/LLDPE(liner)	42000 (KGS)
02	Flexible Intermediate Bulk Containers with/without liner (net content (A) PP woven Fabrics with/without UV Stabilizer 320000 KGS (B) Articles made of Polypropylene (Narrow Woven Fabric) 60000 KGS(C) Polypropylene MultiFilament Yarn 20000KGS	400000 (KGS)	PP Woven Fabric With without UV stabilizer 2% by weight	336000 (KGS)
			Articles made of Polypropylene (Narrow Woven Fabric)	63000 (KGS)
			Polypropylene Multifilament Yarn	21000 (KGS)
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	187 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	DIMPLE CREATIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00322909AM22
RA File Number	05AX04000637 AM22
Licence No and Date	0511008032/18/01/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. CAD with style no and serial no of export items.</li> <li>2. Image mentioning export product description.</li> <li>3. Requirement of export wise import items in sq. Mtr/Pc for each export item.</li> </ol>	
The case stands deferred for re-listing.	

Case No.	188 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022

HQ File Number	HQRNORM APPLY 00322984AM22
RA File Number	05AX04000628 AM22
Licence No and Date	0511008034/18/01/2022

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority and taking cue from SION G-33, Committee decided to approve the input output norms as under:

**Export Item:** LEATHER HAND BAG FOR LADIES EW CROSSBODY

**Qty. :** 87798 nos.

**Import items:**

S. No	Item description	UOM	Technical characteristic	Qty. recommended
1	COW SPLIT FINISHED LEATHER	SF	Finished Leather	Net +5%
2	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 130 +/- 10 PERCENT	SQM	GSM 130 +/- 10%	Net +5%
3	METAL PARTS FOR BAG - 50 MM JOINED METAL LETTER LOGO -3.5MM LEG _HH73787	NOS	Made of Zinc Alloy	Net to net
4	METAL PARTS FOR BAG - 41MM CALISTA PULLER _HH62050	NOS	Made of Zinc Alloy	Net +1%
5	METAL PARTS FOR BAG - 12MM T:3 SOLID OXORD BUCKLE (RB2543)	NOS	Made of Zinc Alloy	Net to net
6	METAL PARTS FOR BAG -12 MM SQUARE SECTION D RING _HH212970	NOS	Made of Zinc Alloy	Net +1%
7	METAL PARTS FOR BAG - 12MM G:3.0 MM JET SET CHAIN 1M = 98 LINKS 3.0*12*16.5 IRON CHAIN (13 LINK WITH ASSEMBLED AND 2 LINK OPEN) -15 LINKS	NOS	Made of Zinc Alloy	Net +1%
8	NYLON ZIPPER WITH METAL TEETH #5 SHINY GOLD METAL CHAIN 1-WAY	MTR	The Teeth of the Zipper are made of	Net +1%

	ZIPPER 14MM TAPE		Metal and Zipper tape is made of Nylon	
9	METAL SLIDER #5 NON LOCK SLIDER OPEN BALE	NOS	Made of Zinc Alloy	Net +1%
10	METAL TOP STOPPER # 5 GOLD	NOS	Made of Zinc Alloy	Net +1%
11	METAL BOTTOM STOPPER # 5 CLAW TYPE	NOS	Made of Zinc Alloy	Net +1%
12	MK BOOKLET	NOS	Made of Paper	Net to net
13	TECH CARD	NOS	Made of Paper	Net to net
14	HANGTAG	NOS	Made of Paper	Net to net
15	QR LABEL	NOS	Made of Polyester	Net to net
16	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 75 +/- 10 PERCENT	SQM	GSM 75 +/- 10%	Net +5%
17	SYNTHETIC PU LEATHER - GSM 570 +/- 10 PERCENT	SQM	GSM 570 +/- 10%	Net +5%
18	SYNTHETIC PU LEATHER - GSM 646 +/- 10 PERCENT	SQM	GSM 646 +/- 10%	Net +5%
19	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 200 +/- 10 PERCENT	SQM	GSM 200 +/- 10%	Net +5%
20	100 PERCENT POLYESTER WOVEN FABRIC FOR LINING - GSM 90 +/- 10 PERCENT	SQM	GSM 90 +/- 10%	Net +5%
21	LEATHER BOARD - 0.5 MM to 2 MM Thickness	KG	0.5 MM to 2.00 MM Thick	Net +1%
22	PE FOAM TUBE - 1 MM Thickness ( Small	KG	Made of Plastic	Net to net

	Handle)			
23	PE FOAM TUBE - 1 MM Thickness ( Long Handle)	KG	Made of Plastic	Net to net
24	ADHESION PROMOTER - UA400H	KG	Made of Chemicals	447.77*
25	PRIMER - DA550	KG	Made of Chemicals	1791.08*
26	EDGE PAINT SEMI GLOSSY - DAS660	KG	Made of Chemicals	447.77*
27	PLASTIC ROLL FILLER - 200 MM x 250 MM, 20 MICRON, HDPE	KG	Made of Plastic	Net +1%

\*Subject to condition, 2% FOB value of export, combining together in all the three items.

RA concerned may take necessary action subject to compliance of other usual conditions

Case No.	189 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00322382AM22
RA File Number	02AX04000075 AM22
Licence No and Date	0211001824/18/01/2022

Norms Committee Decision:

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD mentioning export product description and style no.
2. Image and measurement chart for all the export items.

The case stands deferred for re-listing.

Case No.	190 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00323901AM22
RA File Number	04AX04000122 AM22

Licence No and Date	0411002428/19/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification of All the import items including finished leather, giving details thereof, and indicating location/function in uppers.</li> <li>2. To enclose CAD/CAM of the export item indicating cutting pattern and efficiency.</li> <li>3. To indicate difference in Export item 1 to 2 when description is same and also to confirm whether it is Half boot as per SION fixed at G-24 of Hand Book of Procedure vol II.</li> <li>4. Calculation for the requirement of imported inputs for manufacturing Export items, comparing in tabular form with SION fixed in HandBook of procedure Vol. II, G-24 or equivalent SION.</li> <li>5. Justification for additional/higher requirement, if any, compared with respective SION fixed in Handbook Procedure Vol II.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	191 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	AJANTHA SHOE COMPANY
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00323944AM22
RA File Number	04AX04000121 AM22
Licence No and Date	0411002430/19/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification of All the import items including finished leather, giving details thereof, and indicating location/function in uppers</li> <li>2. To enclose CAD/CAM of the export item indicating cutting pattern and efficiency.</li> <li>3. Export items appear to be two types therefore to indicate difference in Export item 1,3,5,7 &amp; 9 and 2, 4, 6, &amp; 8 when description in two is the same.</li> <li>4. Calculation for the requirement of imported inputs for manufacturing Export items, comparing in tabular form with SION fixed in Hand Book of procedure Vol. II, Separately for Ladies Leather Shoe upper and Sandal Upper.</li> <li>5. Justification for additional requirement, if any, compared with respective SION fixed in book.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	192 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	SILVER CREST CLOTHING PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022

HQ File Number	HQRNORM APPLY 00323958AM22
RA File Number	07AX04000238 AM22
Licence No and Date	0711002902/19/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD mentioning export product description, style no.</li> <li>2. Image and measurement chart for all the export items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	193 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	MIDAS SAFE INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00325568AM22
RA File Number	06AX04000061 AM22
Licence No and Date	0611001082/20/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD mentioning export product description and style no.</li> <li>2. Image and measurement chart for all the export items.</li> <li>3. Requirement of export wise import items in sq. Mtr/Pc for each export items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	194 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	PEE AAA IMPEX
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00325666AM22
RA File Number	32AX04000096 AM22
Licence No and Date	3211002351/20/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:</p>	



Export item	Qty	Import item	Qty. Recommended
CURTAIN	6248 Kg.	LINEN YARN (100% LINEN YARN LONG FIBRE)	6685.36 Kg.
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	195 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00325346AM22
RA File Number	05AX04000662 AM22
Licence No and Date	0511008117/20/01/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. Complete specification with a thickness of Import item Cow split finished Leather and also all the other import items.</li> <li>2. Calculation for the requirement of leather for the manufacture of the Export item, indicating net import content and wastage in the export item, separately for each size.</li> </ol>	
The case stands deferred for re-listing.	

Case No.	196 / NC/5/MEET/Mar/202122/17		
Case Status	Case Approved		
Party Name	CENTURY OVERSEAS		
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022		
HQ File Number	HQRNORM APPLY 00325398AM22		
RA File Number	05AX04000616 AM22		
Licence No and Date	0511008124/20/01/2022		
Norms Committee Decision:			
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:			
Export item	Qty	Import item	Qty. Recommended

<p>BABIES SET (DRESS + BLOOMERS)</p> <p><u>Style No.: NO469247IN</u></p> <p>Made from 100% Cotton woven dyed Fabric, GSM No. 129+/- 10%)</p>	1965 Nos.	100% Cotton woven dyed Fabric, GSM No. 129+/- 10%)	3537 Sq. Mtr. @ 1.80 Sq. Mtr/Pc
RA concerned may take necessary action subject to compliance of other usual conditions.			

Case No.	197 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00327288AM22
RA File Number	05AX04000599 AM22
Licence No and Date	0511008197/21/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Exact size with giving thickness and dimension of Belt.</li> <li>2. Net import content of ELASTIC TAPE in export item.</li> <li>3. Calculation of requirement of ELASTIC TAPE in export item giving wastage separately and justification for wastage of raw Material.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	198 / NC/5/MEET/Mar/202122/17			
Case Status	Case Approved			
Party Name	CENTURY OVERSEAS			
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022			
HQ File Number	HQRNORM APPLY 00326275AM22			
RA File Number	05AX04000683 AM22			
Licence No and Date	0511008148/21/01/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:				
Sl.	Export item	Qty.	Import item	Qty. Recommended

01	<b>BABIES ROMPER</b> <u>Style No.: NO468623IN</u> Made of 55% Linen 45% Rayon woven yarn dyed Fabric, GSM = 200 (Tolerance + or – 10%)	820 (NOS)	55% Linen 45% Rayon woven yarn dyed Fabric, GSM = 200 Width = 56 Inches (Tolerance + or – 10%)	689 (SQM)
02	<b>BABIES SET (DRESS + BLOOMERS)</b> <u>Style No.: NO468622IN</u> Made from 55% Linen 45% Rayon Woven Yarn Dyed Fabric, GSM = 200 (Tolerance + or – 10%)	800 (Sets)	55% Linen 45% Rayon woven yarn dyed Fabric, GSM = 200 Width = 56 Inches (Tolerance + or – 10%)	688 (SQM)
03	<b>GIRLS DRESS</b> <u>Style No.: NO468621LG</u> Made of 55% Linen 45% Rayon Woven Yarn Dyed Fabric GSM = 200 (Tolerance + or – 10%)	1250 (NOS)	55% Linen 45% Rayon woven yarn dyed Fabric, GSM = 200 Width = 56 Inches (Tolerance + or – 10%)	1350 (SQM)
04	<b>BOYS SHIRT</b> <u>Style No.: NO468624LB</u> Made of 55% Linen 45% Rayon woven yarn dyed Fabric GSM = 200 (Tolerance + or – 10%)	1200 (NOS)	55% Linen 45% Rayon woven yarn dyed Fabric, GSM = 200 Width = 56 Inches (Tolerance + or – 10%)	1476 (SQM)

RA concerned may take necessary action subject to compliance of other usual conditions

Case No.	199 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	HIJAZ LEATHERS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022

HQ File Number	HQRNORM APPLY 00326445AM22
RA File Number	04AX04000126 AM22
Licence No and Date	0411002452/21/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Manufacturing process indicating the difference between Matte sheep skiver Nappa Dyed skins Finished Leather from Ready to use finished leather.</li> <li>2. Specification of both import and export items.</li> <li>3. Production of export item vis-a-vis consumption of import item for the last three years duly certified by the Chartered Accountant.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	200 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	GBKC GLOBAL PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00326773AM22
RA File Number	05AX04000650 AM22
Licence No and Date	0511008178/21/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD mentioning export product description and style no.</li> <li>2. Image and measurement chart for all the export items.</li> <li>3. Requirement of export wise import items in sq. Mtr/Pc for each export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	201 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	TANGERINE DESIGN PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00326827AM22
RA File Number	05AX04000698 AM22
Licence No and Date	0511008174/21/01/2022
Norms Committee Decision:	

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. Complete specification with a thickness of Import item Cow split finished Leather and also all the other import items.
2. Calculation for the requirement of leather for the manufacture of the Export item, indicating net import content and wastage in the export item, separately for each size.

The case stands deferred for re-listing.

Case No.	202 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	LINEN ART PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00326884AM22
RA File Number	03AX04000796 AM22
Licence No and Date	0311010789/21/01/2022

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Export item	Qty	Import item	Qty. Recommended
Flax Grey / Bleached / RFD Woven Fabrics	18200 Kg.	Flax Yarn	19110 Kg.
Flax Yarn Dyed Woven Fabrics	18200 Kg.	Flax Yarn	19474 Kg.
100% Linen Yarn Dyed Woven Printed Fabrics	18200 Kg.	Flax Yarn	19474 Kg.
100% Linen Woven Printed Fabrics	18200 Kg.	Flax Yarn	19656 Kg.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	203 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	RICHA GLOBAL EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022

HQ File Number	HQRNORM APPLY 00327082AM22			
RA File Number	05AX04000689 AM22			
Licence No and Date	0511008196/21/01/2022			
Norms Committee Decision:				
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:				
Sl.	Export item	Qty.	Import item	Qty. Recommended
01	Girls Trouser  <u>Style No. 67997</u>  Made of 98% Cotton 2% Spandex Corduroy Dyed Woven Fabric, GSM 215, width 57  (Tolerance + or – 10%)	5674  (SQM)	98% Cotton 2% Spandex Corduroy Dyed Woven Fabric, GSM 215+/-10%  , width 57	1.40 Sq. Mtr/Pc
02	Girls Jump Suite  <u>Style No. 67287</u>  Made of 98% Cotton 2% Spandex Corduroy Dyed Woven Fabric, GSM 215, width 57  (Tolerance + or – 10%)	4073  (SQM)	98% Cotton 2% Spandex Corduroy Dyed Woven Fabric, GSM 215+/-10%  , width 57	1.95 Sq. Mtr/Pc
03	Girls Jump Suite  <u>Style No. 67287</u>  Made of 98% Cotton 2% Spandex Corduroy Printed Woven Fabric, GSM 215,  width 57  (Tolerance + or – 10%)	2037  (SQM)	98% Cotton 2% Spandex Corduroy Printed Woven Fabric, GSM 215+/-10%  width 57	1.95 Sq. Mtr/Pc
04	Girls Jump Suite  <u>Style No. 68002</u>  Made of 98% Cotton 2% Spandex Corduroy Printed Woven Fabric, GSM 215,	3454  (SQM)	98% Cotton 2% Spandex Corduroy Printed Woven Fabric, GSM 215+/-10%  , width 57	1.15 Sq. Mtr/Pc

	width 57 (Tolerance + or – 10%)			
05	<p>Infant Jump Suite (Babies Garment) <u>Style No. 68057</u> Made of 98% Cotton 2% Spandex Corduroy Dyed Woven Fabric, GSM 215 width 57 (Tolerance + or – 10%)</p>	<p>3454 (SQM)</p>	<p>98% Cotton 2% Spandex Corduroy Dyed Woven Fabric, GSM 215+/- 10% width 57</p>	1.15 Sq. Mtr/Pc
06	<p>Girls Jump Suite <u>Style No. 68057</u> Made of 98% Cotton 2% Spandex Corduroy Dyed Woven Fabric, GSM 215 width 57 (Tolerance + or – 10%)</p>	<p>876 (SQM)</p>	<p>98% Cotton 2% Spandex Corduroy Dyed Woven Fabric, GSM 215+/- 10% width 57</p>	1.45 Sq. Mtr/Pc
07	<p>Infant Jump Suite (Babies Garment) <u>Style No. 68057</u> Made of 98% Cotton 2% Spandex Corduroy Printed Woven Fabric, GSM 215 width 57 (Tolerance + or – 10%)</p>	<p>3454 (SQM)</p>	<p>98% Cotton 2% Spandex Corduroy Printed Woven Fabric, GSM 215+/- 10% width 57</p>	1.15 Sq. Mtr/Pc
08	<p>Girls Jump Suite <u>Style No. 68057</u> Made of 98% Cotton 2% Spandex</p>	<p>908 (SQM)</p>	<p>98% Cotton 2% Spandex Corduroy Printed Woven Fabric, GSM 215+/- 10%</p>	1.40 Sq. Mtr/Pc

	<p>Corduroy Printed</p> <p>Woven Fabric, GSM 215</p> <p>width 57</p> <p>(Tolerance + or – 10%)</p>		width 57	
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	204 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00329551AM22
RA File Number	07AX04000248 AM22
Licence No and Date	0711002955/24/01/2022

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Sl. No.	Export item	Qty.	Import item	Qty. Recommended
01	Ladies Jackets with Lining	2500 (PCS)	FACE-100% POLYURTHANE & BACK-100% POLYESTER FABRIC GSM255+/-10%	10968.75 (SQM)
	<u>Style No- 4000-24-12</u>			
	Made of 100% Polyurethane & Back-100% Polyester Fabric GSM 255 with 100% Polyester Dyed Lining Fabric GSM 67		100% POLYESTER DYED LINING FABRIC GSM67+/-10%	16835 (SQM)
	100% Nylon Dyed Lining Fabric GSM 36, 81% Nylon 19% Elastane Dyed Lining Fabric, GSM 122, 88% Polyester 12% Spandex Dyed Pocketing Fabric, GSM 197 & 100% Polyester Staple Fiber Wadding		100% NYLON DYED LINING FABRIC GSM 36 (+/-10%)	7950 (SQM)
	(Tolerance + or – 10%)		81% NYLON 19% ELASTANE DYED LINING FABRIC GSM 122 (+/-10%)	520 (SQM)
			88% POLYESTER 12% SPANDEX	715



			DYED POCKETING FABRIC GSM197+/-10%	(SQM)
			100% POLYESTER STAPEL FIBER WADDING	972.5 (KGS)
02	Ladies Sleeveless Jackets with Lining  <u>Style No- 5002-24-12</u>  Made of 100% Polyurethane & Back-100% Polyester Fabric GSM 255 with 100% Polyester Dyed Lining Fabric, GSM 67, 100% Nylon Dyed Lining Fabric, GSM 36, 88% Polyester 12% Spandex Dyed Pocketing Fabric, GSM 197 & 100% Polyester Staple Fiber Wadding  (Tolerance + or – 10%)	2509 (PCS)	FACE-100% POLYURTHANE & BACK-100% POLYESTER FABRIC GSM255+/-10%	7480.58 (SQM)
			100% POLYESTER DYED LINING FABRIC GSM67+/-10%	10634.4 (SQM)
			100% NYLON DYED LINING FABRIC GSM 36 (+/-10%)	5773.21 (SQM)
			88% POLYESTER 12% SPANDEX DYED POCKETING FABRIC GSM197+/-10%	764.74 (SQM)
			100% POLYESTER STAPEL FIBER WADDING	592.12 (KGS)

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	205 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	MOISSANITE DESIGNS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00329758AM22
RA File Number	05AX04000734 AM22
Licence No and Date	0511008223/24/01/2022

**Norms Committee Decision:**

The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:

1. CAD mentioning export product description style no.
2. Image and measurement chart for all the export items.

3. Requirement of export wise import items in sq. Mtr/Pc for each export items.

The case stands deferred for re-listing.

Case No.	206 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	BHARTIYA INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00330444AM22
RA File Number	07AX04000268 AM22
Licence No and Date	0711002974/25/01/2022

**Norms Committee Decision:**

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:

Sl. No.	Export item	Qty.	Import item	Qty. Recommended
01	Ladies Jackets with Lining <u>Style No- FVL7-4436-31</u> Made of 100% Polyurethane & Back-100% Polyester Fabric GSM 255 with 100% Polyester Dyed Lining Fabric GSM 67, 88% Polyester 12% Spandex Dyed Pocketing Fabric, GSM 197 & 100% Polyester Staple Fiber Wadding (Tolerance + or – 10%)	6500 (PCS)	FACE-100 PERCENT POLYURTHANE & BACK-100 PERCENT POLYESTER FABRIC GSM 255+/-10 PERCENT	22480.25 (SQM)
			100 PERCENT POLYESTER DYED LINING FABRIC GSM 67+/-10 PERCENT	38675 (SQM)
			88 PERCENT POLYESTER 12 PERCENT SPANDEX DYED POCKETING FABRIC GSM 197+/-10 PERCENT	2669.88 (SQM)
			100 PERCENT POLYESTER STAPEL FIBER WADDING	1950 (KGS)
02	Ladies Sleeveless Jackets with Lining <u>Style No -FVL4-5159-31</u>	5454 (PCS)	FACE-100 PERCENT POLYURTHANE & BACK-100 PERCENT POLYESTER FABRIC GSM 255+/-10 PERCENT	12863.26 (SQM)

	Made of 100% Polyurethane & Back-100% Polyester Fabric GSM 255 with 100% Polyester Dyed Lining Fabric, GSM 67, 88% Polyester 12% Spandex Dyed Pocketing Fabric, GSM 197 & 100% Polyester Staple Fiber Wadding  (Tolerance + or – 10%)		100 PERCENT POLYESTER DYED LINING FABRIC GSM 67+/-10 PERCENT	17324.63  (SQM)
			88 PERCENT POLYESTER 12 PERCENT SPANDEX DYED POCKETING FABRIC GSM 197+/-10 PERCENT	2462.94  (SQM)
			100 PERCENT POLYESTER STAPEL FIBER WADDING	1363.5  (KGS)
RA concerned may take necessary action subject to compliance of other usual conditions.				

Case No.	207 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	WINNER OVERSEAS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00330657AM22
RA File Number	04AX04000152 AM22
Licence No and Date	0411002475/25/01/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:	
<ol style="list-style-type: none"> <li>1. Specification of Cow finished leather and to indicate whether the export item is gents or ladies' closed leather shoes.</li> <li>2. To give CAD/CAM of cutting Leather for the manufacturing Shoe Upper, indicating calculation and net + wastage for the import items.</li> <li>3. To indicate whether Synthetic lining and full insole socks will be procured and used indigenously for manufacturing the export item.</li> </ol>	
The case stands deferred for re-listing.	

Case No.	208 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	FARIDA CLASSIC SHOES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00330693AM22
RA File Number	04AX04000140 AM22
Licence No and	0411002476/25/01/2022

Date	
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Specification of all the import items including Cow finished leather.</li> <li>2. To give CAD/CAM of cutting Leather for the manufacturing for all the export items, indicating calculation and wastage of all import items.</li> <li>3. To indicate whether it is half boot or long boot.</li> <li>4. Compare the requirement in tabular form with respective SION Fixed in Handbook of Procedure Vol.II. If any, additional item(s)/higher quantities of items are required, then to give justification.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	209 / NC/5/MEET/Mar/202122/17	
Case Status	Case Approved	
Party Name	SAMSONS INTERNATIONAL	
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022	
HQ File Number	HQRNORM APPLY 00330797AM22	
RA File Number	06AX04000080 AM22	
Licence No and Date	0611001096/25/01/2022	
Norms Committee Decision:		
The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the input output norms as under:		
<b>Export Item:</b> RUGS FOR HORSES( CONTAINING 26191 KG POLYESTER PU COATED FABRIC GSM 130 TO 430 WIDTH 57" TO 58" AND 15002 PCS BAGS MADE OF 4951 KG PVC TRANSPARENT SHEET (FILM GRADE).EXACT GSM OF IMPORTED FABRIC MUST REFLECT IN THE SHIPPING BILLS EXPORT DESCRIPTION.)		
<b>Qty.:</b> 15000 Pcs		
<b>Import Item:</b>		
<b>S. No.</b>	<b>Description</b>	<b>Qty. Recommended</b>
1	POLYESTER PU COATED FABRIC GSM 130 TO 430 WIDTH 57" TO 58"	27500.00 kg  (1.05 Kg/kg content in export)
2	PVC TRANSPARENT SHEET FILM GRADE-(for making bags)	As per packing policy
<b>Note:</b> GSM of both Import and Export items should match with each other.		
RA concerned may take necessary action subject to compliance of other usual conditions.		

Case No.	210 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	BLUE DIAMOND LEDERS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00331173AM22
RA File Number	04AX04000144 AM22
Licence No and Date	0411002482/25/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Reason for giving a description of export as Cow Finished leather when the raw material is TURKISH ORIGIN WET BLUE OX HIDES.</li> <li>2. Complete specification of import and export items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	211 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	GOLDEN SEAMS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00332484AM22
RA File Number	07AX04000241 AM22
Licence No and Date	0711003003/27/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD mentioning export product description and style no.</li> <li>2. Image and measurement chart for all the export items.</li> <li>3. Requirement of export wise import items in sq. Mtr/Pc for each export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	212 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	ARVIND LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00332511AM22
RA File Number	08AX04000331 AM22

Licence No and Date	0811003881/27/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Image and measurement specification for filter bags.</li> <li>2. Net contents of each input in per unit of export item and stage wise wastage.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	213 / NC/5/MEET/Mar/202122/17
Case Status	Case Approved
Party Name	INDO SLATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00333017AM22
RA File Number	05AX04000775 AM22
Licence No and Date	0511008281/27/01/2022

Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and based on recommendation of Technical authority, Committee decided to approve the Adhoc norms as under:

Sl.	Export item	Qty.	Import item	Qty. Recommended
01	<p>Men's Jogger Pants</p> <p>Made up of (i)Woven Fabric 75%polyester 19% viscose 6% spandex Width150 CM, GSM 200 (ii) Belt Knitted Fabric 60% Cotton 40%Polyester Width 170 CM GSM 250 (iii) (Bottom Ribb) Knitted Fabric 88% Polyester 12% Spandex width 160CM, 250 GSM</p> <p>(Tolerance + or – 10%)</p>	2410 (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM, GSM 200 (Tolerance + or – 10%)	5422 (SQM)
			Knitted Fabric 60% Cotton 40% Polyester Width 170 CM GSM 250 (Tolerance + or – 10%)	355.160 (SQM)
			Knitted Fabric 88% Polyester 12% Spandex width 160CM 250 GSM (Tolerance + or – 10%)	852.380 (SQM)

02	Women's HW Jogger Pants Petite  Made up of (i)Woven Fabric 75% Polyester 19% Viscose, 6% Spandex Width150 CM, GSM 200 (ii) Belt Knitted Fabric 60% Cotton 40% Polyester Width 170 CM, GSM 250 (iii) Bottom Ribb- Knitted Fabric 88% Polyester 12% Spandex width 160CM, 250 GSM  (Tolerance + or – 10%)	6755  (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM, GSM 200  (Tolerance + or – 10%)	14647.680  (SQM)
			Knitted Fabric 60% Cotton 40% Polyester Width 170 CM GSM 250  (Tolerance + or – 10%)	853.260  (SQM)
			Knitted Fabric 88% Polyester 12% Spandex width 160CM 250 GSM  (Tolerance + or – 10%)	2184.350  (SQM)
03	Women's HW Jogger Pants Regular, Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width150 CM, GSM 200 (ii)Belt Knitted Fabric 60% Cotton 40% Polyester Width 170 CM, GSM 250 (iii) Bottom Ribb- Knitted Fabric 88% Polyester 12% Spandex width 160CM, 250 GSM +/-10%  (Tolerance + or – 10%)	14130  (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM, GSM 200  (Tolerance + or – 10%)	31680.95  (SQM)
			Knitted Fabric 60% Cotton 40% Polyester Width 170 CM GSM 250  (Tolerance + or – 10%)	1784.840  (SQM)
			Knitted Fabric 88% Polyester 12% Spandex width 160CM 250 GSM  (Tolerance + or – 10%)	4569.200  (SQM)
04	Women's HW Jogger Pants Tall  Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width150 CM, GSM 200 (ii)Belt Knitted Fabric 60% Cotton 40% Polyester Width 170 CM, GSM 250 (iii) Bottom Ribb- Knitted Fabric 88% Polyester 12% Spandex width 160CM, GSM 250	1695  (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM, GSM 200  (Tolerance + or – 10%)	3813.75  (SQM)
			Knitted Fabric 60% Cotton 40% Polyester Width 170 CM GSM 250	214.110  (SQM)

	(Tolerance + or – 10%)		(Tolerance + or – 10%)	
			Knitted Fabric 88% Polyester 12% Spandex width 160CM  250 GSM  (Tolerance + or – 10%)	548.110  (SQM)
05	Women's Jogger Pants Petite  Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width150 CM, GSM 200 (ii) Belt Knitted Fabric 60% Cotton 40% Polyester Width 170 CM, GSM 250 (iii) Bottom Ribb- Knitted Fabric 88% Polyester 12% Spandex width 160CM, GSM 250  (Tolerance + or – 10%)	5950  (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM, GSM 200  (Tolerance + or – 10%)	12902.110  (SQM)
			Knitted Fabric 60% Cotton 40% Polyester Width 170 CM GSM 250  (Tolerance + or – 10%)	751.580  (SQM)
			Knitted Fabric 88% Polyester 12% Spandex width 160CM  250 GSM  (Tolerance + or – 10%)	1924.040  (SQM)
06	Women's Jogger Pants Regular  Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width150 CM, GSM 200 (ii) Belt Knitted Fabric 60% Cotton 40% Polyester Width 170 CM, GSM 250 (iii) Bottom Ribb- Knitted Fabric 88% Polyester 12% Spandex width 160CM, GSM 250  (Tolerance + or – 10%)	12230  (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM, GSM 200  (Tolerance + or – 10%)	27420.950  (SQM)
			Knitted Fabric 60% Cotton 40% Polyester Width 170 CM GSM 250  (Tolerance + or – 10%)	1544.840  (SQM)
			Knitted Fabric 88% Polyester 12% Spandex width 160CM  250 GSM  (Tolerance + or – 10%)	3954.800  (SQM)



07	Women's Jogger Pants Tall  Made up of (i)Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width150 CM, GSM 200 (ii)Belt Knitted Fabric 60% Cotton 40%Polyester Width 170 CM, GSM 250 (iii) Bottom Ribb- Knitted Fabric 88% Polyester 12% Spandex width 160CM, GSM 250  (Tolerance + or – 10%)	1675  (PCS)	Woven Fabric 75% Polyester 19% Viscose 6% Spandex Width 150 CM, GSM 200  (Tolerance + or – 10%)	3768.75  (SQM)
			Knitted Fabric 60% Cotton 40%Polyester Width 170 CM GSM 250  (Tolerance + or – 10%)	211.580  (SQM)
			Knitted Fabric 88% Polyester 12% Spandex width 160CM  250 GSM  (Tolerance + or – 10%)	541.640  (SQM)

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	214 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	RADNIK EXPORTS
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00333106AM22
RA File Number	05AX04000749 AM22
Licence No and Date	0511008294/27/01/2022
<b>Norms Committee Decision:</b>  The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:  1. Size of pillow cover. 2. Stage-wise wastage in manufacturing process and justification for the wastage claimed at each stage.  The case stands deferred for re-listing.	

Case No.	215 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	RICHACO EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00334278AM22
RA File Number	05AX04000776 AM22

Licence No and Date	0511008308/28/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD mentioning export product description and style no.</li> <li>2. Image and measurement chart for all the export items.</li> <li>3. Requirement of export wise import items in sq. Mtr/Pc for each export item.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	216 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	CINTURONES ALVI (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00334341AM22
RA File Number	05AX04000757 AM22
Licence No and Date	0511008314/28/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <p><u>For export no. 1 &amp; 2.</u></p> <ol style="list-style-type: none"> <li>1. Exact size with giving thickness and dimension of Belt.</li> <li>2. Net import content in export item.</li> <li>3. Calculation of requirement of Leather in export item giving wastage separately and justification for wastage of raw Material.</li> </ol> <p><u>For export no. 3.</u></p> <ol style="list-style-type: none"> <li>1. CAD/CAM of export item, using raw material with efficiency.</li> <li>2. Net import content of leather in export item and wastage separately.</li> <li>3. Calculation of requirement of leather in the export item and also to give justification for wastage of leather.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	217 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	FLAMINGO SSI
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00334656AM22
RA File Number	04AX04000143 AM22

Licence No and Date	0411002516/28/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Complete specification, giving a thickness of import and export items.</li> <li>2. Reason for not giving indigenous items of chemicals and other items in 4 E.</li> <li>3. Justification of wastage of BOVINE CRUST LEATHER for the manufacture of finished leather.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	218 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	FABEXPO
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00337015AM22
RA File Number	05AX04000803 AM22
Licence No and Date	0511008396/31/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. CAD mentioning export product description and style no.</li> <li>2. Image and measurement chart for all the export items.</li> </ol> <p>The case stands deferred for re-listing.</p>	

Case No.	219 / NC/5/MEET/Mar/202122/17
Case Status	Case Deferred
Party Name	GAINUP INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202122/ 17 and 20/04/2022
HQ File Number	HQRNORM APPLY 00336965AM22
RA File Number	32AX04000123 AM22
Licence No and Date	3211002403/31/01/2022
<p>Norms Committee Decision:</p> <p>The Committee considered the case as per the agenda along-with other relevant papers and based on recommendation of Tech auth., decided to ask the firm to furnish the following:</p> <ol style="list-style-type: none"> <li>1. Qty. Of import item no 3,4,5 in kg and its net content in export</li> <li>2. Qty of import item no 1,2 in sq meter and their net content in export</li> <li>3. Width of import item no 3,</li> </ol>	

4. Function of import item no 7 and its catalog
5. Justification of qty of import with the help of CAD.

The case stands deferred for re-listing.